

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 324/2016
WITH
ORIGINAL APPLICATION NO. 361/2017**

IN THE MATTER OF: -

SHAILESH SINGH	Vs.	APPLICANT (s)
STATE OF UTTAR PRADESH & ORS.	WITH	RESPONDENT(s)
Dr. TANZEEN FATIMA	Vs.	APPLICANT(s)
MoEF & CC & ORS.		RESPONDENT(s)

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Ajit Kumar Vidyarthi
(DR. A.K. VIDYARTHI)
SCIENTIST-E
CENTRAL POLLUTION CONTROL BOARD,
PARIVESH BHAWAN, EAST ARJUN NAGAR,
DELHI- 110032.

DATE: 18.05.2020
PLACE: DELHI

Compliance Report on behalf of CPCB

In compliance to Hon'ble NGT Order dated 15.01.2020 in the matter of Dr. Tanzeen Fatima vs. Ministry of Environment, Forest & Climate Change & ors., OA no. 361/2017 with Shailesh Singh vs. State of Uttar Pradesh & Ors., OA No. 324/2016

Hon'ble NGT vide its order dated 15.01.2020 (**Annexure-I**) in the above said matter has considered the Action taken report dated 27.11.2019 filed by the CPCB in consultation with the Joint Committee and as per the information provided by State Pollution Control Boards and further directed as follows:

" 3. (iii) There is also response of the CPCB filed 27.11.2019 to the final report of the Monitoring Committee mentioned above to the effect that inspection of GPIs is done annually and action is taken by the State PCB. We are of the view that even though the inspection by the CPCB may continue to be done annually, the State PCB must conduct inspections quarterly.

6. The CPCB and the State PCB may ensure recovery of the compensation already assessed by taking appropriate coercive measures including closure of the erring industry till deposit is made, apart from prosecution for violation of law, after following due procedure.

8. The CPCB and the State PCB may file further compliance status report as on 30.04.2020, after carrying out detailed inspections and also indicating compliance status with regard to the issues considered in the three reports dated 23.10.2019 and report dated 06.12.2019 (by Ganga Committee) and 27.11.2019 (by the CPCB) considered in para 3 above, before the next date by email at judicial-ngt@gov.in."

2. As directed by Hon'ble NGT, CPCB vide its letter dated 27th February, 2020/ 2nd March, 2020 has asked Member Secretaries of 5 Ganga State Pollution Control Boards to comply with the directions of Hon'ble NGT and to ensure inspections of GPIs on quarterly basis. Letters to SPCBs are annexed as **Annexure II**.

3. Further, in compliance to direction at paragraph No. 6 of Hon'ble NGT, CPCB vide letter dated 20th March, 2020 **Annexure III** has requested Member Secretary, Uttarakhand Environmental Protection and Pollution Control Board (UEPPCB) to take necessary action ensuring recovery of the already assessed EC from the Unit, in compliance to Hon'ble NGT order and to submit the action taken report to CPCB within 15 days.

4. Member Secretary, UEPPCB vide letter dated 20.03.2020 (received in CPCB on 5th May, 2020) **Annexure IV** has submitted a detailed compliance report along with supporting documents as annexures in compliance to Hon'ble NGT order dated 15.01.2020 in OA No. 361/2017. UEPPCB has given the following reply to the issue of EC in compliance to direction of Hon'ble NGT:

"The Industry has submitted the compliance vide letter dated 21.11.2019. As far as dismantling of lagoon is concerned, CPCB vide letter dated 07.12.2015 directed to UEPPCB to issue direction to the industries for bio composting and restricting the lagoon capacity equivalent to 30 days of storage not for dismantling. Subsequently, UEPPCB issued direction dated 18.03.2016 to industry for compliance of CPCB direction.

Further CPCB issued direction to UEPPCB to stop 98 KLPD stream having biocomposting to achieve ZLD until Multi Effect Evaporator (MEE) installation is completed and allowed to continue the production from 240 KLPD stream having MEE and incineration boiler to achieve ZLD. Subsequently, UEPPCB issued modified directions to Unit dated 12.01.2017 for compliance and as precautionary measure the inlet of Dabhora lagoons were sealed.

The Industry complied the directions and continued operation at 240 KLPD as per compliance status mentioned at Para-5, Sr. No. 1 above."

5. Inspection of the industrial units as per Hon'ble NGT direction at Paragraph No. 8 could not be done due to lockdown necessitated by COVID-19, which may be undertaken within 45 days once the lockdown is over and industries start operating.

Now, this compliance report is submitted for consideration by Hon'ble NGT with a request to grant further time of 60 days once this lockdown is over for submission of final compliance status after carrying out inspections.

Item No.02& 03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 324/2016
(M.A. No. 113/2017, M.A. No. 816/2017,
I.A. No. 408/2019 & I.A. No. 16/2020)

With

Original Application No. 361/2017
(I.A. No. 89/2019, I.A. No. 431/2019 & I.A. No. 432/2019)

Shailesh Singh

Applicant(s)

Versus

State of UP& Ors.

Respondent(s)

With

Dr. Tanzeen Fatima

Applicant(s)

Versus

Ministry of Environment and Forests
& Climate Change & Ors.

Respondent(s)

Date of hearing: 15.01.2020

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER

For Applicant(s):
For Respondent(s):

Dr. Sandeep Singh, Advocate for State of U.P
Mr. Rajkumar, Advocate for CPCB
Mr. Pradeep Misra, Mr. Daleep Dhyani, Advocates for
UPPCB
Mr. Pinaki Mishra, Sr. Advocate with Ms. Vanita
Bhargava, Mr. Ajay Bhargava, Mr. Sanjeev Ralli,
Advocates for EADICO Khaitan
Mr. Rahul Verma, AAG for State of Uttarakhand
Mr. Mukesh Verma, Advocate for UKPCB
Ms. Sakshi Popli, Advocate for MoEF&CC

ORDER

1. This order may be read in continuation of order dated 23.07.2019. The issue for consideration is pollution being caused in Kosi river in Rampur District by the polluting industrial activities. River Bhella in Muradabad is a tributary of Kosi river in Rampur

which is a tributary of Ramganga which in turn is a tributary of river Ganga. In light of the proceedings before this Tribunal, the matter was further reviewed vide order dated 20.05.2019. The Tribunal noted the acknowledged pollution of river Bhella in Muradabad particularly at the point where it meets Rampur drain. Though M/s Radico Khaitan Limited (Distillery Unit), Rampur was directed to be closed by the CPCB but it continued to operate during the currency of closure order. No action was reported against other polluting industries. The Tribunal directed a joint Committee of Member Secretary, CPCB and Member Secretaries of Uttar Pradesh PCB and Uttarakhand PCB to undertake further inspections of the polluting industries which was to be overseen by Justice Arun Tandon, former Judge of Allahabad High Court. The Tribunal also required the CPCB and the UPPCB to explain as to how in spite of closure order, the unit of M/s Radico Khaitan Limited continued to function and what action was taken against such illegal operation as well as the persons who allowed such illegal operations by colluding with the said unit or otherwise.

2. The matter was further considered on 27.03.2019 in the light of report of the CPCB dated 05.07.2019 and joint committee report dated 05.06.2016. The Tribunal observed:

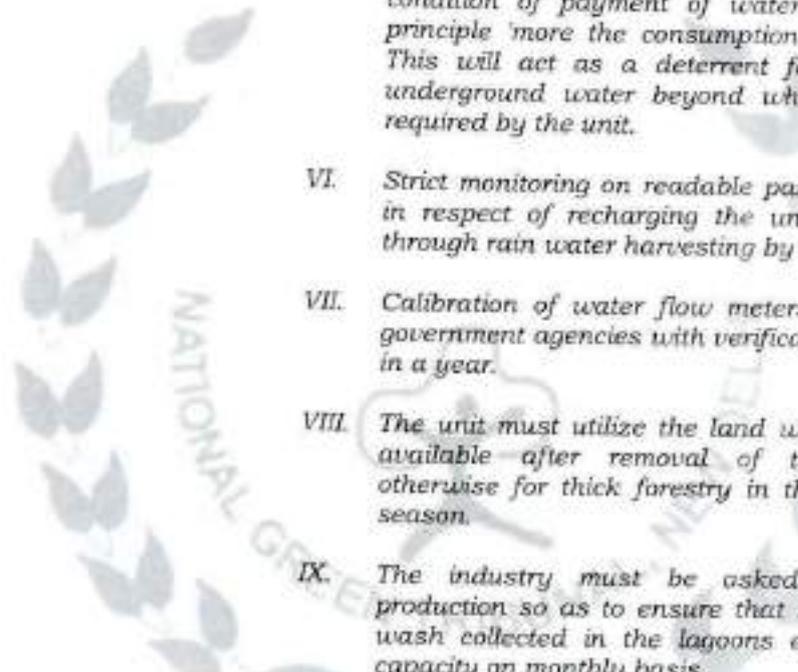
- "2. Accordingly, report dated 05.07.2019 has been filed by the CPCB which was the nodal agency of the joint Committee.
3. The report is to the effect that closure direction was issued by the CPCB on 24.12.2018 against M/s Radico Khaitan Limited (Distillery Unit), Rampur under Section 5 of the Environment (Protection) Act, 1986 but the said unit continued to operate illegally in collusion with the concerned authorities. On 05.06.2019, the joint Committee carried out an inspection which was overseen by Justice Arun Tandon, former Judge of Allahabad High Court. An

inspection was also carried out in respect of the said unit and other industries in the catchment area of river Bhella and river Kosi from 10.06.2019-12.06.2019. Based on the said report, the CPCB, vide letter dated 03.07.2019, required M/s Radico Khaitan Limited to submit time bound action plan to restrict the capacity of lagoon by filling/levelling/dismantling the excess capacity of the lagoons. CPCB re-calculated the environmental compensation and assessed the same at Rs. 7,29,00,000/- out of which amount Rs. 1,45,80,000/- was deposited and the remaining amount of Rs. 5,83,20,000/- is yet to be deposited.

4. Explaining the reason how in spite of the closure order, the unit continue to function, it is submitted that the Principal Secretary, Excise Department, U.P. requested CPCB to review the order. The Unit made prayer for revoking the closure direction on 20.02.2019 and 01.03.2019. Recommendation for revocation of closure was made. The Member Secretary, UPPCB vide letter dated 01.04.2019 asked CPCB to review the closure direction. Principal Secretary, Excise Department also repeated such request on 02.04.2019. Conditional revocation was allowed on 17.05.2019 but the unit continued to operate thereafter. The Unit representative informed during inspection from June 10-12, 2019 that the 'highest Officers of the State' had orally instructed the Officers and Managers of M/s Radico Khaitan Limited to continue the production even after the closure order passed by the CPCB. A letter has been written by the CPCB to the Chief Secretary, Uttar Pradesh on 24.06.2019 to identify and provide names of Officers who allowed illegal operation of the unit in spite of the closure direction. No reply has been received.
5. The report also annexes an inspection report, which is in two parts, signed by Justice Arun Tandon. Compilation - I records the proceedings during the inspection and Compilation - II records the suggestions and observations. It will be appropriate to reproduce the said suggestions and observations:-

"M/s Radico Khaitan Limited

- I. Manufacturing of alcohol by the unit even after the closure order of the CPCB, i.e., between 17.02.2019 to 11.05.2019 is totally unjustified and virtually amounts to negation of rule of law.
- II. Officers of the State of Uttar Pradesh who had orally instructed the officers and managers of Radico Khaitan Ltd. to continue the production even after the closure order of the CPCB, and those who failed to ensure the closure must be identified by the Chief Secretary of the State of Uttar Pradesh and suitable action shall be taken.

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- III. *Open lagoons must be replaced by covered storage Steel tanks for receiving the spent wash of molasses with provision for controlled discharge of gases therefrom. This is necessary, as large open surface area of existing lagoons leads to more amount of air being polluted after coming into contact with spent wash. All suitable amendments may be carried by CPCB in guidelines.*
- IV. *The primitive method of marking with red at a particular height in the lagoons be eliminated and if necessary, then, only required capacity lagoon duly calibrated, be permitted. Excess capacity must be filled or dismantled scientifically.*
- V. *Withdrawal of underground water must be restricted to the minimum required quantity with a condition of payment of water charges on the principle 'more the consumption higher the rate'. This will act as a deterrent for withdrawal of underground water beyond what is necessarily required by the unit.*
- VI. *Strict monitoring on readable parameters be done in respect of recharging the underground water through rain water harvesting by the unit etc.*
- VII. *Calibration of water flow meters be ensured by government agencies with verification at least once in a year.*
- VIII. *The unit must utilize the land which will become available after removal of the lagoons, or otherwise for thick forestry in the ensuing rainy season.*
- IX. *The industry must be asked to control its production so as to ensure that in no case spent wash collected in the lagoons exceeds its fixed capacity on monthly basis.*
- X. *The land area necessarily required for bio-composting in respect of disposal of spent wash must be calculated and the industry must keep that land area fully covered with provision of leachate collection drains. No composting be permitted on uncovered land.*
- XI. *The unit must maintain specific verifiable records, which can be examined at any given point of time in respect of total quantity of bio-compost generated and sold to the known purchasers. The distillery must maintain similar records in respect of solid waste and disposal thereof to known vendors.*

- XII. CPCB has calculated the Environmental compensation amount (as per the methodology of EC) in compliance of the NGT order dated 20.05.2019 which is Rs.7.29 Crores including the EC imposed earlier.
- XIII. In addition the entire price money received in respect of alcohol/products generated by the industry during the period of the CPCB closure order, i.e., between 17.02.2019 to 11.05.2019 be recovered as Environmental Compensation (EC).
- XIV. Separate electricity meter exclusively for ETP shall be installed and it's bill must be kept on site for verification.

INDIA GLYCOLS LTD.

- I. Reasons for availability of 90000 m³ of spent wash with solid contents of less than 1 % only in the lagoons of the industry must be ascertained and suitable action should be taken for violating the norms of the CPCB.
- II. Distillery unit of the company should be permitted to function at half of the licensed/consented capacity till it disposes off the huge volume of spent wash available in the lagoon as on 11.06.2019. SPCB should ensure that this spent wash with low solid concentration is not discharged in the drains by the unit during the forthcoming rainy season and strict vigilance should be kept by SPCB. A quarterly report must be submitted by SPCB citing progress in compliance made.
- III. The industry must be asked to come up with a concrete proposal for disposal of ash generated in the industry as well as for the ash lying in the open. The industry must provide a time bound action plan for disposal of already generated ash within 15 days.
- IV. In absence of 'No Objection Certificate' from Central Underground Water Authority no extraction of underground water be permitted.
- V. The industry has drawn nearly 55 lakhs litres of underground water every day with no obligation of recharge/rain water harvesting etc. This must be stopped immediately and the industry must be asked to take additional measures for re-charge of the underground water/rain water harvesting with due regard to the amount of underground water drawn by it in last 5 years.

- VI. *The industry must be asked to pay compensation for illegal withdrawal of underground water for last so many years in garb of pendency of their renewal applications for 'no objection' before CGWA.*
- VII. *The amount payable by the Company for withdrawal of underground water must be fixed on the principle 'more the withdrawal, higher the rates'. The charge which has not been paid for years must be recovered with interest at the rate of 18% per annum.*
- VIII. *The land which will become available because of the dismantling of the lagoons and even otherwise the surrounding area of lagoons must be utilized for dense forestry in the coming monsoon season.*
- IX. *CPCB has calculated the Environmental compensation amount (as per the methodology of EC) in compliance of the NGT order dated 20.05.2019 which is Rs.13,54,50,000/-, to be paid by the unit.*
- X. *CPCB must direct the unit to dismantle all excess storage capacity of lagoons in terms of the direction of CPCB dated 07.12.2015 forthwith. CPCB/SPCB shall submit a quarterly report on compliance of its own order.*

All Industries

- I. *Applications for 'no objection certificate' should be considered and decided within a month by CGWA and if the applications are not found satisfactory then the same must be rejected with a further direction to stop water extraction.*
- II. *The charges payable by the company for withdrawal of underground water must be fixed on the principle 'more the withdrawal, higher the rates'. The water charges which has not been paid for years must be recovered together with the interest at the rate of 18% per annum.*
- III. *The norms for recharge of underground water and rain water harvesting etc. must be fixed. Flow meters must be calibrated by Government-agencies and verified at least once in a year.*
- IV. *The industries encroaching upon the drains must be asked to clear the encroachments and drains must be left free to flow in their natural course.*

- V. Actual requirement of underground water by the industry must be verified through independent Government agencies.
- VI. All industries must be asked to maintain verifiable records of ETP waste and other solid waste generated as well as its disposal to the known buyers.
- VII. No additional pump with loose connection be permitted as stand by at ETP of any of the industry.
- VIII. CPCB/SPCB shall take necessary actions against the non-complying industries namely:
- M/s Multiwal Duplex Pvt. Ltd. Kundeshwari Road, Kashipur
 - M/s Damya PJ Foods Pvt. Ltd., &
 - M/s Varun Steel.

Others

- De-silting of drains must be completed at the earliest with a direction to transport the removed silt to a safe identified place.
- Joint inspection of all 86 GPI industries be undertaken a fresh in light of issues considered in the report.
- All inspection/analysis reports have been placed before me during the meetings at Delhi which I have examined.
- Wherever timelines have been fixed for works to be undertaken by industries-, performance bank guarantee must be insisted upon as a condition of revocation.
- Many of suggestions and observations made under para A, B and C are generic and applicable/ per-se for all industries. These may require revision of Guidelines and Charter being followed by Central and State PCBs which regulating and monitoring the operations of these industries. Necessary and suitable review and revision of these Guidelines and Charters may be carried out by Central and State PCBs in fixed time frame of four months."

6. Compilation - I records inter-alia as follows:-

"After the meeting with the officials of the CPCB, UPPCB, UEPPCB and CGWA and examination of various orders at

Delhi on 26th and 28th of June, 2019, the following discrepancies have been found. The same are listed industry wise:

Radico Khaitan Ltd. (Distillery Unit), Rampur, UP

- a) The industry had continued with the production despite the closure order of CPCB between 07.02.2019 to 11.05.2019.
- b) The industry had neither filed nor dismantled the excess capacity in the lagoons despite the directions of CPCB dated 24.02.2015, 23.04.2015 and 07.12.2015. The CPCB's order dated 18.02.2019 mentions non-compliance of the conditions as per the order of CPCB dated 07.12.2015 as one of the grounds for revoking the order keeping the closure order in abeyance. Yet the order of CPCB/UPPCB permitting the partial operation of distillery dated 17.05.2019 makes no mention of said violation.
- c) No objection certificate granted by CGWA has expired on 02.10.2018.

Not even a single penny is being paid towards withdrawal of underground water since 30.11.2016.

India Glycols Ltd.

- a) Under the order dated 24.06.2004 permitting capacity expansion of the industry to increase its capacity from 205 KLD to 425 KLD it was specifically provided that the production of alcohol from molasses shall be restricted to working for 330 days in a year. This condition has been violated by the India Glycols Ltd. for years together as the industry had been working for 365 days in a year.
- b) In the no objection certificate granted by CGWA dated 26.02.2009 for the ethanol unit, it is specifically mentioned that the same is valid till the area remains under the safe category five years whichever is earlier. The category of Kashipur area was changed from safe to semi critical in 2013, and the term of the five year expired on 25.01.2014. Therefore the NOC of CGWA at the first instance expired in 2013 and in any case on 25.02.2014. There is no valid NOC in favour of ethanol unit since thereafter for more than five years. The industry has been extracting underground

water to the tune of 55 (fifty five) lac litres per day without NOC from CGWA for its Ethanol unit.

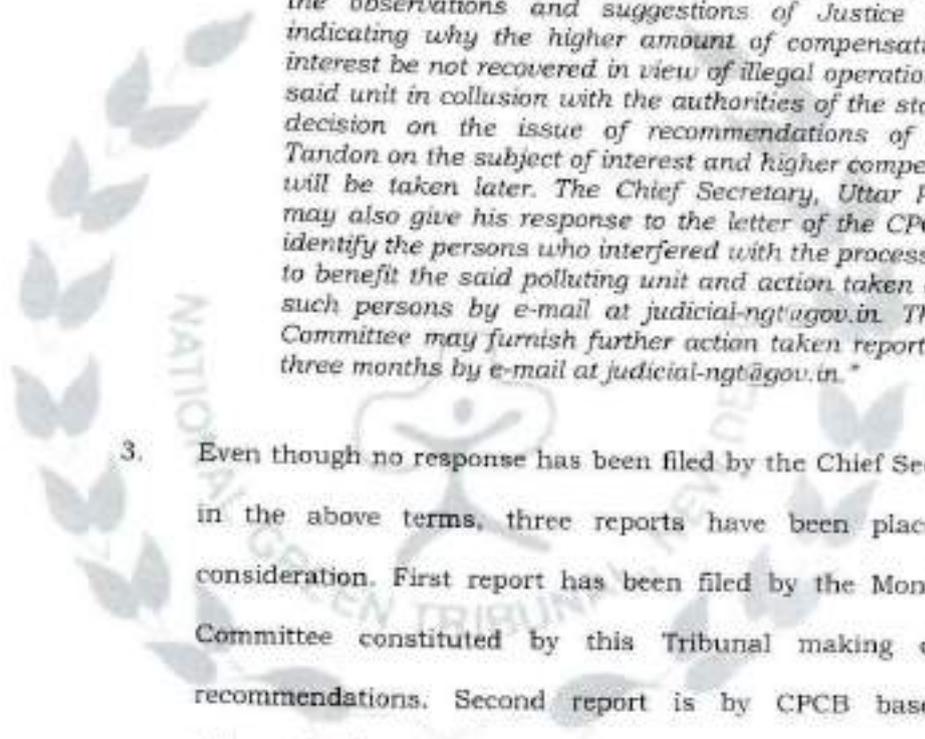
- c) In respect of the chemical unit, NOC was granted by CGWA dated 14.01.2016, the expansion programme by permitting additional withdrawal of 459m³ of water per day in addition to the existing NOC for 2596 m³ per day. This permission was valid for two years only, which expired on 14.01.2018. For the chemical unit also there is no NOC from CGWA subsequent to 15.01.2018. The NOC was granted on 14.01.2016 without clarifying that the unit has no valid permission for ground water extraction for the original withdrawal itself. There has been extraction of underground water for chemical unit without any NOC from CGWA since 15.01.2018. No water charges are being levied upon the unit since 30.06.2017 on the ground that Water Cess Act, 1977 has been repealed by Act. No. 18 of 2017.
- d) Since M/s IGL had resorted to incineration instead of Bio-composting the CPCB directed on 24.02.2015, 23.04.2015 and 07.12.2015, that it can have a storage capacity of 7 days in the lagoon only at all stages. The excess storage capacity has either to be filled or dismantled. State Pollution Control Board vide order dated 13.03.2015 had instructed the M/s IGL to either fill or dismantle the excess storage capacity on or before September 2016. In fact neither the filling of the lagoon nor the dismantling have been done by IGL till date.
- e) As per CPCB direction dated 22.12.2016 IGL was asked to close its 98 KLD Plant, yet no direction was issued for dismantling or filling of lagoon while permitting the continuous operation of 240 KLD Plant. As per CPCB direction dated 24.02.2015, 23.04.2015 and dated 07.12.2015 IGL could use the lagoons only till 31st March 2016. Contrary to the said direction, IGL continued to operate its plant and stored spent wash in lagoon till 28.01.2017 when it was sealed by SPCB. No explanation has been provided by industry as to how it continued to use the lagoons between April, 2016 to January 2017.
- f) Consent to operate was granted by SPCB on 06.07.2017 with specific condition to dispose of the generated spent wash through Multi

Effect Evaporator (MEE) and to use concentrate in the boiler. The industry while acting on said consent to operate deliberately did not comply with the said condition and spent wash with low solid content continued to be stored in lagoon outside the factory premises.

- g) A joint inspection of industry was carried out on 19th April 2018 under orders of NGT dated 13.07.2017 passed in O.A. No. 200/2014 by joint team comprising of experts of 3rd party technical institutes PCRI, Haridwar (on behalf of CPCB) and SPCB. The report submitted does not mention of either compliance with the condition of the consent to operate dated 06.07.2017 or of availability of the spent wash in lagoon. Joint inspection done by the State Pollution Control Board and the Central Pollution Control Board (through third party) in terms of the order of the National Green Tribunal dated 13.07.2017 passed in O.A. No. 200 of 2014 does not reflect upon any of the infirmity and illegality noted in this report. It appears that the joint inspection report has been prepared without actual spot inspection and verification of the records. On 20th April 2018, a fresh consent to operate was again granted by SPCB to IGL Ltd. without mentioning non-compliance of the earlier consent, non-availability of NOC from the CGWA or availability of spent wash in the lagoon.
- h) CPCB on 07.02.2019 issued show cause notice under section 5 of E(PO) Act, 1986 based on joint inspection dated 19.01.2019 with regard to availability of the spent wash diluted with rain water to the tune of 70,000 m³ in the lagoon and finally under order dated 14.03.2019 issued direction for dismantling of lagoon on or before June 2021, without taking any action for breach of direction issued earlier.
- i) It is for the first time in the order dated 14.03.2019, CPCB refers to another lagoon used for storing concentrated spent wash before incineration, as informed by the industry inside the industry premises. SPCB informed in the meeting that the capacity of this lagoon is about 1,00,000 m³ which is filled by accumulated sludge. This storage capacity is also in violation of CPCB's circulars dated 24.02.2015, 23.04.2015 and 07.12.2015.

- j) On 28.06.2019, CGWA has informed in the meeting that Kashipur is now semi critical area it shall not be granted any NOC. Renewal is also a new grant. Even otherwise in case of IGL because of the change of the status of the area no renewal application would be maintainable and the industry has to apply afresh under the conditions applicable to semi critical area.
- k) despite all this SPCB granted permission to operate in the month 2018 both for the alcohol industry and the chemical unit in the said factual scenario.
- l) The company has been permitted to resort to incineration since January 2017 in place of Bio-composting. The total ash generated due to incineration by the super heater is around 62 metric ton per day while that generated by the slop is 66 metric ton per day. In all the total ash generated by the unit is 128 metric ton per day. There is no proposal on record by M/s IGL in respect of disposal of such huge quantity of ash generated on per day basis. Similarly, it is found that neither the SPCB nor CPCB have till date provided any direction/guidelines in matter of disposal of the ash generated by the unit. The present scenario at IGL, if reflected in other words, would be that a STP has been installed to treat the sewage but there is no plan for disposal of the sludge generated therein.
- m) While returning from Kashipur on 12.06.2019 near the border of the district Rampur, industries were found emitting large volume of gas from large chimney. Heaps of fly ash were found collected near the roadside. The industries identified are (i) Pashupati Acrylyn and Nani Papers situate on left bank of Dhandi Drain Kashipur Road, Moradabad. CPCB/UPPCB shall conduct detailed inspection of the units and take immediate actions."

7. Learned counsel for the CPCB, Uttar Pradesh State PCB and Uttarakhand State PCB have suggested that the inspection report may be accepted and further action be taken. Learned counsel appearing for M/s Radico Khaitan Limited states that the said unit will comply with the observations in the report. There could be no basis for questioning the report furnished by the joint Committee of senior Government functionaries which has been overseen by the former Judge of the High Court.



8. *Learned counsel appearing for M/s India Glycols Limited, however, tried to justify the illegal drawal of ground water without sanction even though the area is semi critical, on the ground that application for sanction was 'pending'. We do not find any merit in this submission. Delay in deciding renewal application could not be treated as a licence to draw the ground water. The unit could take remedy against such inaction. While regulatory authorities are required to act promptly but any inaction is not a ground for a citizen to take the law in his hands instead of approaching the concerned higher authority or the Court.*

9. *We, thus, do not find any ground not to accept the report of the joint Committee, including the amount of compensation to be recovered. The same may be acted upon forthwith. The Chief Secretary, Uttar Pradesh may give response to the observations and suggestions of Justice Tandon indicating why the higher amount of compensation and interest be not recovered in view of illegal operation of the said unit in collusion with the authorities of the state. The decision on the issue of recommendations of Justice Tandon on the subject of interest and higher compensation will be taken later. The Chief Secretary, Uttar Pradesh may also give his response to the letter of the CPCB and identify the persons who interfered with the process of law to benefit the said polluting unit and action taken against such persons by e-mail at judicial-ngt@gov.in. The joint Committee may furnish further action taken report within three months by e-mail at judicial-ngt@gov.in.**

3. Even though no response has been filed by the Chief Secretary in the above terms, three reports have been placed for consideration. First report has been filed by the Monitoring Committee constituted by this Tribunal making certain recommendations. Second report is by CPCB based on information furnished by State PCB with regard to status of compliance of earlier recommendations. Third report is dated 06.12.2019 by same Monitoring Committee. Details are as follows:

i. Report dated 23.10.2019 by the Monitoring Committee, Ganga Phase-II headed by Justice Arun Tandon.

The report recommends that ground water extraction must be taken before consent to establish and consent to operate

granted by the State PCB. The CGWA must frame SOP on the subject of regulating and protecting ground water. Permission of disposal of waste by incineration must be accompanied by safeguards to ensure that one waste is not converted to other kind of waste. Joint inspection must be done at regular intervals in respect of GPIs. Extraction of ground water must be minimised with complete recovery and reuse measures for recycling and replenishment of ground water must be mandatory.

- ii. **Further action taken report dated 27.11.2019 has been filed by the CPCB based on information furnished by the State PCB as well as discussion with the joint Committee.**

The status of the directions and action taken are mentioned as follows:

Para No./Sr.No.	Description of orders	Action taken/Compliance Status
M/s Radico Khaitan Ltd.		
Para 5/Sr. No. II	<i>Officers of the State of Uttar Pradesh who had orally instructed the officers and managers of Radico Khaitan Ltd., to continue the production even after the closure order of the CPCB, and those who failed to ensure the closure must be identified by the Chief Secretary of the State of Uttar Pradesh and suitable action shall be taken.</i>	As per the discussion held in the meeting dated 14.11.2019 at CPCB, the unit was pursuing the matter with CPCB regarding revocation of the closure direction dated 24.12.2018 issued to the Unit, in the meantime an abeyance letter dated 02.01.2019 issued by CPCB to the Unit for carrying out joint inspection, which was misunderstood by the unit and considered as permission to continue operation since the joint inspection by CPCB & UPPCB was to be carried out vide Hon'ble NGT order dated 21.12.2018 in OA No. 324/2016, in matter of Shailesh Singh Vs State of UP & Ors. Hon. NGT may examine the explanation.
Para 5/Sr.No.III	<i>Open lagoons must be replaced by covered storage Steel tanks for III receiving</i>	• CPCB issued letter to Member Secretary, UPPCB for implementation of the Hon'ble NGT

	<p><i>the spent wash of molasses with provision for controlled discharge of gases there from. This is necessary, as large open surface area of existing lagoons leads to more amount of air being polluted after coming into contact with spent wash. All suitable amendments may be carried by CPCB in guidelines.</i></p>	<p>order dated 23.07.2019 in O.A. No. 361/2017 vide letter no.B-</p> <ul style="list-style-type: none"> • UPPCB issued letter No. H43550/C-7/Jal-40/2019 to the unit dated 11.11.2019 to submit the Progress Report regarding replacement of open lagoons with steel tank within 15 days to UPPCB. Copy placed at Annexure-2. • A consultation meeting of the Experts from distillery sector comprising of representatives from technical institutions namely, VSI, Pune, NSI, Kanpur as well as All India Distillers Association (AIDA) and Indian Sugar Mills Association (ISMA) was convened by CPCB on 14.11.2019 to discuss feasibility of replacement of open lagoons with closed steel tanks. • It has been observed that, closed steel tank for storage of concentrated spent Wash has several technical constraints such as generation of anaerobic gases, accident hazard, corrosion and sludge cleaning. • During the joint committee meeting dated 14.11.2019; Justice (Retd.) Arun Tandon was also apprised about the non-feasibility of replacement of lagoons with closed steel tanks for storage of concentrated spent wash.
IV	<p>The primitive method of marking with red at a particular height in the lagoons be eliminated and if necessary then only required capacity lagoon duly calibrated, be permitted. Excess capacity must be filled or dismantled scientifically.</p>	<ul style="list-style-type: none"> • CPCB issued letter to the unit dated 03.07.2019 to submit time bound action plan to restrict capacity of lagoon by filling/levelling/dismantling excess storage capacity of lagoons. Copy placed at Annexure-3. • CPCB issued direction u/s 5 of E (P) Act, 1986 to the unit dated 06.08.2019 to restrict capacity of lagoon. Copy placed at Annexure-4.

		<ul style="list-style-type: none"> • UPPCB issued letter No. H-43240/C-7/Jai-40/2019 to the unit dated 02.11.2019 to dismantle the excess capacity of lagoons, to develop thick forestry on the boundary of lagoons as well as on the land which will be available after dismantling of lagoons, to install separate energy meter for ETP, to keep and maintain record of generated and selling of prepared bio-compost, to dispose solid waste as per the rules, to not have any loose connections of piping with installed ETP and to submit the details of disposal of generated ETP sludge and other solid waste as per the rules. Copy placed at Annexure-5. • Joint team of CPCB, UPPCB headed by Justice (Retd.) Arun Tandon carried out inspection of the unit dated 17.11.2019 and observed the following: <ul style="list-style-type: none"> • Lagoon-1 (20000 m³) at Ajeetpur site has been dismantled and being levelled. • Lagoon-2 (earlier capacity 58000 m³) at Ajeetpur site has been truncated 1.0 m from top to maintain volume of 21000 m³ keeping 2.0 m as free board. • Capacity of lagoon at Hitachi site has been reduced by providing a partition bund and excess capacity has been dismantled. • System of marking on vertical scale, like water level in the rivers, should be implemented and the UPPCB to ensure the installation compliance.
V	Withdrawal of underground water must be restricted to the minimum required quantity with a condition of payment of water charges on the principle 'more the	<ul style="list-style-type: none"> • CPCB issued letter No. 190198/NGRBA/CPCB/2018-19(Part file)/4442 to Member Secretary, CGWA dated 24.07.2019 to take actions according to NGT

	<p>consumption higher the rate'. This will act as a deterrent for withdrawal of underground water beyond what is necessarily required by the unit.</p>	<p>order dated 23.07.2019. Copy placed at Annexure-6.</p> <ul style="list-style-type: none"> • UPPCB has issued letter No. H-43241/c-7/Jal-40/2019 to the unit dated 02.11.2019 to submit clarification regarding illegal withdrawal of ground water in spite of the fact that CGWA NOC was expired on 03.10.2018. Copy placed at Annexure-7. • As per the discussion carried out in the meeting dated 14.11.2019 representative of CGWA informed that, the withdrawal of ground water by M/s Radico Khaitan Ltd. in the period October-2016 to May-2019 was within the CGWA NOC limit. • It was informed by CGWA representatives, during the meeting of the joint committee dated 14.11.2019 that, CGWA has prepared and submitted a draft guideline to Hon'ble NGT on water abstraction charges, which is under consideration. • Unit has submitted reply of the UPPCB letter No. H-43241/c-7/Jal-40/2019 vide letter dated 21.11.2019, which is placed at Annexure-8. • CGWA should calculate charges for extraction of ground water subsequent to expiry of the NOC as in the case of other industries.
VI	<p>Strict monitoring on readable parameters be done in respect of recharging the underground water through rain water harvesting by the unit etc.</p>	<ul style="list-style-type: none"> • CGWA informed in the Joint committee meeting dated 14.11.2019 that ground water recharge points are checked as per mandate. As per the thumb rule, 50 % recharge for each submergence is achieved in every recharge locations.

		<ul style="list-style-type: none"> CGWA has carried out verification of ponds and recharge shafts on 04.11.2019 of recharging sites maintained by M/S Radico Khaitan Ltd including status of recharging and condition of pond base. The Unit's representative has presented, during the visit of joint committee on 17.11.2019 that CGWA officials have visited the ponds created for 200% recharge of fresh water withdrawal and found to be in order (Report awaited).
VII	Calibration of water flow meters be ensured by government agencies with verification at least once in a year.	CGWA informed during the Joint committee meeting dated 14.11.2019 that, flow meters are monitored and calibrated by individual units through NABL recognized laboratory on an annual basis.
VIII	The unit must utilize the land which will become available after removal of the lagoons, or otherwise for thick forestry in the ensuing rainy season.	<ul style="list-style-type: none"> CPCB had issued direction dated 06.08.2019 u/s 5 of E (P) Act, 1986 to the unit for development of thick plantation (Refer Annexure-4). Unit has informed that the land available after removal of lagoons shall be utilised suitably either for bio composting or the green belt development during next rainy season. UPPCB issued letter No. H-43240/C-7/Jal-40/2019 to the unit dated 02.11.2019 to dismantle the excess capacity of lagoons, to develop thick forestry on the boundary of lagoons as well as on the land which will be available after dismantling of lagoons, to install separate energy meter for ETP, to keep and maintain record of generated and selling of prepared bio-compost, to dispose solid waste as per the rules, to not have any loose connections of piping with installed ETP and to submit the details of disposal of

		<p>generated ETP sludge and other solid waste as per the rules. (Refer Annexure-5).</p> <ul style="list-style-type: none"> • Unit has submitted reply of the CPCB direction which was issued dated 06.08.2019, vide letter No. RKL/SR VP(P)/1044 dated 21.10.2019, which is placed at Annexure-9. • Unit has submitted latest reply of the CPCB direction which was issued dated 06.08.2019, vide letter No. RKL/Sr.APP/1181 dated 20.11.2019, which is placed at Annexure-10.
IX	The industry must be asked to control its production so as to ensure that in no case spent wash collected in the lagoons exceeds its fixed capacity on monthly basis.	As per the discussion during meeting held on dated 14.11.2019, UP Excise Department informed that at present production of the unit is strictly adhered to the capacity as per consent to operate issued by UPPCB.
X	The land area necessarily required for bio-composting in respect of disposal of spent wash must be calculated and the industry must keep that land area fully covered with provision of leachate collection drains. No composting be permitted on uncovered land.	<ul style="list-style-type: none"> • The Unit is presently having 14 acres of covered composting area, hence the unit shall increase its covered bio-compost yard area in order to operate at consented capacity (200 KLD) of molasses based distillery plant during monsoon season or restrict its production as per the existing covered area. • No composting has been carried out during rainy season, on uncovered land. • UPPCB has issued notice dated 26.11.2019 to the unit for covering total 28.2 Acres of bio-compost yard before next monsoon, in order to continue with the consented 200 KLD production of the molasses based distillery unit during

		rainy season or otherwise production has to be restricted based on covered area of bio-compost yard
XI	The unit Must maintain specific verifiable records, which can be examined at any given point of time in respect of total quantity of bio-compost generated and sold to the known purchasers. The distillery must maintain similar records in respect of solid waste and disposal thereof to known vendors.	<ul style="list-style-type: none"> • CPCB issued direction dated 06.08.2019 u/s 5 of E(P)Act, 1986 to the unit, to maintain specific verifiable records, which can be examined at any given point of time in respect of total quantity of bio-compost generated and sold to the known purchasers. The distillery shall maintain similar records in respect of solid waste and disposal thereof to known vendors. • The Unit is submitting the details to CPCB, of the bio-compost produced and sold on monthly basis. Solid waste data is submitted to UPPCB on yearly basis. • UPPCB issued letter No. H-43240/C-7/Jal-40/2019 to the unit dated 02.11.2019 to dismantle the excess capacity of lagoons, to develop thick forestry on the boundary of lagoons as well as on the land which will be available after dismantling of lagoons, to install separate energy meter for ETP, to keep and maintain record of generated and selling of prepared bio-compost, to dispose solid waste as per the rules, to not have any loose connections of piping with installed ETP and to submit the details of disposal of generated ETP sludge and other solid waste as per the rules. [Refer Annexure-5]. • Unit has submitted reply of the CPCB direction which was issued dated 06.08.2019, vide letter No. RM. /SR VP(P)/1044 dated 21.10.2019 [Refer Annexure-9].

XII	CPCB has calculated the Environmental compensation amount [as per the methodology of EC] in compliance of the NGT order dated 20.05.2019 which is Rs.7.29 crores including the EC imposed earlier.	<ul style="list-style-type: none"> • CPCB issued direction dated 06.08.2019 u/s 5 of E(P)Act, 1986, levying additional EC of Rs. 5,83,20,000/- and the Unit deposited the EC amount vide DD dated 02.09.2019. • In compliance to the direction, the Unit has deposited the entire EC amount of Rs 7.29 crores vide letter dated 02.09.2019 & through Demand Draft No. 361792.
XIV	Separate electricity meter exclusively for ETP shall be installed and its bill must be kept on site for verification.	<ul style="list-style-type: none"> • UPPCB issued letter No. H-43240/C-7/Jal-40/2019 to the unit dated 02.11.2019 to dismantle the excess capacity of lagoons, to develop thick forestry on the boundary of lagoons as well as on the land which will be available after dismantling of lagoons, to install separate energy meter for ETP, to keep and maintain record of generated and selling of prepared bio-compost, to dispose solid waste as per the rules, to not have any loose connections of piping with installed ETP and to submit the details of disposal of generated ETP sludge and other solid waste as per the rules. (Refer Annexure-5). • Unit has installed separate electricity meter exclusively for treatment and management of Bio-methanated Spent Wash plant, TSS plant, RO Plant-I, RO Plant-II, RO Plant-III, Evaporation Plant, Bio-Compost, CPU (Condensate Polishing Unit) etc.
M/s Indian Glycols Ltd		
Para 5 Sr.1	Reasons for availability of 90000 m3 of spent wash with solid contents of less than 1% only in the lagoons of the industry must be ascertained and suitable action should be taken for violating the norms of the	<ul style="list-style-type: none"> • Lagoon site visit was undertaken on 15.11.2019 by the joint team of UEPPCB and CPCB officials under supervision of Justice (Retd.) Arun Tandon for physical verification of utilization of stored spent wash.

	CPCB.	<ul style="list-style-type: none"> • As per the visit of the Joint team on 15.11.2019, it was informed by the representative of the unit that; <ol style="list-style-type: none"> i. Bio-methanated spent wash with solid content of 3-5 % from 98 KLD effluent stream was stored in the lagoon for further composting. Production of 98 KLD stream was closed by UEPPCB and the connected lagoon was disconnected and sealed by UEPPCB on 28.01.2017. The stored bio-methanated spent wash mixed with rain water over the years (Even before Jan-2017) resulted in accumulation of diluted bio-methanated spent wash of about 1 % solids with volume of about 90,000 m3. ii. The unit has utilized 18000 KL of stored spent wash in Bio-composting as on 31.10.2019. Next batch of bio-composting is under process. iii. Lagoon containing bio-methanated spent wash is being used for filling with incinerator fly ash, which absorbs spent wash and a levelled surface has been created by filling a part of the lagoon. • The Unit could not provide documentary evidence regarding the quantity and quality of stored spent wash in the lagoon at the time of sealing. • CPCB had already issued a direction dated 14.03.2019 to the unit u/s 5 of E(P) Act, 1986, to utilize the stored spent wash and dismantle the lagoon. • CPCB issued letter to Member Secretary, UEPPCB for
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<p>II.</p>	<p>Distillery unit of the company should be permitted to function at half of the licensed/consented capacity till it disposes off the huge volume of spent wash available in the lagoon as on 11.06.2019. SPCB should ensure that this spent wash with low solid concentration is not discharged in the drains by the unit during the forthcoming rainy season and strict vigilance should be kept by SPCB. A quarterly report must be submitted by SPCB citing progress in compliance made.</p>	<ul style="list-style-type: none"> • UEPPCB has issued letter No. UEPPCB/HO/Gen-183-247(II)/2019/6469-1313 to the unit dated 18.11.2019 to comply with directions of Hon'ble NGT order dated 23.07.2019 in a time bound manner. Copy is placed at Annexure-13. • The unit has replied vide letter dated 21.11.2019 wherein it has been submitted that the stream from 98 KLD plant which now not functional, which was associated with the lagoons (outside of the premises). In the absence of the in-flow to the lagoons, restriction of production of other unit i.e. 240 KLD plant may not be justified and relevant.

		<ul style="list-style-type: none"> • During inspection of joint committee which was carried out on 15.11.2019 it was observed that the unit have two lagoons of capacity 3,50,000 m³ and 1,00,000 m³. However the lagoon having 1,00,000 m³ capacity was unnoticed till date. But during inspection the same lagoon was found with sludge. • The statement may be provided by the unit for the quantity of spent wash to be used and actually used. UEPPCB shall issue notice to the unit for the same. • The joint committee has visited the plant on 15.11.2019 and verified the sealing of the pipeline connected to the lagoons. • The unit's reply dated 21.11.2019 shall be examined by the UEPPCB for taking necessary action w.r.t. production capacity, utilization of spent wash to be monitored on quarterly basis and shall also obtain action plan to dismantle/level the 2^d lagoon at Dabhora site from the unit.
<p>III</p>	<p>The industry must be asked to come up with a concrete proposal for disposal of ash generated in the industry as well as for the ash lying in the open. The industry must provide a time bound action plan for disposal of already generated ash within 15 days.</p>	<ul style="list-style-type: none"> • The unit has submitted an action plan for utilization of SLOP (Incinerator) Ash vide letter dated 25.06.2019. • As per the action plan, the unit will utilize the SLOP Ash as a substitute for Potash. Fly ash shall be disposed off to cement industries. In this regard the following actions have been taken by the unit. • Unit is evaluating the process of granulating the SLOP ash for utilization in agriculture as Potash fertilizer. • Unit has contacted CSIR-CSMCRI, Bhavnagar, Gujrat for recovery of Potash and utilization of the remaining ash in land filling or brick.

		<p>The unit has also contacted CPPRI, Saharanpur, Uttar Pradesh for the same.</p> <ul style="list-style-type: none"> At present the unit is using fly ash in filling the lagoon (3.5 lac m³) containing diluted spent wash. As reported by the industry, ash generation from SLOP (incinerator boiler) and from 80 T/hr Boiler shall be 128 MT/day and 200 MT/day, respectively. Entire ash quantity (328 MT/day) can't be used as fertilizer and further landfilling can only be permitted provided it is done safely subject to approval from the competent authority/state. Industry to submit concrete proposal for long term utilisation/handling of fly ash within 15 days to UEPPCB.
IV	In absence of No objection Certificate from Central Underground Water Authority, no extraction of underground water be permitted.	<ul style="list-style-type: none"> CPCB issued letter No. 190198/NGRBA/CPCB/2018-19(Pa rt file)/4442 to Member Secretary, CGWA dated 24.07.2019 to take actions according to NGT order dated 23.07.2019 (Refer Annexure-6).
V	The Industry has drawn nearly 55 lakhs litres of underground water everyday with no obligation of recharge/rain water harvesting etc. This must be stopped immediately and the industry must be asked to take additional measures for re-charge of the underground water/rain water harvesting with due regard to the amount of underground water drawn by it in last 5 years.	<ul style="list-style-type: none"> CGWA has issued Notice to the unit dated 08.11.2019 to direct to Why not Environmental Compensation (EC) should be levied for illegal abstraction of ground water for the period after the expiry of valid NOC. Copy placed at Annexure-14. CGWA has issued Show Cause Notice to the unit vide letter no. (100)/CGWB/UR/Tech-19-530 dated 18.11.2019 for illegal borewell sealing in addition to fixing EC for unauthorized extraction of ground water and launching prosecution for violations in accordance with the provision of law. Copy is placed at Annexure-15. CGWA has also issued order for stopping of ground water
VI	The industry must be asked to pay compensation for illegal withdrawal of underground water for last so many years in garb of pendency of their renewal applications for 'no objection' before CGWA	
VII	The amount payable by the	

	<p>Company for withdrawal of underground water must be fixed on the principle 'more the withdrawal, higher the rates.' The charge which has not been paid for years must be recovered with interest at the rate of 18% per annum.</p>	<p>withdrawal vide letter No. 4(100)/CGWB/UR/Tech-19-537 u/s 5 of the E(P) Act, 1986 dated 18.11.2019. Copy is placed at Annexure-16.</p> <ul style="list-style-type: none"> • It was informed by CGWA representatives during joint committee meeting held on 14.11.2019, that CGWA has prepared and submitted draft guidelines on water abstraction charges, which is due for approval from the competent authority. • In view of the notice of CGWA, all consequent actions in the matter of illegal withdrawal of groundwater shall be taken by concerned State Pollution Control Board, as per conditions in consent to operate. • Extraction of ground water without NOC from CGWA, is not only illegal but, is a violation of Hon'ble NGT order dated 13.07.2017. UEPPCB to take appropriate action against the industry. • Central Ground Water Board Uttarkhand has worked out charges 95,30,13,600/- for illegal extraction of ground water. The matter is awaited for approval of the Chairman CGWA, decision is likely to be taken within 15 days.
<p>VIII</p>	<p>The land which will become available because of the dismantling of the lagoons and even otherwise the surrounding area of lagoons must be utilized for dense forestry in the coming monsoon season.</p>	<ul style="list-style-type: none"> • The joint team of UEPPCB and CPCB officials headed by Justice (Retd.) Arun Tandon during physical verification on 15.11.2019, observed that plantation has been started over the filled lagoon located inside the premises. • During inspection of joint committee, carried out on 15.11.2019 it was observed that the unit have two lagoons of capacity 3,50,000 m³ and 1,00,000 m³ at Dabhora site. In earlier documents submitted by the industry, lagoon having

		<p>capacity 1.0 lac cubic meter was not reported and it was un-noticed in the previous reports. Thick sludge (0.25 m depth) at bottom was observed.</p> <ul style="list-style-type: none"> • UEPPCB to seek explanation from the industry for non-disclosure of 1,00,000 m³ capacity spent wash storage lagoon and the time bound action plan for dismantling and levelling of the lagoon.
IX	<p>CPCB has calculated the Environmental compensation amount (as per the methodology of EC) in compliance of the NGT order dated 20.05.2019 which is Rs.13,54,50,000/-, to be paid by the unit.</p>	<p>CPCB issued letter to Member Secretary, UEPPCB for implementation of the Hon'ble NGT order dated 23.07.2019 in O.A. No. 361/2017 including levying of EC vide letter no. 190198/NGRBA(RG)/CPCB/Distillery/1/2018-19/6878 dated 24.09.2019 (Refer Annexure-11).</p> <ul style="list-style-type: none"> • UEPPCB vide letter dated 18.11.2019 directed the unit to comply to the Hon'ble NGT order dated 23.07.2019 in OA No. 361/2017 in a time bound manner. • The industry submitted reply dated 21.11.2019. However, did not deposit any amount towards Environment Compensation (refer Annexure-12).
X	<p>CPCB must direct the unit to dismantle all excess storage capacity of lagoons in terms of the direction of CPCB dated 07.12.2015 forthwith. CPCB/SPCB shall submit a quarterly report on compliance of its own order.</p>	<p>CPCB has issued direction u/s 5 of E (P) Act, 1986 to the unit dated 16.09.2019, to</p> <ol style="list-style-type: none"> 1. Dismantle/level/fill all excess storage capacity of the lagoon 2. Dismantle/level/fill all excess storage capacity of active lagoon located in it's premises used for storage of concen. Spent Wash from 240 KLD stream production and shall have only storage capacity equivalent to seven days production. 3. To comply with the conditions mentioned in the issued direction dated 14.03.2019. <p>Copy of CPCB direction dated 16.09.2019 is placed at</p>

		<p>Annexure-17.</p> <ul style="list-style-type: none"> • UEPPCB carried out inspection on 06.11.2019 and submitted the report to CPCB and observed during visit that, <ol style="list-style-type: none"> 1. The filling up of the lagoon located inside the unit's premises and plantation activity was found under progress. 2. The unit was using the stored spent wash of the lagoon located at Dabhora site in bio-composting and the lagoon was being filled up by using ash and soil. 3. The steel tank for storage of concentrated spent wash was under construction and 80-90 % work was found completed. The work will be completed by 15.11.2019. 4. As per CPCB direction dated 14.03.2019, the unit is using the stored spent wash in bio-composting. During inspection, the unit representative informed that they have started the 2nd cycle of bio-composting after completion of rainy season that is October-2019. The unit has consumed approx. 6000 m3 spent wash. Till now total 18000 m3 spent wash has been consumed. Apart from this, unit representative informed that, from 1st cycle of bio-composting, 1800 ton of capacity lagoon in a time bound manner. Bio-compost is generated. Out of this 31650 Quantal bio-compost has been sold. During inspection filling of lagoon with ash and soil was found under progress. The unit is purchasing press mud from Rathi Traders. The quality of bio-compost is being checked by Eco Pro Engineer Pvt. Ltd. The unit is also under process of constructing steel tank for storage of spent wash, whose storage capacity will be for 07 days. Presently, the unit is
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		<p>operating the plant on 150 KLD in place of 240 KLD.</p> <ul style="list-style-type: none"> • The joint team of UEPPCB and CPCB officials headed by Justice (Retd.) Arun Tandon during physical verification on 15.11.2019, and observed that; <ol style="list-style-type: none"> a) The unit was having 3 lagoons, one lagoon is attached with 240 KLD production and has been closed/levelled. The other two are located at Dabhora site outside the premises and attached with 98 KLD stream which is now non-functional. b) The unit has yet to dismantled/fill-up the both lagoons at Dabhora site, which was observed with presence of spent wash sludge and rain water. • As per the directions of CPCB, all excess capacity of spent wash storage lagoons has to be dismantled / filled & levelled. • UEPPCB to direct the industry to dismantle / fill & level 1,00,000 m³ capacity lagoon in a time bound manner.
All Industries		
I	<p>Applications for 'No objection Certificate' should be considered and decided within a month by CGWA and if the applications are not found satisfactory then the same must be rejected with a further direction to stop water extraction.</p>	<p>CPCB has issued a letter to CGWA dated 02.09.2019 to comply with the directions of NGT order dated 23.07.2019 pertaining to all Industries. Copy is placed at Annexure-18. CGWA has issued Show Cause Notice dated 18.11.2019 to the following industries located at Uttarakhand as listed in the Hon'ble NGT order dated 20.05.2019:</p> <ol style="list-style-type: none"> (1) M/s Banwari Paper Mills Ltd., Kashipur, (2) M/s Cheema Paper Ltd., Kashipur, (3) M/s Multiwal Pulp and Board Mills Pvt. Ltd., Kashipur, (4) M/s Multiwal Duplex Pvt. Ltd., Kashipur and (5) M/s Kashi Vishwanath Textiles Mills (P)Ltd., Kashipur

		<p>(6) M/s India Glycols Ltd., Kashipur (Refer Annexure-15) Copy of SCNs issued to Industry No. 1 to 5 are placed at Annexure-19. Reply submitted by Industries to CGWA are not satisfactory. In view of the paragraph-8 of the Hon'ble NGT order dated 23.07.2019 compensation charges for illegal withdrawal of underground water must be calculated and to be levied on the industries.</p>
II	<p>The charges payable by the company for withdrawal of underground water must be fixed on the principle 'more the withdrawal, higher the rates'. The water charges which has not been paid for years must be recovered together with the interest at the rate of 18% per annum.</p>	<ul style="list-style-type: none"> • CPCB has issued a letter to CGWA dated 02.09.2019 to comply with the directions of NGT order dated 23.07.2019 pertaining to all Industries (Refer Annexure-18). • It was informed by CGWA representatives, during the meeting of the joint committee dated 14.11.2019 that, CGWA has prepared and submitted a draft guideline to Hon'ble NGT on water abstraction charges, which is under consideration.
III	<p>The norms for recharge of underground water and rain water, harvesting etc. must be fixed. Flow meters must be calibrated by Government-agencies and verified at least once in a year.</p>	<ul style="list-style-type: none"> • CPCB has issued a letter to CGWA dated 02.09.2019 to comply with the directions of NGT order dated 23.07.2019 pertaining to all Industries (Refer Annexure-18). • As informed by CGWA representative in the joint committee meeting dated 14.11.2019, groundwater recharging of 50% is assumed for every submerged recharge shaft. • CGWA also informed that flow meters are monitored and calibrated by individual units through NABL recognized laboratory on annual basis.
V	<p>Actual requirement of underground water by the industry must be verified through independent Government agencies.</p>	<ul style="list-style-type: none"> • CPCB has issued a letter to CGWA dated 02.09.2019 to comply with the directions of NGT order dated 23.07.2019 pertaining to all Industries (Refer Annexure -18)
VI	<p>All industries must be asked to maintain verified records of ETP sludge and other solid wastes generated as well as its</p>	<ul style="list-style-type: none"> • As per UPPCB email dated 30.10.2019 there are mainly 9 industries which are generating hazardous/solid wastes in

	disposal to the known buyers/receivers ultimate.	Rampur. The hazardous waste generated from the industries are being disposed through TSDF namely M/s Ramky Environ Engineers Ltd., Khumbi, Kanpur Dehat (TSDF) <ul style="list-style-type: none"> • UPPCB has issued show cause notice under hazardous & other waste management rules, 2016 to M/s Varun Steel, Ajitpur Industrial area, Rampur.
VII	Portable pumps with flexible pipes, pumps with loose/open end Tee pipe on delivery lines shall not be permitted as stand-by at ETP of any industry.	<ul style="list-style-type: none"> • UPPCB issued letter No. H-43240/C-7/Jal-40/2019 to M/s. Radico Khaitan Ltd., Rampur, UP dated 02.11.2019 to dismantle the excess capacity of lagoons, to develop thick forestry on the boundary of lagoons as well as on the land which will be available after dismantling of lagoons, to install separate energy meter for ETP, to keep and maintain record of generated and selling of prepared bio-compost, to dispose solid waste as per the rules, to not have any loose connections of piping with installed ETP and to submit the details of disposal of generated ETP sludge and other solid waste as per the rules. (Refer Annexure-6). • SPCB shall issue letter to all industries to dismantle portable stand-by pumps with flexible pipes, pumps with loose / open end Tee pipe on delivery lines.
VIII	CPCB/SPCB shall take necessary actions against the non-complying industries namely: (1) M/s Multiwal Duplex Pvt Ltd, Kundeshwari Road, Kashipur, Uttarakhand (2) M/s Damya PJ Foods Pvt. Ltd., Rampur, U.P. & (3) M/s Varun Steel, Rampur, U.P	M/s Multiwal Duplex Pvt Ltd, Kundeshwari Road, Kashipur, Uttarakhand 1. UEPPCB issued letter to the unit on 13.06.2019 to submit the Clarification within 24 hours regarding the closing of 03 bypasses, which were observed during the drone survey of joint committee dated 12.06.2019 in compliance of NGT order dated 20.05.2019. Copy of the letter is Placed at Annexure-23

		<p>2. UEPPCB is in process of issuing show cause notice to the unit and imposing environment compensation. However, the By-passes which were found earlier was stopped.</p> <p>2. M/s Damya PJ Foods Pvt. Ltd., Rampur, UP As per UPPCB letter dated 22.11.2019, it was informed that:</p> <ol style="list-style-type: none"> 1. UPPCB issued show cause notice under Water Act, 1974 on 19.07.2019 to the unit for the non-compliances observed during the joint inspection dated 12.06.2019. (copy of the SCN is placed at Annexure-21) 2. UPPCB has also levied Environment compensation of Rs. 2.5 lacs on the unit in the above mentioned SCN. 3. The unit has deposited Rs. 2.5 lacs as Environment Compensation to UPPCB. 4. UPPCB has issued SCN dated 02.11.2019 to the unit for not having NOC of CGWA. Copy of the same is placed at Annexure-22. 5. UPPCB has carried out inspections on 22.10.2019 and 12.11.2019. The sample of treated effluent from ETP outlet was collected on 22.10.2019 and as per UPPCB analysis report, the unit is in compliance of provisions of Water Act, 1974 and Air Act, 1981. No untreated effluent was found discharged outside of the premises during inspection dated 12.11.2019 6. The unit has installed separate energy meter and flow meters at inlet and outlet of the ETP. <p>3. M/S Varun Steel, Rampur, U.P. As per UPPCB letter dated 22.11.2019, it was informed that-</p> <ol style="list-style-type: none"> 1. UPPCB issued Show Cause Notice under Water Act, 1974 on 19.07.2019 for the non-
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		<p>compliances observed during the joint inspection dated 12.06.19. Copy of the same is placed at Annexure-23.</p> <ol style="list-style-type: none"> 2. UPPCB has also levied Environment Compensation of Rs. 2.5 l on the unit in the above mentioned SCN. 3. The unit has deposited Rs. 2.5 lacs as Environment Compensation to UPPCB. 4. UPPCB issued Show Cause Notice under Air Act, 1981 on 29.07.2019 for the non-compliances observed during the joint inspection dated 12.06.19. Copy of the same is placed at Annexure-24. 5. UPPCB issued Show Cause Notice under Hazardous Waste Management Rules, 2016 on 09.11.2019 to unit for not having Hazardous waste authorization. Copy of the same is placed at Annexure-25. 6. UPPCB has issued SCN dated 02.11.2019 for not having NOC of CGWA. Copy of the same is placed at Annexure-26. 7. UPPCB has carried out inspections on 22.10.2019 and 12.11.2019. The sample of treated effluent from ETP outlet was collected by UPPCB on 22.10.2019 and as per UPPCB analysis report, the unit is in compliance of provisions of Water Act, 1974 and Air Act, 1981. No untreated effluent was found discharged outside of the premises during inspection dated 12.11.2019. <ul style="list-style-type: none"> • CGWB Northern Region should re-are extracting underground water without valid CGWA NOC.
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(iii) Report dated 06.12.2019 by the Ganga Monitoring Committee, Phase I-B in respect of inspection carried out at Kashipur.

There is also response of the CPCB filed 27.11.2019 to the final report of the Monitoring Committee mentioned above to the effect that inspection of GPIs are done annually and action is taken by the State PCB. We are of the view that even though the inspection by the CPCB may continue to be done annually, the State PCB must conduct inspections quarterly. The report mentions as follows:

"From the details which are being recorded hereinafter out of 8 industries situate in Kashipur except for one namely M/s Vishwakarma Paper and Board Ltd. no other industry has any valid subsisting 'no objection certificate' from the CGWA. These industries in Kashipur are drawing nearly 22000 cubic metres approx. of underground water every day. The details of the industries situate in Kashipur area which have been inspected are disclosed in the form of a chart as follows:

S.No.	Name of the Industry & address	Status of NOC	Quantum Of gw/m3day	Letters Issued	Response received from firms
1	M/s IGL (Ethanol Plant) Bazpur Road, Kashipur, US Nagar, Application No.	Renewal Pending with CGWA, New Delhi	5096	01/08/19 for compliance of NOC	Compliance of NOC on 19/08/19
2	M/s IGL (Chemical Plant) Bazpur Road, Kashipur, US Nagar, Application No.	Renewal Pending with CGWA New Delhi	3056	01/08/19 for compliance of NOC	Compliance of NOC on 19/08/19
3	M/s Vishwakarma Papers & Boards Pvt. Ltd Application No. 214/882/UR/IND/2017-669 dated 17/04/19	NOC granted On 17/04/2018	4638.32	-	Compliance received on 02/07/2019
4	M/s Banwari Paper Mills Ltd Application No. 21-4/1072/UR/IND/2018	Applied for NOC which is under scrutiny	900	01/10/18, 04/06/19, 13/06/19, 01/07/19	24/06/2019 No response to queries dated 01/07/2019
5	M/s	Applied	3440	Email sent	25/06/2019

	Cheema Papers Limited, Application No.21-4/528/UR/JND/2017 dated 24/05/2017	for Fresh NOC which is under scrutiny		on 13/06/19 as directed by NGT committee on 12/06/10	22/07/2019
6	M/s Kashi Vishwanath Textiles Mills Pvt. Ltd. Application No.	Applied for Fresh NOC which is under scrutiny	406	10/01/18 24/05/19 13/06/19 03/07/19	22/07/2019 & 06/08/2019
7	M/s Multiwal Pulp & Board Mills Pvt. Ltd., Application No.	Applied for NOC	3633.42	13/06/19 23/09/19	Hard copy not yet received.
8	M/s Multiwal Duplex Pvt. Ltd., Application No.	Applied for NOC	448.91	09/06/19, 13/06/19 23/09/19 & Notice on 08/11/2019	Hard copy not yet received. 22/07/2019 on document received

It is worthwhile to point out that industries at Item Nos.4,5,6,7 and 8 have only made applications for grant of 'no objection certificate' and are awaiting disposal of their applications. They have been issued 'consent to operate' by the Pollution department and are also extracting underground water. Similarly, M/s I.G.L. Distillery Unit and Chemical Plant are continuing to draw underground water on the pretext that their applications for renewal of no objection certificate is still pending disposal before CGWA.

I may highlight that in para 8 of the order dated 23.07.2019 the Hon'ble Tribunal has already declared such extraction of underground water by the industrial units as illegal. For ready reference para 8 of the order dated 23.07.2019 is quoted hereinbelow:

"Learned counsel appearing for M/s India Glycols Limited, however, tried to justify the illegal drawal of ground water without sanction even though the area is semi critical, on the ground that application for sanction was 'pending'. We do not find any merit in this submission. Delay in deciding renewal application could not be treated as a licence to draw the ground water. The unit could take remedy against such inaction. While regulatory authorities are required to act promptly but any inaction is not a ground for a citizen to take the law in his hands

instead of approaching the concerned higher authority of the Court."

So far as the industries situate in Uttar Pradesh are concerned, 3 industries were inspected namely:

- i) M/s Radico Khaitan Ltd.*
- ii) M/s Rana Sugar Ltd.*
- iii) M/s Swati Menthol & Allied Chemicals Ltd.*

RADICO Khaitan unit had a 'no objection certificate' in its favour for drawal of 2600 cubic metres per day of underground water which expired on 2nd October 2018. They have continued to extract underground water even thereafter on the plea that their application for renewal dated 15.09.2018 is still pending with the CGWA.

M/s Rana Sugar Ltd. was granted 'no objection certificate' on 14.10.2016. An inspection was made by the CGWA on 30.04.2018 when the sugar plant of the unit was found to be non-operational and the distillery had not been set up. An order for cancellation of the 'no objection certificate' was issued by the CGWA on 10 December 2018.

However, on 17.04.2019 permission was granted to run the distillery by the various departments of State of Uttar Pradesh. Similarly, permission to operate has also been granted by U.P. Pollution Control Board.

The unit is drawing underground water both in respect of the sugar unit as well as its distillery unit despite the order of cancellation of 'no objection certificate' by CGWA dated 10.12.2018 on the pretext that their application for reconsideration of the cancellation of 'no objection certificate' was pending before the CGWA.

M/s Swati Menthol & Allied Chemicals Ltd. was admittedly extracting underground water to the tune of 15 cubic metres per day for its unit despite having neither applied for nor having been granted any permission or 'no objection certificate' by the CGWA.

It is surprising to note that large number of industries are said to be operating both in Kashipur and Rampur area which have been declared to be critical/semi-critical zone by the CGWA without any valid subsisting 'no objection certificate' from the CGWA. It is also surprising

that the underground water authority and pollution department both in the State of Uttarakhand and State of Uttar Pradesh are aware of the situation and yet for years together there has been complete inaction on their part to enforce rule of law in the matter of extraction of underground water.

The situation is seriously alarming and needs immediate intervention by the Hon'ble National Green Tribunal so as to ensure that underground water is not extracted without a valid subsisting 'no objection certificate' from CGWA.

I was informed by the officers that the situation as in Rampur and Kashipur prevails throughout the State of Uttar Pradesh and State of Uttarakhand and more than thousands of industries are extracting underground water without any valid subsisting 'no objection certificate' from the CGWA as on date."

4. We have considered the above reports. Apart from taking actions in terms of recommendations in the report of the CPCB, further action needs to be taken in respect of recommendations in the report of Ganga Pollution Monitoring Committee to the effect that underground water is being extracted illegally at large scale in 'critical' and 'semi-critical' zones. There is complete inaction on the part of States of Uttarakhand and Uttar Pradesh in this regard.
5. Let the States of Uttarakhand and Uttar Pradesh take remedial action in respect of individual industries as well as general measures to ensure that there is no extraction of ground water without prior permission of the CGWA. Before any such permission is granted, CGWA may ensure actual compliance of conditions of replenishment of the ground water having regard to the water table in the area so that there is no further deterioration of 'critical', 'semi-critical' and 'over exploited' areas in terms of ground water availability. Any permission

should be given based on study of availability of ground water and periodical report that replenishment had resulted in improvement in ground situation.

6. The CPCB and the State PCB may ensure recovery of the compensation already assessed by taking appropriate coercive measures including closure of the erring industry till deposit is made, apart from prosecution for violation of law, after following due procedure.
7. The Chief Secretary, UP may file response to para 9 of the order of this Tribunal dated 23.07.2019 by e-mail at judicial-ngt@gov.in.
8. The CPCB and the State PCB may file further compliance status report as on 30.04.2020, after carrying out detailed inspections and also indicating compliance status with regard to the issues considered in the three reports dated 23.10.2019 and report dated 06.12.2019 (by Ganga Committee) and 27.11.2019 (by the CPCB) considered in para 3 above, before the next date by email at judicial-ngt@gov.in.
9. An application being I.A No. 16/2020 has been filed to place on record some documents particularly the fact that a writ petition has been filed. This Tribunal can offer no comments on taking of any proceedings before any forum unless there is any order having relevance to these proceedings.

I.A No. 16/2020 is disposed of.

List for further consideration on 19.05.2020.

A copy of this order be sent by e-mail to the Chief Secretary,
UP, CPCB, State PCB and Monitoring Committee headed by
Justice S.D. Singh, former Judge of Allahabad High Court.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 15, 2020
Original Application No. 324/2016
(M.A. No. 113/2017, M.A. No. 816/2017,
I.A. No. 408/2019 & I.A. No. 16/2020)
With Original Application No. 361/2017
(I.A. No. 89/2019, I.A. No. 431/2019 & I.A. No. 432/2019)
AK



Speed-Post/E-mail

F. No. B- 190198/NGRBA/CPCB/2018-19 Pt. fl.

12245-249

Dated: 27.02.2020

27.03.2020

To,

The Member Secretary,

5 Ganga States Pollution Control Boards

Subject: Hon'ble NGT order dated 15.01.2020 in the matter of Shailesh Singh vs. State of U.P. & ors. with Tanzeen Fatima vs. Ministry of Environment and Forest & Climate Change & Ors. in OA No. 324/2016 with OA No. 361/2017-reg.

Sir,

This has reference to the Hon'ble NGT order dated 15.01.2020 in OA No. 361/2017 wherein SPCBs have been directed to carry out quarterly inspection of GPIs. The verbatim of the relevant para of the said NGT order is as follows:

"3. (iii) There is also response of the CPCB filed 27.11.2019 to the final report of the Monitoring Committee mentioned above to the effect that inspection of GPIs are done annually and action is taken by the State PCB. We are of the view that even though the inspection by the CPCB may continue to be done annually, the State PCB must conduct inspections quarterly."

You are, therefore, requested to comply with the directions of Hon'ble NGT and to ensure inspections of GPIs on quarterly basis.

o/c

Yours faithfully

A.K. Vidyarthi
27/02/20

(A.K. Vidyarthi)

Additional Director & Divisional Head, WQM-II

Email: akvidyarthi@gmail.com


केन्द्रीय प्रदूषण नियंत्रण बोर्ड

निर्गत..... N. Singh

दिनांक..... 08/08/20



By Speed Post/Email

B-190198/NGRBA(RG)/CPCB/Distillery/1/2018-19

March 20th, 2020

To,

Member Secretary,

Uttarakhand Environment Protection & Pollution Control Board (UEPPCB),
Gauti Devi Bhawan, 46 B IT Park Sahasradhata,
Dehradun, Uttarakhand-248001.

Subject: Recovery of Environmental Compensation from M/s India Glycols Ltd., Kashipur, Uttarakhand, in compliance to Hon'ble NGT order dated 15.01.2020 in OA No. 361/2017

Reference: Hon'ble NGT order dated 15.01.2020 in the matter of Dr. Tanzeen Fatima Vs MoEF & CC, O.A. no. 361/2017

Sir,

This has reference to the aforementioned Hon'ble NGT order wherein the Tribunal in has directed as follows:

"6. The CPCB and the State PCB may ensure recovery of the compensation already assessed by taking appropriate coercive measures including closure of the erring industry till deposit is made, apart from prosecution for violation of law, after following due procedure."

In this regard, it may be noted that in compliance to the Hon'ble NGT order dated 20.05.2019, the Joint Committee under supervision of Justice (Retd) Arun Tandon carried out inspection of nine industries including M/s India Glycols Ltd., Kashipur, Uttarakhand on 10th-12th June, 2019 during which it was observed that the Unit, M/s India Glycols Ltd has stored spent wash (approx. 96,000 m³) in the lagoon since 12.01.2017 (date of issue of closure direction by UEPPCB) Therefore, upon Justice Tandon's suggestion, CPCB calculated Environmental Compensation of Rs 13,54,50,000/- as per "Methodology for Assessing Environmental Compensation and Action Plan to utilize the fund".

The observations of the Joint Committee regarding storage of spentwash by Unit since 12.01.2017 and potential of this stored spentwash to cause environmental contamination and its subsequent storage during monsoon season which can lead to overflow and runoff of spentwash thereby having potential to pollute both surface and groundwater, have been considered as cases for levying of Environmental Compensation.

Justice (Retd) Arun Tandon, incorporated the same in his recommendations w.r.t M/s IGL (Distillery Division) which was filed in Hon'ble NGT on 05.07.2019. The Hon'ble NGT vide its order dated 23.07.2019, accepted the recommendations of Justice (Retd) Tandon including imposition of the calculated EC amount on M/s India Glycols Ltd. (Distillery Division). The verbatim of Hon'ble NGT order dated 23.07.2019 in Para 9 is as follows:

"We, thus, do not find any ground not to accept the report of the Joint Committee, including the amount of compensation to be recovered. The same may be acted upon forthwith."

Again, vide its order dated 15.01.2020, Hon'ble NGT has further directed to ensure recovery of the already assessed compensation amount by taking appropriate coercive measures following due procedure.

Now therefore, in view of the above, it is requested that necessary action shall be taken to ensure recovery of the already assessed EC from the Unit, in compliance to Hon'ble NGT order. The action taken report may be forwarded to CPCB within 15 days.

Yours faithfully,

A. K. Vidyarthi
20/05/20
(Dr. A.K. Vidyarthi)
Addl. Director &DH,
WQM-II

Annexure IV (1273)

HEAD OFFICE

UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Parayavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)



सत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्त्रधारा रोड,
देहरादून (उत्तराखण्ड)

Web: www.ueppcb.uk.gov.in

UEPPCB/HO/Gen-183-247(Vol.-II) /2020/ 1962

To,

Member Secretary
Central Pollution Control Board
Parivash Bhawan, Purvi Arjun Nagar
Delhi.

15/11/2020
05 Nov 2020
Date: 03.2020
Central Pollution Control Board
Parivash Bhawan, East Arjun Nagar, Delhi-110022

Kind Att.- Dr. A.K Vidharthi, Additional Director

Sub: Compliance report of the direction of Hon'ble NGT in the matter of Dr. Tanjeen Fatima Vs Ministry of Environment and Forest & Climate Change & Ors-reg.

Sir,

Kindly refer to above subject matter regarding order passed by Hon'ble National Green Tribunal dated 15-01-2020 in the matter of Dr. Tanjeen Fatima Vs Ministry of Environment and Forest & Climate Change & Ors (original Application No. 361/2017).

Please find enclosed herewith the compliance report of the above order passed by Hon'ble National Green Tribunal along with supporting document for your kind information please.

Encl. AS above

Your faithfully

(S.P. Subramani)
Member Secretary

**Action Taken Report in reference to the Hon'ble NGT order dated 15.01.2020 in the Matter of Dr. TanjeenFatima
V/S Ministry of Environment and Forests& Climate Change &Ors.(Original Application No. 361/2017)**

M/s India Glycols Ltd., Kashiapur

Sl. No	Hon'ble NGT order dated 23-07-2019	Hon'ble NGT Order dated 15-01-2020	Compliance Status
<p>Para 5 Sr.1</p>	<p>Reasons for availability of 90000 m3 of spent wash with solid contents of less than 1% only in the lagoons of the industry must be ascertained and suitable action should be taken for violating the norms of the CPCB</p>	<p>The explanation about stored spent wash submitted by the industry vide letter dated 21.11.2019 is not supported by relevant supporting document about the quantities of stored spent wash at different times in the past. Unit's submitted reply dated 21.11.2019 is placed at Annexure-12.</p>	<p>UEPPCB has issued letter no. UEPPCB/H.O./SAV 183-247/10401 - 1707 dated 28.01.2020, that, industry to submit the supporting documents regarding explanation of stored effluent. The unit has submitted supporting document vide letter dated 08.02.2020 and 06.03.2020. Annexure-01</p> <p>The Excise department data is verified, wherein alcohol production found below 240 K_LPD, from the month of January, 2016 to December 2019. Annexure- 02</p> <p>The data submitted by Industry indicates, total alcohol production is 219034.6 KL. The total spent wash generation is 1702571.0 m3 which is entirely used in evaporator. The concentrated spent wash generation is 405428 MT which is completely utilized in incinerator on boiler. The details is attached as Annexure -03</p> <p>It is evident that, the spent wash so generated is utilized and no spent wash is discharged in to lagoon. The water level in lagoon is increased in subsequent years by rain water precipitation. The constituent of total solid is still less than 1 %</p> <p>UEPPCB has issued letter to the Industry vide letter no. UEPPCB/H.O./SAV 183-247/10401 - 1707 dated 28.01.2020 to adhere the time line as directed by CPCB</p> <p>Industry vide letter dated 08.02.2020 has submitted their commitment for the compliance.</p>
		<p>The industry to adhere time line 30.06.2021, fixed for utilization of stored spent wash as per CPCB direction dated 14.03.2019. UEPPCB should carry out on quarterly</p>	

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	basis upto June 2021, regarding quantity of spent wash utilized and balance in the lagoon.	
II.	<p>Distillery unit of the company should be permitted to function at half of the licensed/consented capacity till it disposes off the huge volume of spent wash available in the lagoon as on 11.06.2019.SPCB should ensure that this spent wash with low solid concentration is not discharged in the drains by the unit during the forthcoming rainy season and strict vigilance should be kept by SPCB. A quarterly report must be submitted by SPCB citing progress in compliance made.</p> <p>The statement may be provided by the unit for the quantity of spent wash to be used and actually used. UEPPCB shall issue notice to the unit for the same.</p> <p>Utilization of spent wash to be monitored on quarterly basis and shall also obtain action plan to dismantle/level the 2nd lagoon at Dabhora site from the unit.</p>	<p>UEPPCB has issued letter to the Regional Officer, UEPPCB, Kashipur for quarterly monitoring of the spent wash quantity and its actual utilisation.</p> <p>The same is being carried out by Regional Officer, Uttarakhand Pollution Control Board, Kashipur and report is attached.</p> <p>According to the report the spent wash accumulation was 71248 m³ as on 30-09-2019 and at present as on 31-12-2019 the accumulated spent wash is 53248 m³. The total quantity of spent wash utilized from lagoon is 18000m³(from 30-09-2019 to 31-12-2019).Further, compliance will be submitted in due course. The report is attached Annexure-04</p> <p>Regarding 2nd lagoon at Dabhora the Industry has requested UEPPCB for granting permission to utilize this lagoon for rain water harvesting/ wet-land development / Fish culture vide their letter dated 18.11.2019, accordingly UEPPCB has accorded the permission.</p>
III	<p>The industry must be asked to come up with a concrete proposal for disposal of ash generated in the industry as well as for the ash lying in the open. The industry must provide a time bound action plan for disposal of already generated ash within 15days.</p> <p>Industry to submit concrete proposal for long term utilisation/ handling of fly ash within 15 days to UEPPCB.</p>	<p>UEPPCB has issued letter to the Industry to submit the action plan for utilization of fly ash vide letter no. UEPPCB/ H.O./ SA/ 183-247/ 10401 – 1707 dated 28.01.2020.</p> <p>Industry has submitted action plan vide letter dated 08.02.2020.</p> <p>At present, unit is utilizing fly ash to fill the lagoon at Dabhora. After completing the filling of lagoon, the fly ash so generated is proposed to be utilized as per fly-ash Notification, 2016</p>

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IV	<p>The industry must be asked to pay compensation for illegal withdrawal of underground water for last so many years in garb of pendency of their renewal applications for 'no objection' before CGWA</p>	<ul style="list-style-type: none"> • CPCB issued letter No. 190198/NGRBA/CPCB/2018-19/Part file/4442 to Member Secretary, CGWA dated 24.07.2019 to take actions according to NGT order dated 23.07.2019 (Refer Annexure-6). • CGWA has issued Notice to the unit dated 08.11.2019 to direct to Why not Environmental Compensation (EC) should be levied for illegal abstraction of ground water for the period after the expiry of valid NOC. Copy placed at Annexure-14. • CGWA has issued Show Cause Notice to the unit vide letter no. (100)/CGWB/ UR/ Tech-19-530 dated 18.11.2019 for illegal borewell sealing in addition to fixing EC for unauthorized extraction of ground water and launching prosecution for violations in accordance with the provision of law. Copy is placed at Annexure-15. 	<p>The matter is subjudice and related to Central Ground Water Authority.</p>
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	<ul style="list-style-type: none"> CGWA has also issued order for stopping of groundwater 	
<p>VII</p> <p>The amount payable by the Company for withdrawal of underground water must be fixed on the principle 'more the withdrawal, higher the rates.' The charge which has not been paid for years must be recovered with interest at the rate of 18% per annum.</p>	<ul style="list-style-type: none"> withdrawal vide letter No. 4(100)/CGWB/UR/ Tech-19-537 u/s 5 of the E(P) Act, 1986 dated 18.11.2019. Copy is placed at Annexure-16. It was informed by CGWA representatives during joint committee meeting held on 14.11.2019, that CGWA has prepared and submitted draft guidelines on water abstraction charges, which is due for approval from the competent authority. In view of the notice of CGWA, all consequent actions in the matter of illegal withdrawal of groundwater shall be taken by concerned State Pollution Control Board, as per conditions in consent to operate. Extraction of ground water without NOC from 	<p>The matter is subjudice and related to Central Ground Water Authority.</p>

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VIII	<p>The land which will become available because of the dismantling of the lagoons otherwise surrounding area of lagoons must be utilized for dense forestry in the coming monsoon season.</p>	<p>CGWA, is not only illegal but, is a violation of Hon'ble NGT order dated 13.07.2017. UEPPCB to take appropriate action against the industry.</p> <ul style="list-style-type: none"> • Central Ground Water Board Uttarakhand • has worked out charges 95,30,13,600/- for illegal extraction of ground water. The matter is awaited for approval of the Chairman CGWA, decision is likely to be taken within 15 days. 	<p>UEPPCB has issued letter no. UEPPCB/H.O./SA/183-247/10401 - 1707 dated 28.01.2020 to explain regarding non-disclosure of 1,00,000.0 m³ capacity storage lagoon and submit action plan for dismantling/leveling of the said lagoon.</p> <p>The industry has submitted explanation vide their letter dated 08.02.2020, wherein it is indicated that the SPCB has permitted for IIIrd lagoon vide letter No. G05016/C-5/3(Jal)/HO/01 dated 15-04-2000. Annexure-05</p>
IX	<p>CPCB has calculated the Environmental compensation amount (as per the methodology of EC) in compliance of the NGT</p>	<p>CPCB issued letter to Member Secretary, UEPPCB for implementation of the Hon'ble NGT order in O.A. No. 23.07.2019</p>	<p>The Industry has submitted the compliance vide letter dated 21-11-2019. As far as the dismantling of lagoon is concerned, CPCB vide letter no. F-410/PCI-III/DIST/NGRBA-2K14-2K15/5026 dated 07.12.2015 directed to UEPPCB to issue direction to the industries for bio-composting and restricting the lagoon capacity equivalent to 30 days of storage not for</p>

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<p>X</p>	<p>order dated 20.05.2019 which is Rs.13,54,50,0001-, to be paid by the unit.</p>	<p>361/2017 including levying of EC vide letter no.1901 98/ NGRBA (RG) / CPCB/ Distillery/1/201 8- 19/6878 dated 24.09.2019 (ReferAnnexure-11).</p> <p>• UEPPCB vide letter date 18.11.2019 directed the unit to comply to the Hon'ble NGT order dated 23.07.2019 in OA No. 361/2017 in a time bound manner.</p> <p>• The industry submitted reply dated 21.11.2019. However, did not deposit any amount towards Environment Compensation (refer Annexure-12).</p>	<p>dismantling. Subsequently UEPPCB has issued directions to the industry vide letter no.UEPPCB/HO/Gen-360/2016/9918-1922 dated 18.03.2016 for compliance of CPCB direction.</p> <p>Further, CPCB has issued direction to UEPPCB to stop the 98 KLPD stream having bio-composting to achieve ZLD until Multi Effect Evaporator(MEE) installation is completed and allowed to continue the production from 240 KLPD stream having MEE and incineration boiler to achieve ZLD. Subsequently UEPPCB issued modified directions to the industry vide letter No UEPPCB/HO/Gen-360/2017/2032 dated 12.01.2017 for compliance and as precautionary measure the inlet of dabhora lagoons was sealed. Annexure-06</p> <p>The industry complied the directions and continued the operation at 240 KLPD as per compliance status mentioned at para -5 Sr. no -1 above.</p>
<p>X</p>	<p>CPCB must direct the unit to dismantle all excess storage capacity of lagoons in terms of the direction of CPCB dated 07.12.2015 forthwith. CPCB/SPCB shall submit a quarterly report on compliance of its own order.</p>	<p>As per the directions of CPCB, all excess capacity of spent wash storage lagoons has to be dismantled / filled & levelled. UEPPCB to direct the industry to dismantle / fill & level 1,00,000 m3 capacity lagoon in a time bound manner.</p>	<p>Regarding 2nd lagoon at Dabhora the Industry has requested UEPPCB for granting permission to utilize the this lagoon at Dabhora for rain water harvesting, wet-land development / Fish culture vide their letter dated 18.11.2019, accordingly UEPPCB has accorded the permission.</p>

LSR



INDIA GLYCOLS LIMITED



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Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

Ref: UEPPCB/Compliance/2020/

Date: 08.02.2020

To,

The Member Secretary,
UEPPCB, Gaura Devi Prayavaran Bhawan,
Plot No. 46-B, IT Park
Shashtra Dhara Road,
Dehradun - 248001

Subject: NGT order dated 15.01.2020

Reference: Your letter No. UEPPCB/ H.O./SA/183-247/10401-1707 Dated 28.01.2020

Sir,

Please refer to your above mentioned letter, Please find enclosed our clarifications/ reply on the directions given by the Hon'ble NGT and the information sought by your good office. The same is appended as **Appendix - A**.

We hope that the above clarification would meet your requirement. Should you have any other query or related data, kindly inform us at the earliest.

With best regards,

Yours faithfully,
for M/s INDIA GLYCOLS LIMITED


Dr. Ashutosh Gautam
Head - Environment

CC: Regional Officer (UEPPCB), Chamunda Complex, Ram Nagar Road, Kashipur,
District U.S. Nagar, Uttarakhand

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Appendix - A

Clarifications on

UEPPCB Letter No. UEPPCB/ H.O./SA/183-247/10401-1707 Dated 28.01.2020

S. No.	Orders	Compliance
1.	<p>The explanation about stored spent wash submitted by the industry vide letter dated 21.11.2019 is not supported by relevant supporting document about the quantities of stored spent wash at different times in the past.</p> <p>दिनांक 21.11.2019 में आपके द्वारा Stored Spent Wash के सम्बन्ध में जो आंकड़े प्रस्तुत किये गये हैं, उसके सम्बन्ध में supporting document प्रस्तुत करना सुनिश्चित करें।</p>	<p>It is submitted that the explanation about stored spent wash was given vide letter dated 21.11.2019 as follows:</p> <p>"As per the CPCB direction dated 07.12.2015, the 98 KLPD stream of Ethanol Plants having bio-digesters and bio-composting was allowed to store raw / bio-methanated spent wash in lagoons until 31.03.2016 to achieve ZLD. The lagoons associated with 98 KLPD stream were in use for storage of spent wash till January 2016 thereafter it was discontinued due to low production. Hence, the spent wash previously stored from 98 KLPD stream remained unutilised in the sealed lagoons. Subsequently during the monsoon seasons due to deposition of rain water, the volume of diluted spent wash increased to approx. 70,000 M³ having pH 7.6-8.0, COD 14,000-18,000mg/L and total solids less than 1%. The same was observed and narrated in the Joint inspection report which specifically observes on page 7/ 68 (submitted to NGT). The Joint Inspection report does not find any non-compliance."</p> <p>In this regard we would also like to mention that our production was less than 240 KLPD from January 2015 onwards and there was no ingress of effluent as we were operating our distillery as per MEE and incineration. The same was also intimated to CPCB and UEPPCB on January 2017 vide our letter dated 03.1.2017 along with the production data from April 2015 – December 2016. The letter alongwith the production data is</p>

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		<p>attached as Annexure - 1.</p> <p>The alcohol production from January 2017 to December 2017, January 2018 - December 2018 and January 2019 - December 2019 which are also Excise Department verified are attached as Annexure -2, 3 & 4 respectively.</p> <p>From the production data it is evident that during these years, the average daily production was not more than 240 KLD. Therefore, there was no possibility of fresh effluent ingress to lagoons. The noted increase in lagoon water was only due to accumulation of rain water in the preceding years. A brief calculation of the details of rain water accumulation from the period of January 2015 to December 2018 is appended as Annexure - 5. The said calculation makes it very clear that the precipitation at the storage lagoon and the evaporation losses when calculated gives a very clear indication of the quantity of waste water that has been accumulated in the lagoon.</p> <p>This is further fortified by the fact that it is only and only rain water accumulation and not fresh spent wash because the COD of the lagoon, water carried out by a accredited laboratories during January 2019 showed that COD was 14000.00 - 18000.00 ppm as against the 55000 - 60000 ppm which is characteristic of bio-methanated effluent and further the solids in the existing waste water were less than 1.0 % as against 3.0 - 4.0 % of bio-methanated effluent.</p> <p>This fact was also communicated to CPCB vide our letter dated 25th February 2019 in response to CPCB letter dated 7th February 2019. A copy of the said letter is appended as Annexure - 6.</p>
2.	<p>The industry to adhere time line 30.06.2021, fixed for utilization of stored spent wash as per Central Pollution Control Board direction dated 14.03.2019.</p> <p>केन्द्रीय प्रदूषण नियंत्रण बोर्ड के</p>	<p>We have already given our commitment vide our reply dated April 02, 2019 in reference to CPCB directions dated 14.03.019. The same is appended as Annexure - 7. It is further submitted that we are continuously submitting the progress report on a monthly basis. The copy of the covering letter of all the preceding</p>

	<p>निर्देशों के अनुपालन में दिनांक 30.06.2021 तक की तय सीमा में Stored Spent Wash का utilization करना सुनिश्चित करें एवं इसका Road map/Action Plan प्रस्तुत करें।</p>	<p>months and the latest progress report is appended as Annexure – 8.</p> <p>Once again we assure you that we will completely utilize the accumulated rain water by 30th June 2021 and level the lagoon by filling of fly ash in order to develop a green belt.</p>
<p>3.</p>	<p>Industry to submit concrete proposal for long time utilization/handling of fly ash within 15 days to UEPPCB.</p> <p>Flash utilization / handling के सम्बन्ध में Road map/Action Plan प्रस्तुत करें।</p>	<p>At present we are utilizing fly ash to fill the lagoon at Dabhora in order to develop the same as a green belt. After filling of the lagoon, the fly ash will be utilized as per Fly Ash Notification, 1999 as updated up to 2016 and any subsequent amendments thereafter alongwith any directions given by MoEF &CC/ CPCB/ or UEPPCB regarding the same. In particular, the fly ash would be provided to construction agencies, cement factory for developing fly ash based products as described in the Fly Ash Notification. We also assure you that we shall comply with the responsibilities as enumerated in the Fly Ash Notification.</p> <p>It is further submitted that Potash ash from SLOP fired boilers will be utilized in Agriculture as potash fertilizer substitute after granulation. The same is also permitted under the Fly Ash Notification.</p>
<p>4.</p>	<p>UEPPCB to seek explanation from the industry for non-disclosure of 1,00,000 m³ capacity spent wash storage lagoon and the time bund action plan for dismantling and leveling of the lagoon.</p> <p>1 लाख घन मीटर की क्षमता के स्टोरेज लagoon के सम्बन्ध में इस लagoon को वर्तमान तक disclose न करने पर स्पष्टीकरण व dismantle / leveling करने हेतु Action Plan प्रस्तुत करें।</p>	<p>: It is submitted that all the the three lagoons were made in the past between 1997 and 2001 after the directions of the UPPCB. The said communications which makes it absolutely clear that there were three lagoons that were created for effluent management of the distillery plant.</p> <p>In fact the UPPCB noted in its letter dated 04.02.2000 received on 12.02.2000 that the 3rd storage lagoon had not started. It further reminded us on 02.03.2000 that the construction of the 3rd lagoon should be completed on time. The same was also noted on the consent dated</p>

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		<p>15.04.2000. The said letters and the consent are appended collectively as Annexure – 9.</p> <p>It was also informed vide letter dated 10.09.2001 that the construction of the 3rd storage lagoon having connection with the storage lagoon at Dabhora has been completed. A copy of the said letter is appended as Annexure – 10.</p> <p>It is pertinent to mention that after the completion of lagoons it was also communicated vide letter dated 22.10.2001 that the effluent storage lagoons were functional and the treated effluent were being stored in the said storage lagoons during non monsoon season. A copy of the said communication is appended as Annexure – 11.</p> <p>In recent past too the existence of the three lagoons has been mentioned in our various communications. The latest communication through compliance report submitted to UEPPCB on 19th September 2016 and a letter submitted to CPCB on 3rd January 2017 clearly notes that one lagoon is under cleaning and appropriate marking will be done in two other lagoons. A copy of the letter dated 03.01.2017 alongwith compliance status letter dated 19.09.2016 are collectively appended as Annexure – 12.</p> <p>It is further submitted that we have also taken permission from UEPPCB to clean this lagoon and to utilize it for rain water harvesting/ aquaculture/ wet land development. The said permission letter dated 03.01.2020 is attached as Annexure – 13. The process of cleaning has already been started and we will submit the progress report regularly.</p>
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Authorized Signatory

(1262)

ANNEXURE-1

Alcohol Production Data April 2015 – December 2016

(57)

INDIA GLYCOLS LTD KASHIPUR

DETAILS OF ALCOHOL PRODUCTION FROM April-2015 To December-2016

S.NO.	MONTH	PRODUCTION (KBL)
1	Apr-2015	6207.6900
2	May-2015	5910.0436
3	June-2015	6852.0013
4	July-2015	8518.8507
5	Aug-2015	7735.8065
6	Sep-2015	6247.3396
7	Oct-2015	7427.5869
8	Nov-2015	7657.0432
9	Dec-2015	7584.2112
10	Jan-2016	4643.4107
11	Feb-2016	4445.4243
12	Mar-2016	4425.2001
13	Apr-2016	5452.3448
14	May-2016	6569.9728
15	June-2016	5954.3087
16	July-2016	5987.4421
17	Aug-2016	5192.8629
18	Sep-2016	4277.3718
19	Oct-2016	5084.1911
20	Nov-2016	5115.8762
21	Dec-2016	5014.3954

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Manager (Dist.)
Sunit Kapila
Sr. Manager (Distillery)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)

Officer In-charge Excise

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इन्डिया ग्लाइकोल्स लिमिटेड
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1261

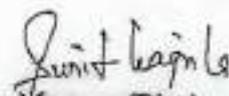
INDIA GLYCOLS LTD KASHIPUR

DETAILS OF ALCOHOL PRODUCTION FROM APRIL 15 TO SEPTEMBER 15

S.NO.	MONTH	PRODUCTION (KBL)
1.0	April 15	6207.6900
2.0	May 15	5910.0436
3.0	June 15	6852.0013
4.0	July 15	8518.8507
5.0	August 15	7735.8065
6.0	September 15	6247.3396


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260

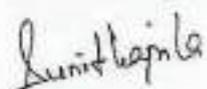
INDIA GLYCOLS LTD KASHIPUR

DETAILS OF ALCOHOL PRODUCTION FROM OCTOBER 15 TO MARCH 16

S.NO.	MONTH	PRODUCTION (KBL)
1.0	October 15	7427.5869
2.0	November 15	7657.0432
3.0	December 15	7584.2112
4.0	January 16	4643.4107
5.0	February 16	4445.4243
6.0	March 16	4425.2001


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1259

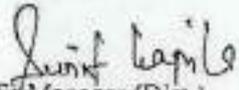
INDIA GLYCOLS LTD KASHIPUR

DETAILS OF ALCOHOL PRODUCTION FROM APRIL 16 TO SEPTEMBER 16

S.NO.	MONTH	PRODUCTION (KBL)
1.0	April 16	5452.3448
2.0	May 16	6569.9728
3.0	June 16	5954.3087
4.0	July 16	5987.4421
5.0	August 16	5192.8629
6.0	September 16	4277.3718


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Sr. Manager (Distillery)
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KASHIPUR (U.S. NAGAR)


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INDIA GLYCOLS LTD KASHIPUR

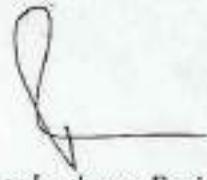
DETAILS OF ALCOHOL PRODUCTION FROM OCT. 16 TO DEC. 16(up to 15.12.2016)

S.NO.	MONTH	PRODUCTION (KBL)
1.0	Oct 16	5084.1911
2.0	Nov 16	5115.8762
3.0	Dec 16(up to 15.12.2016)	2296.0238


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Checked By


Manager (Dist.)
(K.P. Tripathy)
Manager (WH.)
INDIA GLYCOLS LTD.
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ANNEXURE-2

Alcohol Production Data January 2017 – December 2017

1246

Alcohol production data of 2017

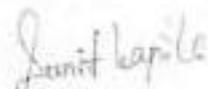
S.No.	Month	Alcohol Production in BL	Average Per day Production
1	Jan-17	2168387.20	120465.96
2	Feb-17	3345985.50	119499.48
3	Mar-17	3733473.60	120434.63
4	Apr-17	2766511.30	92217.04
5	May-17	3492783.50	112670.44
6	Jun-17	3414841.40	113828.05
7	Jul-17	4746336.00	153107.61
8	Aug-17	4659595.50	150309.53
9	Sep-17	4719225.40	157307.51
10	Oct-17	4232656.10	136537.29
11	Nov-17	6000175.20	200005.84
12	Dec-17	3905942.50	125998.15
	Total	47185913.20	

1255

Date- 28.01.2017

Daily Production Data	
Date	Alcohol Production in BL
14&15-01-17	209198.80
16-01-17	109163.00
17-01-17	105113.10
18-01-17	108487.20 ✓
19-01-17	116290.20
20-01-17	116544.30
21&22-01-17	248356.40
23-01-17	130282.80
24-01-17	130630.70
25&26-01-17	252782.70
27-01-17	132117.80


PREPARED BY


CHECKED BY
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65

1254

DATE : 11.02.2017

Daily Production Data	
Date	Alcohol Production in BL
28&29.01.17	261243.30
30.01.17	123841.50
31.01.17	124335.40-
01.02.17	127058.20
02.02.17	124082.20
03.02.17	118083.90
04&05.02.17	240453.50
06.02.17	123224.80
07.02.17	122119.90
08.02.17	130162.20
09.02.17	122205.20
10.02.17	125194.50


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काशीपुर (सधम सिंह नगर)

66

1253

DATE : 22.02.2017

Daily Production Data	
Date	Alcohol Production in BL
11.02.2017	127102.9
12.02.2017	126204.5
13.02.2017	125365.2
14 & 15.02.2017	249928.0
16.02.2017	127143.0
17.02.2017	123063.2
18 & 19.02.2017	254346.5
20.02.2017	127177.2
21.02.2017	128352.3


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1252

DATE : 06.03.2017

Daily Production Data	
Date	Alcohol Production in BL
22.02.2017	127108.4
23.02.2017	127576.7
24.02.2017	122108.6
25 & 26.02.2017	242483.8
27.02.2017	115231.6
28.02.2017	113272.4
01.03.2017	109923.7
02.03.2017	110308.9
03.03.2017	110358.4
04 & 05.03.2017	220178.1


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68

1251

DATE : 17.03 .2017

Daily Production Data	
Date	Alcohol Production in BL
06.03.2017	109926.6
07.03.2017	111195.0
08.03.2017	111479.7
09.03.2017	117253.8
10.03.2017	120342.9
11 to 13.03.2017	363544.2
14.03.2017	128238.8
15.03.2017	128783.2
16.03.2017	129132.6


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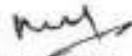

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69

1250

DATE : 30.03.2017

Daily Production Data	
Date	Alcohol Production in BL
17.03.2017	128155.4
18&19.03.2017	258264.4
20.03.2017	123127.5
21.03.2017	129190.3
22.03.2017	129139.5
23.03.2017	127980.4
24.03.2017	126163.6
25&26.03.2017	240304.1


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30-3-2017
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इन्डिया ग्लिकोल्स लिमिटेड
काशीपुर (उ.स. नगर)

70

1249

DATE : 06..04.2017

Daily Production Data	
Date	Alcohol Production in BL
27.03.2017	120742.7
28.03.2017	119144.1
29.03.2017	121225.0
30.03.2017	124330.1
31.03.2017	115040.6
01&02.04.2017	240474.6
03.04.2017	120393.3
04.04.2017	120196.6

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इण्डिया वाइन & स्पिरिट्स लिमिटेड
काशीपुर (उधम सिंह नगर)

1248

DATE : 15.04.2017

Daily Production Data	
Date	Alcohol Production in BL
05.04.2017	120124.5
06.04.2017	118232.5
07.04.2017	8980.8
08&09.04.2017	0.0
10.04.2017	0.0
11.04.2017	0.0
12.04.2017	0.0
13.04.2017	0.0
14.04.2017	115002.3

Prepared By

Checked By
(K.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)

Officer Incharge

प्रभारी जवाबकारी अधिकारी
इण्डिया ग्लाइकोल लिमिटेड
काशीपुर (उमन सिंह नगर)

(1247)

DATE : 25.04.2017

Daily Production Data	
Date	Alcohol Production in BL
15&16.04.2017	260129.0
17.04.2017	127373.9
18.04.2017	122103.9
19.04.2017	121137.4
20.04.2017	117923.6
21.04.2017	118123.2
22&23.04.2017	232233.0
24.04.2017	116160.7


Prepared By


Checked By
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Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer Incharge
प्रभारी कारखाने अधिकारी
इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

(73)

1246

DATE : 06.05.2017

Daily Production Data	
Date	Alcohol Production in BL
25.04.2017	116145.3
26.04.2017	118117.4
27.04.2017	118093.3
28.04.2017	120070.5
29&30.04.2017	235495.5
01.05.2017	120073.4
02.05.2017	121176.4
03.05.2017	121118.1
04.05.2017	119061.4


Prepared By


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Manager (V.H.)
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KASHIPUR (U.S. Nagar)


Officer Incharge
प्रभारी आबकारी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

(74)

(249)

DATE : 15.05.2017

Daily Production Data	
Date	Alcohol Production in BL
05.05.2017	120206.3
06&07.05.2017	240452.7
08.05.2017	120188.4
09.05.2017	117083.6
10.05.2017	118966.1
11.05.2017	124090.1
12.05.2017	119135.0
13&14.05.2017	238094.8


Prepared By


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इण्डिया गलाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

(75)

(244)

DATE : 25.05.2017

Daily Production Data	
Date	Alcohol Production in BL
15.05.2017	119079.0
16.05.2017	119066.7
17.05.2017	118022.0
18.05.2017	115082.6
19.05.2017	85011.4
20&21.05.2017	220111.9
22.05.2017	118127.9
23.05.2017	117196.6
24.05.2017	119163.9

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इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

(76)

1243

DATE : 09.06.2017

Daily Production Data	
Date	Alcohol Production in BL
25.05.2017	119120.3
26.05.2017	118075.9
27&28.05.2017	161201.9
29.05.2017	95535.9
30.05.2017	93183.6
31.05.2017	95157.6
01.06.2017	96090.5
02.06.2017	95097.3
03&04.06.2017	190030.8


Prepared By


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INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer Incharge
प्रभारी आइसोमरी ऑफिसर
इण्डिया ग्लाइकोल
काशीपुर (उ.स. नगर)

77

1242

DATE : 16.06.2017

Daily Production Data	
Date	Alcohol Production in BL
05.06.2017	90127.6
06.06.2017	95030.8
07.06.2017	92159.2
08.06.2017	95142.9
09.06.2017	115176.5
10&11.06.2017	232120.5
12.06.2017	112278.9
13.06.2017	112113.1
14.06.2017	115203.8


Prepared By


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KASHIPUR (U.S. Nagar)


16-6-2017
Officer Incharge
प्रभारी भावकारी अधिकारी
इन्दिया गलाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

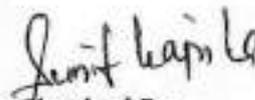
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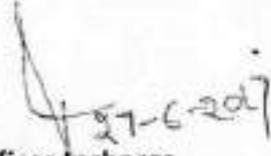
1240

DATE : 27.06.2017

Daily Production Data	
Date	Alcohol Production in BL
15.06.2017	112169.5
16.06.2017	130501.2
17&18.06.2017	260618.0
19.06.2017	130711.1
20.06.2017	120039.1
21.06.2017	120213.1
22.06.2017	122178.9
23.06.2017	130190.7
24&25.06.2017	270100.4


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Checked By
Sr. Manager (Production)
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27-6-2017
Officer Incharge
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इन्डिया गलाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

12240

DATE : 06.07.2017

Daily Production Data	
Date	Alcohol Production in BL
26.06.2017	120086.9
27.06.2017	110190.2
28.06.2017	110188.4
29.06.2017	110027.0
30.06.2017	127055.0
01&02.07.2017	300319.2
03.07.2017	130071.5
04.07.2017	120092.8
05.07.2017	130176.1


Prepared By


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RAJHINDI (U.S. NEGAR)


Officer Incharge
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इण्डिया कोल्स लिमिटेड
काशीपुर (उपम सिंह नगर)

1239

DATE : 17.07.2017

Daily Production Data	
Date	Alcohol Production in BL
06.07.2017	180323.9
07.07.2017	180133.9
08&09.07.2017	360185.4
10.07.2017	149104.5
11.07.2017	153755.3
12.07.2017	150201.7
13.07.2017	150173.8
14.07.2017	150281.4
15&16.07.2017	300288.7


Prepared By


Checked By
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17-7-2017
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इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

1238

DATE : 27.07.2017

Daily Production Data	
Date	Alcohol Production in BL
17.07.2017	150166.2
18.07.2017	150297.4
19.07.2017	150223.3
20.07.2017	150140.4
21.07.2017	155199.1
22&23.07.2017	310302.1
24.07.2017	160305.6
25.07.2017	155288.8
26.07.2017	160295.1


Prepared By


Checked By
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Manager, W.H.
INDIA SUGARCO LTD.
KASHMIR (U.S. NAGAR)


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इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

1237

DATE : 09.08.2017

Daily Production Data	
Date	Alcohol Production in BL
27.07.2017	155309.7
28.07.2017	156366.8
29&30.07.2017	310278.8
31.07.2017	160177.8
01.08.2017	150089.8
02.08.2017	120407.1
03.08.2017	122051.5
04.08.2017	122404.4
05.to 07.08.2017	386350.4


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KASHI PUR (U.S. NAGAR)


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इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

1236

DATE : 18.08.2017

Daily Production Data	
Date	Alcohol Production in BL
08.08.2017	160245.4
09.08.2017	160133.4
10.08.2017	140222.2
11.08.2017	145108.1
12&13.08.2017	290493.8
14&15.08.2017	290299.5
16.08.2017	160091.9
17.08.2017	145129.1

Prepared By

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KASHIPUR (U.S. Nagar)

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इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह मण्डल)

1235

DATE : 29.08.2017

Daily Production Data	
Date	Alcohol Production in BL
18.08.2017	160135.5
19&20.08.2017	326439.3
21.08.2017	165214.1
22.08.2017	171298.7
23.08.2017	165108.1
24.07.2018	165092.6
25.08.2017	164020.4
26&27.08.2017	322541.7


Prepared By


Checked By


Officer Incharge
आरबीओ आरबीओ
इन्डिया भलाइकोल्स लिमिटेड
गन्धीपूर (उधम सिंह नगर)

1234

DATE : 01.09.2017

Daily Production Data	
Date	Alcohol Production in BL
28.08.2017	155098.9
29.08.2017	156236.3
30.08.2017	155205.5
31.08.2017	161103.3


Prepared By


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Manager (W.H.)
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KASHIPUR (U.S. NAGAR)


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प्रभारी आधिकारी जलिकारी
इण्डिया ग्लायकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

1233

DATE : 11.09.2017

Daily Production Data	
Date	Alcohol Production in BL
01.09.2017	160224.6
02&03.09.2017	320880.8
04.09.2017	160178.7
05.09.2017	115087.3
06.09.2017	115110.7
07.09.2017	130168.1
08.09.2017	115443.6
09&10.09.2017	240416.1


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KASHIPUR (U.S. NAGAR)


11-9-2017
Officer Incharge
प्रभारी आचकारी अधिकारी
इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

1234

DATE : 22.09.2017

Daily Production Data	
Date	Alcohol Production in BL
11.09.2017	175237.1
12.09.2017	175302.5
13.09.2017	175125.8
14.09.2017	175302.9
15&16.09.2017	354731.4
17.09.2017	180692.6
18.09.2017	180119.9
19.09.2017	180461.6
20.09.2017	176330.0

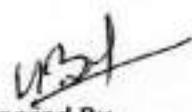

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MOUNT CROSSLAND TD,
KASHIPURTU S. NAGARI


Officer Incharge
प्रधानी आन्वयनी अधिकारी
द्वितीय नगरपालिका विभागा
काशीपुर (अध्याय क्रि. २२२)

DATE : 03.10.2017

Daily Production Data	
Date	Alcohol Production in SL
21.09.2017	170115.0
22.09.2017	172490.7
23&24.09.2017	320409.8
25.09.2017	150040.8
26.09.2017	143170.4
27.09.2017	160362.3
28.09.2017	170141.9
29&30.09.2017	299746.5


Prepared By


Checked By
(K.P. Venkatesh)
KACAP


Officer Incharge
KACAP

1238

DATE : 12.10.2017

Daily Production Data	
Date	Alcohol Production in BL
01.10.2017	320436.6
03.10.2017	160174.5
04.10.2017	150082.2
05.10.2017	150353.7
06.10.2017	170171.5
07.08.2017	300365.3
09.10.2017	144299.9
10.10.2017	95098.6


Prepared By


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Gurgaon (U.S. Road)


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इन्डिया सिगरेट्स लिमिटेड
कलकत्ता (उद्यम सिंह मार्ग)

90

1229

DATE : 23.10.2017

Daily Production Data	
Date	Alcohol Production in BL
11.10.2017	120567.5
12.10.2017	127003.7
13.10.2017	90107.6
14&15.10.2017	260557.6
16.10.2017	145116.4
17.10.2017	140270.1
18 to 20.10.2017	465314.4

Prepared By

Checked By
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INDIA GENCOALS LTD.
KASHIPUR (U.S. Nagar)

Officer Incharge

प्रभासी आवकारी अधिकारी
इन्डिया गलाइकोल्स लिमिटेड
काशीपुर (बधम सिंह नगर)

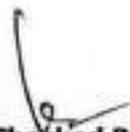
91

1228

DATE : 02.11.2017

Daily Production Data	
Date	Alcohol Production in BL
21&22.10.2017	301748.7
23.10.2017	112992.6
24.10.2017	110018.4
25.10.2017	110139.4
26.10.2017	98083.0
27.10.2017	82084.1
28&29.10.2017	250191.4
30.10.2017	157276.8
31.10.2017	170202.1


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KASHIPUR (U.S. Nagar)


Officer Incharge
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इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

1227

DATE : 18.11.2017

Daily Production Data	
Date	Alcohol Production in BL
01.11.2017	160177.8
02.11.2017	160231.9
03.11.2017	140199.1
04&05.11.2017	310403.4
06.11.2017	171192.7
07.11.2017	130011.6
08.11.2017	160127.0
09.11.2017	140416.6
10.11.2017	160206.4

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Manager (W.H.)
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KASHIPUR (U.S. Nagar)

Officer Incharge
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इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

93

1226

DATE .27.11.2017

Daily Production Data	
Date	Alcohol Production in BL
11&12.11.2017	290293.3
13.11.2017	140377.9
14.11.2017	170230.2
15.11.2017	169704.2
16.11.2017	180201.7
17.11.2017	145290.9
18&19.11.2017	280205.2
20.11.2017	150155.3


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KASHIPUR (U.S. NAGAR)


Officer Incharge
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इण्डिया ग्लाइकोल्स लिमिटेड
कशीपुर (उषम सिह नगर)

94

1225

DATE .02.12.2017

Daily Production Data	
Date	Alcohol Production in BL
21.11.2017	150192.3
22.11.2017	160222.0
23.11.2017	160119.7
24.11.2017	150245.9
25&26.11.2017	300480.9
27.11.2017	150061.3
28.11.2017	155700.6
29.11.2017	152592.3
30.11.2017	121135.0

Vijay Kumar
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KASHIPUR (U.S. NAGAR)

9-12-2017
Officer Incharge
प्रभारी अधिकारी अधिकारी
इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

95

1224

DATE .13.12.2017

Daily Production Data	
Date	Alcohol Production in BL
01.12.2017	128180.5
02&03.12.2017	270982.0
04.12.2017	135158.5
05.12.2017	150156.9
06.12.2017	160135.4
07.12.2017	150195.0
08.12.2017	160146.1
09&10.12.2017	320552.7



Prepared By



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RASHIPUR (U.S. Nagar)



Officer Incharge
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इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

1223

DATE 21.12.2017

Daily Production Data	
Date	Alcohol Production in BL
11.12.2017	150477.0
12.12.2017	155133.9
13.12.2017	120062.1
14.12.2017	100124.5
15.12.2017	100145.6
16&17.12.2017	260205.0
18.12.2017	160165.5
19.12.2017	150206.6
20.12.2017	73145.5


Prepared By


Checked By
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KASHIPUR (U.S. Nagar)


Officer Incharge
प्रमारी आबकारी अधिकारी
इन्डिया गलाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

DATE 25.12.2017

Daily Production Data	
Date	Alcohol Production in BL
21.12.2017	0.0
22.12.2017	0.0
23.12.2017	0.0
24.12.2017	70105.3


Prepared By


Checked By
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Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer Incharge
प्रभारी आगकारी अधिकारी
इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उज्जम सिंह नगर)

DATE 04.01.2018

Daily Production Data	
Date	Alcohol Production in BL
25.12.2017	170126.7
26.12.2017	160184.2
27.12.2017	170168.3
28.12.2017	19247.1
29.12.2017	110200.0
30.12.2017	227609.0
31.12.2017	233129.8


Prepared By


Checked By
KASHI RAM
KASHI RAM


Officer Incharge
प्रमारी आवकारी अधिकारी
इण्डिया ग्लाइकोलस लिमिटेड
काशीपुर (उद्यम सिंह नगर)

ANNEXURE- 3

Alcohol Production Data January 2018 – December 2018

Alcohol production data of 2018

S.No.	Month	Alcohol Production in BL	Average Per day Production
1	Jan-18	4740243.20	152911.07
2	Feb-18	4390158.10	156791.36
3	Mar-18	4689110.00	151261.61
4	Apr-18	3152296.50	121242.17
5	May-18	4500521.80	145178.12
6	Jun-18	4580226.90	152674.23
7	Jul-18	4561422.40	157290.43
8	Aug-18	3527066.90	141082.68
9	Sep-18	3981788.60	159271.54
10	Oct-18	5091922.60	164255.57
11	Nov-18	5137145.20	171238.17
12	Dec-18	5369193.80	173199.80
	Total	53721096.00	

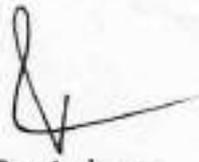
12/18

DATE 12.01.2018

Daily Production Data	
Date	Alcohol Production in BL
01.01.2018	160143.0
02.01.2018	160186.6
03.01.2018	160224.6
04.01.2018	160040.5
05.1.2018	161118.5
06&07.01.2018	279818.6
08.01.2018	150133.3
09.01.2018	130088.7
10.01.2018	130139.4


Prepared By


Checked By
(K. P. Upadhyay)
Manager (WHL)
INDIA GLYCOLS LTD.
KASHI PUR (U.S. Nagar)


Officer Incharge
प्रभारी आवकासे अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

DATE 23.01.2018

Daily Production Data	
Date	Alcohol Production in BL
11.01.2018	140014.2
12.01.2018	150427.0
13&14.01.2018	300334.4
15.01.2018	149996.4
16.01.2018	155087.5
17.01.2018	149150.4
18.01.2018	150163.6
19.01.2018	150155.9
20&21.01.2018	300150.4


Prepared By


Checked By
(K.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer Incharge
प्रभारी आचकारी अधिकारी
इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

1216

DATE 03.02.2018

Daily Production Data	
Date	Alcohol Production in BL
22.01.2018	160216.9
23.01.2018	165285.2
24.01.2018	170152.1
25&26.01.2018	320387.0
27&28.01.2018	320321.1
29.01.2018	150122.7
30.01.2018	175051.9
31.01.2018	141333.3


Prepared By


Checked By
(K.P. Upadhyay)
Manager (WH)
INDIA GYCOLS LTD.
KASHIPUR (U.S. Nagar)


Officer Incharge
प्रभारी आल्कोहॉल अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (जयम सिंह नगर)

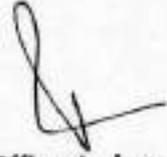
104

DATE 15.02.2018

Daily Production Data	
Date	Alcohol Production in BL
01.02.2018	140118.7
02.02.2018	160246.3
03&04.02.2018	320401.5
05.02.2018	160238.2
06.02.2018	160015.2
07.02.2018	160151.5
08.02.2018	160077.4
09.02.2018	160093.3
10&11.02.2018	320304.7


Prepared By


Checked By
(K.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD,
KASHIPUR (U.S. Nagar)


Officer Incharge
प्रभारी आचकारी अधिकारी
इन्दिया ग्लाइकोल्स लिमिटेड
काशीपुर (उ.स. नगर)

DATE 22.02.2018

Daily Production Data	
Date	Alcohol Production in BL
12.02.2018	160147.7
13.02.2018	160164.0
14.02.2018	160358.6
15.02.2018	166798.9
16.02.2018	160077.2
17&18.02.2018	312538.1
19.02.2018	250221.5
20.02.2018	115101.1
21.02.2018	115333.7


Prepared By


Checked By
(K.P. Upadhyay)
Manager (V&M)
INDIA GLYCOLS LTD
MUMBAI PINKUS Nagar


Officer Incharge
प्रकारी आवाजाची अधिकारी
इन्डिया ग्लायकोल लिमिटेड
महाराष्ट्र (वायव्य संसि नगर)

DATE 05.03.2018

Daily Production Data	
Date	Alcohol Production in BL
22.02.2018	160551.5
23.02.2018	150174.5
24&25.02.2018	280381.9
26.02.2018	160200.4
27.02.2018	154400.5
28.02.2018	142061.7


Prepared By


Checked By
(K.P. Upadhyay)
Manager, M/S
1992/1993
Karnataka State


Officer Incharge

DATE 14.03.2018

Daily Production Data	
Date	Alcohol Production in BL
01&02.03.2018	320818.3
03.&04.03.2018	278722.2
05.03.2018	145053.7
06.03.2018	140100.5
07.03.2018	145111.7
08.03.2018	155207.2
09.03.2018	135068.3
10&11.03.2018	285097.5


Prepared By


Checked By
(R.P. Upadhyay)
Manager (WH)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. Nagar)


Officer Incharge
सहायी उत्पादन अधिकारी
इन्डिया ग्लिकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

DATE 22.03.2018

Daily Production Data	
Date	Alcohol Production in BL
12.03.2018	160155.3
13.03.2018	150145.6
14.03.2018	155378.6
15.03.2018	149772.8
16.03.2018	150177.0
17&18.03.2018	310045.7
19.03.2018	155199.3
20.03.2018	150090.5

Prepared By

Checked By

Officer Incharge

[Faint, illegible text, possibly a stamp or additional signature]

DATE 03 .04.2018

Daily Production Data	
Date	Alcohol Production in BL
21.03.2018	155076.8
22.03.2018	160283.0
23.03.2018	155166.5
24&25.03.2018	320316.0
26.03.2018	155528.3
27.03.2018	150428.8
28.03.2018	150130.5
29.03.2018	157140.3
30.03.2018	162351.2
31.03.2018	136544.4


Prepared By


Checked By
Manager (W.M.)
INDRA DANCOLS LTD.
KASHIPUR (U.S. Nagar)


Officer Incharge
इन्द्रा दानकोल्स लिमिटेड
काशीपुर (उपन सिंड नगर)

DATE 11.04.2018

Daily Production Data	
Date	Alcohol Production in BL
01.04.2018	138987.5
02.04.2018	0.0
03.04.2018	0.0
04.04.2018	0.0
05.04.2018	0.0
06.04.2018	95076.7
07&08.04.2018	185050.5
09.04.2018	134400.0
10.04.2018	95126.7


Prepared By


Checked By
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Manager (W.P.)
Bongaichandrapur
KARNATAKA (H.S. Nagar)


Officer Incharge
प्रधानी आयुक्त अफिसरी
इन्डियन ग्लूकोस लिमिटेड
काशीपुर (उद्यम सिंह नगर)

1208

DATE 23.04.2018

Daily Production Data	
Date	Alcohol Production in BL
11.04.2018	95270.4
12.04.2018	80060.6
13.04.2018	90182.1
14&15.04.2018	176970.5
16.04.2018	90066.3
17.04.2018	90056.4
18.04.2018	110094.5
19.04.2018	110035.6
20.04.2018	150176.6


Prepared By


Checked By
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Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. Nagar)


Officer Incharge
अध्यापक (अभ्यास) अधिकारी
इन्डिया ग्लायकोल्स लिमिटेड
काशीपुर (उ.स. नगर)

112

DATE 02.05.2018

Daily Production Data	
Date	Alcohol Production in BL
21&22.04.2018	300463.9
23.04.2018	160083.8
24.04.2018	160130.4
25.04.2018	152316.4
26.04.2018	160156.0
27.04.2018	164999.2
28&29.04.2018	310503.7
30.04.2018	102088.7


Prepared By


Checked By
(K.P. Gopalakrishnan)
Manager (W.H.)
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KASHIPUR (U.S. Nagar)


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प्रभारी आवकवारी अधिकारी
इन्डियन ग्लायकोल्स लिमिटेड
काशीपुर (उ.स. नगर)

DATE 11.05.2018

Daily Production Data	
Date	Alcohol Production in BL
01.05.2018	100130.2
02.05.2018	95012.6
03.05.2018	100068.8
04.05.2018	155288.2
05&06.05.2018	320038.9
07.05.2018	150218.9
08.05.2018	151555.1
09.05.2018	154116.5
10.05.2018	157161.4


Prepared By


Checked By
 (Sri. Upadhyay)
 Manager (W.N.)
 INDIA CRYSTALS LTD.
 KASHI PUR (U.S. Nagar)


Officer Incharge
 प्रभारी आचकारी अधिकारी
 इन्डिया क्रिस्टल्स लिमिटेड
 काशीपुर (उषम सिंह नगर)

DATE 22.05.2018

Daily Production Data	
Date	Alcohol Production in BL
11.05.2018	158157.3
12&13.05.2018	314005.9
14.05.2018	150180.0
15.05.2018	155202.5
16.05.2018	155197.8
17.05.2018	158117.8
18.05.2018	158151.8
19&20.05.2018	310120.4


Prepared By


Checked By
(K.P. Upadhyay)
Manager (Genl)
KASHI PUR DIST. NAGAR


Officer Incharge
प्रभारी आयकारी इन्स्पेक्टर
इन्डिया गल्लवकाल इन्डिया
कशीपुर (सुधन विभाग)

1204

DATE 02.06.2018

Daily Production Data	
Date	Alcohol Production in BL
21.05.2018	156264.0
22.05.2018	155111.0
23.05.2018	155224.5
24.05.2018	150215.2
25.05.2018	152192.8
26&27.05.2018	310337.9
28.05.2018	150112.2
29.05.2018	150255.9
30.05.2018	99017.5
31.05.2018	79066.7


Prepared By


Checked By
(K.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD.
KASHMIR (U.S. NAGAR)


Officer Incharge
प्रभारी आबकारी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

116

DATE 11.06.2018

Daily Production Data	
Date	Alcohol Production in BL
01.06.2018	150081.7
02&03.06.2018	300167.3
04.06.2018	140306.1
05.06.2018	130105.1
06.06.2018	110040.0
07.06.2018	120097.9
08.06.2018	130178.3
09&10.06.2018	300516.3


Prepared By


Checked By
(K.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)

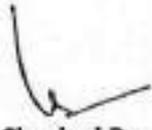

Officer Incharge
प्रभारी आबकारी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

1202

DATE 22.06.2018

Daily Production Data	
Date	Alcohol Production in BL
11.06.2018	159114.1
12.06.2018	159162.8
13.06.2018	152340.0
14.06.2018	159212.7
15.06.2018	165168.3
16&17.06.2018	312226.7
18.06.2018	156116.2
19.06.2018	152160.4
20.06.2018	160306.1


Prepared By


Checked By
(H.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. Nagar)


Officer Incharge
प्रभारी अधिकारी जलिवारी
इंडिया ग्लायकोल्स लिमिटेड
काशीपुर (उ.स. नगर)

118

DATE 02.07.2018

Daily Production Data	
Date	Alcohol Production in BL
21.06.2018	160141.2
22.06.2018	160214.5
23&24.06.2018	328364.5
25.06.2018	163101.9
26.06.2018	151045.8
27.06.2018	167188.0
28.06.2018	185135.5
29.06.2018	170668.3
30.06.2018	137067.2


Prepared By


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(K.P. Kashyap)
Manager W.H.J
INDIA GLYCOLS LTD.
KASHIPLI (B.B. Nagar)


Officer Incharge
प्रभारी आवकरी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (बबन सिंह नगर)

DATE 12.07.2018

Daily Production Data	
Date	Alcohol Production in BL
01.07.2018	149943.4
02.07.2018	160110.2
03.07.2018	155149.1
04.07.2018	160519.5
05.07.2018	160098.6
06.07.2018	130184.0
07&08.07.2018	240278.5
09.07.2018	160222.1
10.07.2018	164423.2


Prepared By


Checked By
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Manager (W.H.)
INDIA GLYCOLS LTD,
KASHIPUR (U.S. NAGARI)


Officer Incharge
प्रमारी आवकारी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम रिज नगर)

DATE 21.07.2018

Daily Production Data	
Date	Alcohol Production in BL
11.07.2018	160130.6
12.07.2018	140134.2
13.07.2018	120126.6
14&15.07.2018	238305.0
16.07.2018	120194.8
17.07.2018	124296.5
18.07.2018	170221.0
19.07.2018	175210.3
20.07.2018	183793.4


Prepared By


Checked By
(A. S. ...)
...


Officer Incharge
प्रभारी आबकारी अधिकारी
इन्डिया गवार्नमेंट डिपार्टमेंट
काशीपुर, उत्तर प्रदेश

1198

DATE 02.08.2018

Daily Production Data	
Date	Alcohol Production in BL
21&22.07.2018	0.0
23.07.2018	185155.4
24.07.2018	195200.1
25.07.2018	195233.3
26.07.2018	195178.0
27.07.2018	195252.6
28&29.07.2018	390633.9
30.07.2018	139206.1
31.07.2018	152222.0


Prepared By


Checked By
(J.C. Upadhyay)
Inspector
KASHMIRI POLICE


Officer Incharge
द्वारा अन्वेषण किया गया
कालांतर में अन्वेषण किया गया
कालांतर में अन्वेषण किया गया

122

DATE 11.08.2018

Daily Production Data	
Date	Alcohol Production in BL
01.08.2018	175189.5
02.08.2018	178171.9
03.08.2018	180197.2
04&05.08.2018	370144.2
06.08.2018	165687.5
07.08.2018	182342.8
08.08.2018	186262.4
09.08.2018	170061.5
10.08.2018	165127.2


Prepared By


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(K.P. Upadhyay)
Manager (W.H.)
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KASHIPUR (U.S. Nagar)


Officer Incharge
प्रणाली आन्वयकारी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम विह नगर)

1196

DATE 23.08.2018

Daily Production Data	
Date	Alcohol Production in BL
11&12.08.2018	304085.7
13.08.2018	106465.5
14&15.08.2018	240231.6
16.08.2018	130651.0
17.08.2018	119983.7
18&19.08.2018	235006.3
20.08.2018	125083.7

↓
Prepared By

↓
Checked By
(K.P. Upadhyay)
23.08.2018
11.00 AM
23.08.2018

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23.08.2018
Officer Incharge
कुमारी आबकारी अधिकारी
इण्डिया ग्लासबॉल्स लिमिटेड
काशीपुर (विश्व सिंड नगर)

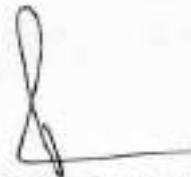
124

DATE 03.09.2018

Daily Production Data	
Date	Alcohol Production in BL
21.08.2018	110072.4
22.08.2018	115095.3
23.08.2018	115031.2
24.08.2018	95034.6
25.08.20018	57141.7
26&27.08.2018	0.0
28.08.2018	0.0
29.08.2018	0.0
30.08.2018	0.0
31.08.2018	0.0


Prepared By


Checked By
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Manager (V.H.)
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KASHIPUR (U.S. Nagar)


Officer Incharge
प्रणाली आनकारी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उष्ण सिंह नगर)

1194

DATE 12.09.2018

Daily Production Data	
Date	Alcohol Production in BL
01&02.09.2018	180208.3
03.09.2018	125001.7
04.09.2018	112236.4
05.09.2018	155161.2
06.09.2018	150021.1
07.09.2018	55372.4
08.09&09.2018	0.0
10.09.2018	0.0


Prepared By


Checked By
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Manager (W.H.)
INDIA GLYCOLS LTD,
KASHIPUR (U.S. Nagar)


Officer in Charge
प्रकारी आबकारी अधिकारी
इन्दिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

126

DATE 22.09.2018

Daily Production Data	
Date	Alcohol Production in BL
11.09.2018	0.0
12.09.2018	0.0
13.09.2018	165037.4
14.09.2018	175119.6
15&16.09.2018	350227.6
17.09.2018	180173.7
18.09.2018	180142.1
19.09.2018	185150.6
20.09.2018	160763.5


Prepared By


Checked By
(K.P. Jaisankar)
Manager (W.H.)
INDIA GLYCOLS LTD
KASHIPUR (T.S. Nagar)


Officer Incharge
एनएचपी अणकवरी अधिकारी
इन्डिया ग्लायकोल लिमिटेड
काशीपुर (अथन सिंग नगर)

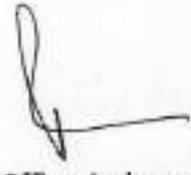
142

DATE 04.10.2018

Daily Production Data	
Date	Alcohol Production in BL
21.09.2018	195299.2
22&23.09.2018	380292.7
24.09.2018	190414.1
25.09.2018	190622.4
26.09.2018	190547.0
27.09.2018	170056.6
28.09.2018	165075.2
29.09.2018	168717.1
30.09.2018	156148.7


Prepared By


Checked By
(K.P. Upadhyay)
Manager (M. H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer Incharge
प्रभारी आन्विकारी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

128

DATE 15.10.2018

Daily Production Data	
Date	Alcohol Production in BL
01&02.10.2018	330051.7
03.10.2018	160146.9
04.10.2018	160095.4
05.10.2018	162090.3
06&07.10.2018	320073.7
08.10.2018	130127.5
09.10.2018	160110.8
10.10.2018	165092.1


Prepared By


Checked By
(K.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer Incharge
एनपी ड्राइवकरी अफिसर
इण्डिया ग्लिकॉल्स लिमिटेड
कशीपुर (एस. सिटी नगर)

DATE 23.10.2018

Daily Production Data	
Date	Alcohol Production in BL
11.10.2018	160300.9
12.10.2018	157282.5
13&14.10.2018	340237.7
15.10.2018	169902.6
16.10.2018	170161.9
17.10.2018	169975.6
18&19.10.2018	340112.4
20&21.10.2018	340023.2


Prepared By


Checked By
(K.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. Nagar)

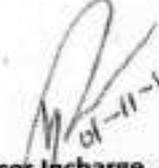

Officer Incharge
प्रभारी आगकारी अधिकारी
इन्दिया ग्लाइकोल लिमिटेड
काशीपुर (उपम सिंह नगर)

DATE 01.11.2018

Daily Production Data	
Date	Alcohol Production in BL
22.10.2018	168022.0
23.10.2018	167125.8
24.10.2018	150066.5
25.10.2018	168108.1
26.10.2018	160016.3
27&28.10.2018	336033.3
29.10.2018	168206.6
30.10.2018	166423.8
31.10.2018	172135.0


Prepared By

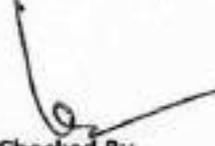

Checked By
(K.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. Nagar)

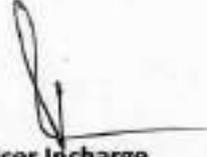

01-11-18
Officer Incharge
ग्रामी अचकारी अधिकारी
इन्दिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

DATE 14.11.2018

Daily Production Data	
Date	Alcohol Production in BL
01.11.2018	175074.5
02.11.2018	180154.3
03&04.11.2018	350378.7
05.11.2018	170057.8
06&07.11.2018	350174.2
08.11.2018	175083.8
09.11.2018	160165.1
10&11.11.2018	322452.0


Prepared By


Checked By
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Manager (W.H.)
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KASHIPUR (U.S. Nagar)


Officer Incharge
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इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उषम सिंह नगर)

DATE 24.11.2018

Daily Production Data	
Date	Alcohol Production in BL
12.11.2018	164799.6
13.11.2018	172127.2
14.11.2018	173627.3
15.11.2018	172099.5
16.11.2018	173072.6
17to 20.11.2018	570679.5


Prepared By

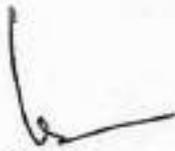

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Officer Incharge
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इन्डिया ग्लायकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

01.12.2018

Daily Production Data	
Date	Alcohol Production in BL
21.11.2018	175559.8
22.11.2018	175226.0
23.11.2018	174071.4
24&25.11.2018	360344.5
26.11.2018	185152.7
27.11.2018	195110.7
28.11.2018	190339.0
29.11.2018	180366.0
30.11.2018	191029.0


Prepared By


Checked By
(R.P. Jha) Manager (W.M.)
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KASHIPUR (U.S. Nagar)


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इन्डिया साइकल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

12.12.2018

Daily Production Data	
Date	Alcohol Production in BL
01&02.12.2018	344270.1
03.12.2018	175082.0
04.12.2018	180185.5
05.12.2018	170136.3
06.12.2018	175067.5
07.12.2018	174121.3
08&9.12.2018	350450.6
10.12.2018	175142.2


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 (K.P. Upadhyay)
 Manager (W.H.)
 INDIA GLYCOLS LTD.
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 12-12-2018
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 प्रमुखी आबकारी अधिकारी
 इन्डिया ग्लाइकोल्स लिमिटेड
 काशीपुर (उधम सिंह नगर)

20.12.2018

Daily Production Data	
Date	Alcohol Production in BL
11.12.2018	169382.5
12.12.2018	179976.1
13.12.2018	175150.2
14.12.2018	174840.5
15&16.12.2018	348199.3
17.12.2018	176370.1
18.12.2018	174318.2
19.12.2018	176313.8
20.12.2018	173193.8


Prepared By

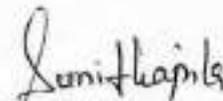

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इन्डिया गिन्कोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

01.01.2019

Daily Production Data	
Date	Alcohol Production in BL
21.12.2018	172335.6
23&23.12.2018	350229.7
24.12.2018	176134.5
25.12.2018	175164.1
26.12.2018	160248.1
27.12.2019	175118.8
28.12.2018	160245.4
29&30.12.2018	346842.6
31.12.2018	160075.0


Prepared By


Checked By
Sunil Kapila
Sr. Manager (Distillery)
INDIA SINGH LTD.
KASHIPUR (U.S. JHAR)


Officer Incharge
प्रभारी अफसर अधिकारी
इन्डिया सिंगल लिमिटेड
काशीपुर (उ.प्र. जहार)

ANNEXURE- 4

Alcohol Production Data January 2019 – December 2019

(150)

Alcohol production data of 2019

S.No.	Month	Alcohol Production in BL	Average Per day Production
1	Jan-19	4735378.60	152754.15
2	Feb-19	4128447.70	165137.91
3	Mar-19	4712892.70	152028.80
4	Apr-19	3533021.40	130852.64
5	May-19	6004711.00	193700.35
6	Jun-19	5432582.70	181086.09
7	Jul-19	4898937.00	158030.23
8	Aug-19	5090610.80	164213.25
9	Sep-19	4135599.40	147699.98
10	Oct-19	4705674.60	151795.95
11	Nov-19	4752347.40	158411.58
12	Dec-19	3834577.40	123696.05
	Total	55964780.70	

Date : 04.01.2020

Daily Production Data	
Date	Alcohol Production in BL
21&22.12.2019	190199.3
23.12.2019	101272.2
24.12.2019	90259.6
25.12.2019	90026.5
26.12.2019	125309.1
27.12.2019	155360.3
28&29.12.2019	215281.8
30.12.2019	75919.3
31.12.2019	108268.3


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इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिद्ध नगर)

1178

Date : 24.12.2019

Daily Production Data	
Date	Alcohol Production in BL
11.12.2019	135308.3
12.12.2019	141192.8
13.12.2019	145349.1
14&15.12.2019	280227.9
16.12.2019	95504.3
17.12.2019	140394.6
18.12.2019	130325.3
19.12.2019	117487.9
20.12.2019	95060.0

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अधीक्षक (अधिकारी)
इण्डिया ग्लिकॉल लिमिटेड
काशीपुर (उ.प्र. नगर)

141

Date : 22.12.2019

Daily Production Data	
Date	Alcohol Production in BL
01.12.2019	150303.4
02.12.2019	140414.8
03.12.2019	140124.7
04.12.2019	150367.0
05.12.20.19	140201.4
06.12.2019	140140.1
07&08.12.2019	300293.9
9.12.2019	140369.2
10.12.2019	99620.3


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 इण्डिया ग्लाइकोल्स लिमिटेड
 काशीपुर (उद्यम सिंह नगर)

Date : 04.12.2019

Daily Production Data	
Date	Alcohol Production in BL
21.11.2019	160222.6
22.11.2019	140038.7
23&24.11.2019	300419.1
25.11.2019	140168.0
26.11.2019	140115.0
27.11.2019	160319.0
28.11.2019	140023.0
29.11.2019	135161.7
30.11.2019	91236.2



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Officer Incharge
 प्रभारी आभारती अधिकारी
 इण्डिया ग्लिकॉल्स लिमिटेड
 काशीपुर (उद्यम विंग नगर)

Date : 26.11.2019

Daily Production Data	
Date	Alcohol Production in BL
16&17.11.2019	300331.2
18.11.2019	140625.7
19.11.2019	140161.1
20.11.2019	155102.4

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Kashipur (U.S. Nagar)

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Manager - W. H. & S. E.
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KASHIPUR (U.S. Nagar)

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प्रभारी आइसोमरी अधिकारी
इण्डिया ग्लाइकोल लिमिटेड
काशीपुर (उ.स. नि. नगर)

1174

Date : 19.11.2019

Daily Production Data	
Date	Alcohol Production in BL
11.11.2019	179289.3
12.11.2019	160285.0
13.11.2019	150350.1
14.11.2019	141398.3
15.11.2019	150388.4

Prepared By

P.C. Pancholi
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प्रधानी कारखाने अधिकारी
इण्डिया ग्लिकॉल लिमिटेड
काशीपुर (उ.स. नगर)

145

Date : 12.11.2019

Daily Production Data	
Date	Alcohol Production in BL
01.11.2019	185348.5
02&03.11.2019	370381.0
04.11.2019	184258.7
05.11.2019	185356.0
06.11.2019	180124.3
07.11.2019	180206.1
08.11.2019	180843.6
09&10.11.2019	360194.4

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 इण्डिया ग्लायकोल्स लिमिटेड
 कशीपुर (उधम सिंह नगर)

04.11.2019

Daily Production Data	
Date	Alcohol Production in BL
21.10.2019	180385.8
22.10.2019	175128.9
23.10.2019	180332.8
24.10.2019	185364.0
25.10.2019	119484.7
26&27.10.2019	174966.3
28&29.10.2019	165400.7
30.10.2019	97061.7
31.10.2019	36194.6


Prepared By
 K.N. Mishra
 Asstt. Engineer (Distillery)
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Officer Incharge
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 इण्डिया ग्लाइकोल्स लिमिटेड
 काशीपुर (उ.स. नगर)

24.10.2019

Daily Production Data	
Date	Alcohol Production in BL
12&13.10.2019	244688.1
14.10.2019	140103.2
15.10.2019	180077.4
16.10.2019	180248.1
17.10.2019	181237.7
18.10.2019	180720.4
19&20.10.2019	357647.4


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LN. [Signature]
Asstt. Engr. (Distillry)
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INDIA GLYCOLS LIMITED
KASHIPUR (U.S. Nagar)


Officer Incharge
[Signature]
[Signature]
[Signature] (Distillry)

24.10.2019

Daily Production Data	
Date	Alcohol Production in BL
01&02.10.2019	370250.4
03.10.2019	180399.9
04.10.2019	180067.1
05&06.10.2019	390198.5
07&08.10.2019	370184.8
09.10.2019	185119.0
10&11.10.2019	250413.1



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भारतीय ग्लिसॉल लिमिटेड
रायचूर (कर्नाटक)

1169

03.10.2019

Daily Production Data	
Date	Alcohol Production in BL
21&22.09.2019	320304.6
23.09.2019	167942.1
24.09.2019	160072.3
25.09.2019	160234.3
26.09.2019	150109.2
27.09.2019	180901.4
28&29.09.2019	361916.9
30.09.2019	54068.3



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इण्डिया ग्लाइकोल्स लिमिटेड
कशीपुर (उ.स. निगर)

150

23.09.2019

Daily Production Data	
Date	Alcohol Production in BL
11.09.2019	140083.2
12.09.2019	140571.7
13.09.2019	150155.1
14&15.09.2019	280322.7
16.09.2019	110102.7
17.09.2019	57515.0
18.09.2019	0.0
19.09.2019	0.0
20.09.2019	100075.5



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इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उद्यम सिता नगर)

1167

12.09.2019

Daily Production Data	
Date	Alcohol Production in BL
01.09.2019	160334.5
02.09.2019	170132.2
03.09.2019	160231.8
04.09.2019	160114.7
05.09.2019	170218.8
06.09.2019	160056.9
07&08.09.2019	320144.3
09.09.2019	150173.7
10.09.2019	149817.5



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इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उत्तम सिंह नगर)

1166

04.09.2019

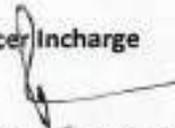
Daily Production Data	
Date	Alcohol Production in BL
21.08.2019	160147.7
22.08.2019	130335.5
23.08.2019	135082.0
24&25.08.2019	270060.1
26.08.2019	145219.2
27.08.2019	155140.0
28.08.2019	170097.7
29.08.2019	170052.6
30.08.2019	105432.9
31.08.2019	120215.3


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एण्डिया ग्लिकॉल्स लिमिटेड
काशीपुर (ए.एस. नगर)

21.08.2019

Daily Production Data	
Date	Alcohol Production in BL
12.08.2019	140088.7
13.08.2019	140077.6
14&15.08.2019	385054.8
16.08.2019	194068.0
17&18.08.2019	390098.6
19.08.2019	160211.8
20.08.2019	195038.5


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काशीपुर (उ.स. नगर)

11631

13.08.2019

Daily Production Data	
Date	Alcohol Production in BL
01.08.2019	140234.9
02.08.2019	140204.6
03&04.08.2019	280261.1
05.08.2019	194963.9
06.08.2019	195089.2
07.08.2019	194209.3
08.08.2019	195278.2
09.08.2019	194084.8
10.&11.08.2019	389863.8


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इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

155

03.08.2019

Daily Production Data	
Date	Alcohol Production in BL
22.07.2019	175195.9
23.07.2019	175416.8
24.07.2019	150130.1
25.07.2019	149579.5
26.07.2019	135176.1
27&28.07.2019	260204.2
29.07.2019	128152.2
30.07.2019	128018.7
31.07.2019	115041.9


Prepared By


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इलाहाबाद (उ.प्र. राज्य)
आलाउद्दौला (उ.प्र. राज्य)

24.07.2019

Daily Production Data	
Date	Alcohol Production in BL
11.07.2019	165865.8
12.07.2019	165018.8
13&14.07.2019	305351.8
15.07.2019	160110.1
16.07.2019	160507.3
17.07.2019	160131.0
18.07.2019	170218.8
19.07.2019	170205.7
20&21.07.2019	340896.9



Prepared By



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इण्डिया ग्लिसॉल लिमिटेड
काशीपुर (उ.स. नगर)

1161

15.07.2019

Daily Production Data	
Date	Alcohol Production in BL
01.07.2019	140158.4
02.07.2019	140201.1
03.07.2019	140089.5
04.07.2019	180108.6
05.07.2019	180341.1
06&07.2019	360954.2
08.07.2019	180127.9
09.07.2019	180446.8
10.07.2019	181287.8

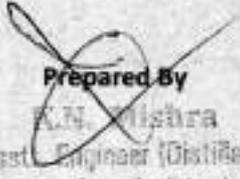

Prepared By


Checked By
K.P. Upadhyay
Manager - W.H. & S.E.
India Glycols Limited
Kasipur (U.S. Nagar)


Officer Incharge
प्रभारि कर्मचारी अधिकारी
इण्डिया ग्लिसोल लिमिटेड
काशीपुर (उ.स. नगर)

02.07.2019

Daily Production Data	
Date	Alcohol Production in BL
21.06.2019	190215.3
22&23.06.2019	380137.1
24.06.2019	190088.2
25.06.2019	189468.5
26.06.2019	210263.5
27.06.2019	210092.4
28.06.2019	209937.4
29.06.2019	149771.5
30.06.2019	85068.3


Prepared By
K.N. Mishra
Asst. Engineer (Distillery)
India Glycols Limited
Kashipur (U.S. Nagar)


Checked By
(K. P. Upadhyay)
Manager - W. H. & S. E.
INDIA GLYCOLS LIMITED
KASHIPUR (U.S. Nagar)


Officer Incharge
प्रभारी आंबकारी अधिकारी
इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

1159

21.06.2019

Daily Production Data	
Date	Alcohol Production in BL
11.06.2019	216366.8
12.06.2019	216994.1
13.06.2019	160487.6
14.06.2019	150395.0
15&16.06.2019	240148.6
17.06.2019	100183.3
18.06.2019	100064.4
19.06.2019	120152.7
20.06.2019	120041.4


Prepared By


Checked By
(K. P. Upadhyay)
Manager - W. H. & S. E.
KASHI PUR D.S. No.


Officer Incharge
अधीनकारी अधिकारी
इन्डिया ग्लोबल लिमिटेड
काशीपुर (उद्यम विंग नगर)

11.06.2019

Daily Production Data	
Date	Alcohol Production in BL
01&02.06.2019	439864.9
03.06.2019	220154.5
04.06.2019	220183.2
05.06.2019	220135.9
06.06.2019	219803.0
07.06.2019	215140.6
08&09.06.2019	437139.6
10.06.2019	220284.9



Prepared By

K.N. Mishra
Asstt. Engineer (Distillery)
India Glycols Limited
Kashipur (U.S. Nagar)



Checked By

K.P. Upadhyay
Manager-W.I. & S.E.
India Glycols Limited
Kashipur (U.S. Nagar)



Officer Incharge

भारतीय अलकॉहॉल आंध्रप्रदेश
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उ.स. नगर)

01.06.2019

Daily Production Data	
Date	Alcohol Production in BL
21.05.2019	130198.7
22&23.05.2019	440440.4
24.05.2019	219190.3
25&26.05.2019	420371.7
27.05.2019	220177.7
28.05.2019	220617.9
29.05.2019	190027.0
30.05.2019	190011.4
31.05.2019	70955.3

Prepared By

K.N. Mishra
Asstt. Engineer (Distillery)
Indira Distillery Limited
Karnal (U.P. Nagar)

Checked By

(K. P. Upadhyay)
Manager - W. H. & S. E.
INDRA DISTILLERS LIMITED
KARNAL (U.P. Nagar)

Officer Incharge

प्रभारी आवककारी अधिकारी
इन्दिरा डिस्टिलरी लिमिटेड
कान्हापुर (उत्तर प्रदेश नगर)

25.05.2019

Daily Production Data	
Date	Alcohol Production in BL
11&12.05.2019	417818.6
13.05.2019	220177.6
14.05.2019	220322.7
15.05.2019	220438.1
16.05.2019	195197.8
17.05.2019	195173.6
18&19.05.2019	356885.7
20.05.2019	128106.7


Prepared By

P.C. Pancholi
Asstt. Engineer (Distillery)
India Glycols Limited
Kashipur (U.S. Nagar)


Checked By

(K. E. Upadhyay)
Manager - W. H. & S. E.
INDIA GLYCOLS LIMITED
KASHIPUR (U.S. Nagar)


Officer Incharge

इन्चार्ज आल्कोहॉल अधिकारी
इन्डिया ग्लिकॉल्स लिमिटेड
काशीपुर (उद्यम सिटी नगर)

14.05.2019

Daily Production Data	
Date	Alcohol Production in BL
01.05.2019	170024.2
02.05.2019	190254.5
03.05.2019	190310.1
04&05.2019	390568.0
06.05.2019	198171.1
07.05.2019	198194.7
08.05.2019	195207.4
09.05.2019	195499.7
10.05.2019	220370.1



Prepared By

R.C. Panchohi
Asstt. Engineer (Distillery)
India Glycols Limited
Kashipur (U.S. Nagar)



Checked By

(K. P. Upadhyay)
Manager - W. H. & S. E.
INDIA GLYCOLS LIMITED
KASHIPUR (U.S. Nagar)



Officer Incharge

भारतीय अल्कोहल अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

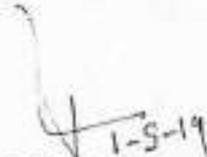
1154

01.05.2019

Daily Production Data	
Date	Alcohol Production in BL
22.04.2019	160054.9
23.04.2019	164356.5
24.04.2019	138219.4
25.04.2019	130001.6
26.04.2019	80185.5
27&28.04.2019	220113.7
29.04.2019	124927.0
30.04.2019	104076.7

U.P.
Prepared By


Checked By
H.P. Upadhyay
Manager-W.H. & S.E.
India Glycols Limited
Kashipur (U.S. Nagar)


1-5-19
Officer Incharge
प्रमुखी व्यवहारी अधिकारी
इण्डिया ग्लायकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

24.04.2019

Daily Production Data	
Date	Alcohol Production in BL
12.04.2019	160125.5
13&14.04.2019	330491.6
15.04.2019	165123.3
16.04.2019	164830.1
17.04.2019	155228.3
18.04.2019	139117.0
19.04.2019	153148.5
20&21.04.2019	316283.3


Prepared By

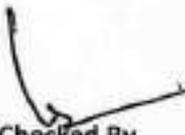

Checked By
(K. P. Upadhyay)
Manager - M. M. & S. E.
INDIA PHARMACEUTICALS LIMITED
KASHI (M.S. Nagar)


Officer Incharge
अध्यायी जलवायु अधिकारी
इण्डिया फार्मास्यूटिकल्स लिमिटेड
काशी (म.स. नगर)

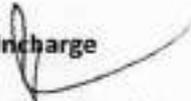
04.04.2019

Daily Production Data	
Date	Alcohol Production in BL
22.03.2019	150954.9
23&24.03.2019	305188.2
25.03.2019	150343.5
26.03.2019	150124.3
27.03.2019	170109.0
28.03.2019	150104.1
29.03.2019	151218.9
30&31.03.2019	321184.3


Prepared By


Checked By

{K. P. Upadhyay}
Manager - W. H. & S. B.
INDIA GLYCOLS LIMITED
KASHIPUR (U.S. Nagar)


Officer Incharge

प्रभारी आवकारी अधिकारी
इण्डिया ग्लाइकोल्स लिमिटेड
कशीपुर (उद्यम स्थित नगर)

11/50

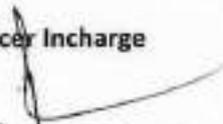
25.03.2019

Daily Production Data	
Date	Alcohol Production in BL
11.03.2019	150969.5
12.03.2019	150133.3
13.03.2019	150108.6
14.03.2019	145119.8
15.03.2019	146086.2
16&17.03.2019	290574.3
18.03.2019	150654.0
19.03.2019	149952.9
20&21.03.2019	300385.3


Prepared By


Checked By

(K. P. Upadhyay)
Manager - W. H. & S. P.
INDIA GLYCOLS LIMITED
KASHIPUR (U.S. Nagar)


Officer Incharge
प्रभारी अधिकारी
इन्डिया ग्लिकॉल लिमिटेड
काशीपुर (उ.स. नगर)

12.03.2019

Daily Production Data	
Date	Alcohol Production in BL
01.03.2019	162101.9
02.&03.03.2019	300683.1
04.03.2019	154894.2
05.03.2019	156368.0
06.03.2019	155386.5
07.03.2019	149938.7
08.03.2019	150218.6
09&10.03.2019	300090.6


Prepared By


Checked By
(K. P. Upadhyay)
Manager - M. H. & S. E.
INDIA GLYCOLS LIMITED
KASHMIR G.I.S. Nagar


Officer Incharge
प्रभारी आबकारी अधिकारी
इण्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

1142

01.03.2019

Daily Production Data	
Date	Alcohol Production in BL
21.02.2019	185553.9
22.02.2019	185295.9
23&24.02.2019	370326.7
25.02.2019	186152.5
26.02.2019	185118.0
27.02.2019	190382.5
28.02.2019	164157.0


Prepared By


Checked By
(K. P. Upadhyay)
Manager - M. I. & S. B.
INDIA G. OILS LIMITED
KADAPUR, Andhra Pradesh


Officer Incharge
प्रमुख अणुचालक अधिकारी
+ प्रमुख अणुचालक लिमिटेड
काशीपुर (अणुचालक अणुचालक)

171

20.02.2019

Daily Production Data	
Date	Alcohol Production in BL
11.02.2019	0.0
12.02.2019	0.0
13.02.2019	0.0
14.02.2019	160577.4
15.02.2019	195284.7
16&17.02.2019	361036.5
18.02.2019	180297.4
19.02.2019	185172.2
20.02.2019	185248.8


Prepared By


Checked By
(K. P. Upadhyay)
Manager - M. E. S. E.
INDIA CLOUDS LIMITED
KASHMIRI'S Nagar


Officer Incharge
पुनर्विचार आयोग के अध्यक्ष
इण्डिया क्लाउड्स लिमिटेड
काशीपुर, उत्तर प्रदेश

12/01/2023

Daily Production Data	
DATE	Abolition Co-ordinator In Mt.
21.01.2023	50794.476
22.01.2023	47412.9
23.01.2023	42370.2
24.01.2023	5102708.4
25 to 27.01.2023	5917.2001
28.01.2023	17881.2
29.01.2023	10510.7
30.1.2023	50280.9
31.01.2023	481074.7

Checked by
 (K.P. Upadhyay)
 Manager (W.M.)
 INDIA GLYCOLS LTD.
 KASHMIRI U.S. ROAD

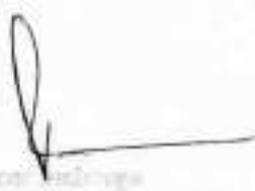
Authorised Signatory
 प्रमुख अधिकारी अधिकारी
 इन्डिया ग्लाइकोल्स लिमिटेड
 काशीपुर उद्योग बिल्डिंग कारा

01.08.2019

Daily Production Data	
Date	Weight of Production (kg)
1.08.2019	150.000
15.08.2019	125.000
16.08.2019	100.000
17.08.2019	100.000
18.08.2019	100.000
19.08.2019	100.000
20.08.2019	100.000
21.08.2019	100.000
22.08.2019	100.000
23.08.2019	100.000
24.08.2019	100.000
25.08.2019	100.000
26.08.2019	100.000
27.08.2019	100.000
28.08.2019	100.000
29.08.2019	100.000
30.08.2019	100.000
31.08.2019	100.000


 (K.P. Upadhyay)


 Checked By
 (K.P. Upadhyay)
 Manager (WH)
 INDRA COYCOOLS LTD.
 WASHIPUR S.S. NAGAR


 (K.P. Upadhyay)
 (K.P. Upadhyay)
 (K.P. Upadhyay)
 (K.P. Upadhyay)
 (K.P. Upadhyay)

11.01.2019

Daily Production Data	
Date	Alcohol Production in BL
01.01.2019	175195.0
02.01.2019	172132.5
03.01.2019	171054.7
04.01.2018	173148.2
05&06.01.2019	346236.4
07.01.2019	170280.9
08.01.2019	165721.7
09.01.2019	158854.9
10.01.2019	150251.2



Prepared By



Checked By
 (K.P. Upadhyay)
 Manager (W.H.)
 INDIA GLUCOLS LTD.
 KASHIPUR (U.S. Nagar)



Officer Incharge
 प्रभारी आबकारी अधिकारी
 इन्डिया ग्लूकोल्स लिमिटेड
 काशीपुर (उपम लिंड नगर)

INDIA GLYCOLS LIMITED

1142

Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

Ref: UEPPCB/Compliance/2020/

Date: 06.03.2020

To,

The Member Secretary,
Uttarakhand Environment Protection & Pollution Control Board
29/20, Nemi Road, Dalanwala
DEHRADUN - 248001

Subject: NGT order dated 15.01.2020 and your letter No. UEPPCB/ H.O./SA/183-
247/2020/0402-1708 Dated 28.01.2020

Reference: Our reply dated 08.02.2020

Sir,

Please refer to your above mentioned letter, and our reply. In continuation to the said communication we are submitting the additional information regarding alcohol production, spent wash generation and utilization through MEE and Incineration boiler from January 2016 to December 2019. The said data is sufficient to justify the compliance of various directions issued by CPCB/ UEPCB regarding the ZLD and restriction of lagoon capacity..

We hope that the above clarification would meet your requirement.

With best regards,

Yours faithfully,

for M/s INDIA GLYCOLS LIMITED



Dr. Ashutosh Gautam
Head - Environment

CC: Regional Officer (UEPPCB), Chamunda Complex, Ram Nagar Road, Kashipur,
District U.S. Nagar, Uttarakhand

177

1141

M/s India Glycols Ltd. Kashipur (Ethanol Plant)
Alcohol Production, Spentwash Generation and Utilization Data
January, 2016 – December, 2016

S.No.	Month	Alcohol Production in KBL	Average Per day Production in KBL	Spent Wash Generation/ Fed to Evaporator (m3)	SLOP Generation/ Utilized in SLOP Boilers (MT)
1	Jan-16	4643.41	149.79	36024	7813
2	Feb-16	4445.42	158.77	35036	7704
3	Mar-16	4425.20	142.75	33185	7250
4	Apr-16	5452.34	181.74	43580	9607
5	May-16	6569.97	211.93	52828	11619
6	Jun-16	5954.31	198.48	46506	10270
7	Jul-16	5987.44	193.14	43516	9574
8	Aug-16	5192.86	167.51	39309	8522
9	Sep-16	4277.37	142.58	33220	7087
10	Oct-16	5084.19	164.01	37897	8281
11	Nov-16	5115.88	170.53	39633	8522
12	Dec-16	5014.40	161.75	37323	8207
	Total	62162.80		478057	104456



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M/s India Glycols Ltd. Kashipur (Ethanol Plant)
Alcohol Production, Spentwash Generation and Utilization Data
January, 2017 – December, 2017

S.No.	Month	Alcohol Production in KBL	Average Per day Production KBL	Spent Wash Generation/ Fed to Evaporator (m3)	SLOP Generation/ Utilized in SLOP Boilers (MT)
1	Jan-17	2168.38720	120.47	28266.0	6255.0
2	Feb-17	3345.98000	119.50	26305.0	6356.0
3	Mar-17	3733.47360	120.43	28299.0	7022.0
4	Apr-17	2766.51130	92.22	21007.0	5241.0
5	May-17	3492.78350	112.67	26738.0	6242.0
6	Jun-17	3414.84140	113.83	26000.0	5958.0
7	Jul-17	4746.33600	153.11	36417.0	7801.0
8	Aug-17	4659.59550	150.31	35491.0	7712.0
9	Sep-17	4719.22540	157.31	35914.0	7665.0
10	Oct-17	4232.65610	136.54	31686.0	7084.0
11	Nov-17	6000.17520	200.01	33304.0	8476.0
12	Dec-17	3905.94250	126.00	30865.0	7446.0
	Total	47185.91		360292	83258



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M/s India Glycols Ltd. Kashipur (Ethanol Plant)
 Alcohol Production, Spentwash Generation and Utilization Data
 January, 2018 – December, 2018

Month	Alcohol Production in (KBL)	Average Per day (KBL)	Spent Wash Generation/ Fed to Evaporator (m3)	SLOP Generation/ Utilized in SLOP Boilers (MT)
Jan-18	4740.2432	152.91	38727	9297
Feb-18	4390.1581	156.79	35457	8524
Mar-18	4689.1100	151.26	37902	9141
Apr-18	3152.2965	121.24	25780	6207
May-18	4500.5218	145.18	35799	8813
Jun-18	4580.2269	152.67	36059	9018
Jul-18	4561.4224	157.29	37022	8854
Aug-18	3527.0669	141.08	26974	6891
Sep-18	3981.7886	159.27	32566	7847
Oct-18	5091.9226	164.26	41378	10001
Nov-18	5137.1452	171.24	40109	10015
Dec-18	5369.1938	173.20	43598	10473
Total	53721.096		431371	105081



M/s India Glycols Ltd. Kashipur (Ethanol Plant)
Alcohol Production, Spentwash Generation and Utilization Data
January, 2019 – December, 2019

S.No.	Month	Alcohol Production in (KBL)	Average Per day Production (KBL)	Spent Wash Generation/ Fed to Evaporator (m3)	SLOP Generation/ Utilized in SLOP Boilers (MT)
1	Jan-19	4735.3786	152.75	36901	9280
2	Feb-19	4128.4477	165.14	33491	8314
3	Mar-19	4712.8927	152.03	35933	9559
4	Apr-19	3533.0214	130.85	26997	6952
5	May-19	6004.7110	193.70	44656	12228
6	Jun-19	5432.5827	181.09	41432	10941
7	Jul-19	4898.9370	158.03	39713	9949
8	Aug-19	5090.6108	164.21	38907	10136
9	Sep-19	4135.5994	147.70	31623	8366
10	Oct-19	4705.6746	151.80	37711	9504
11	Nov-19	4752.3474	158.41	36225	9675
12	Dec-19	3834.5774	123.70	29262	7729
	Total	55964.7807		432851	112633



1137

M/s India Glycols Ltd. Kashipur (Ethanol Plant)
Alcohol Production, Spentwash Generation and Utilization Data
January, 2016 – December, 2019

S.No.	Year	Alcohol Production in (KBL)	Spent Wash Generation/ Fed to Evaporator (m3)	SLOP Generation/ Utilized in SLOP Boilers (MT)
1	January 2016 – December - 2016	62162.8013	478057	104456
2	January 2017 – December - 2017	47185.9134	360292	83258
3	January 2018 – December - 2018	53721.0960	431371	105081
4	January 2019 – December - 2019	55964.7867	432851	112633
	Total	219034.6	1702571	405428



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1136

16/01/2020

REGIONAL OFFICE

Uttarakhand Environment Protection and Pollution Control Board
Chamunda Complex, Ramnagar Road, Kashipur, Uttarakhand



उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
धामुष्ठा काप्लेक्स, रामनगर रोड, काशीपुर (उत्तराखण्ड)

Web: www.ueppcb.uj.ac.in

Ref: UEPPCB/ROK/रिट-30/15/1384

रि 6/2/2020

सेवा में,

सदस्य सचिव महोदय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
देहरादून।

Uttarakhand Env. Protection & Pollution Control Board

Dian No. 10865
Date 12/02/2020

विषय—Compliance of Hon'ble NGT order dated 15-01-2020 in OA 361/2017 regarding quarterly verification of spent wash.

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक UEPPCB/Ho/Gen-183-247/2020/10402-1708 date 28-01-2020 का संदर्भ ग्रहण करना चाहेंगे। उक्त के अनुपालन में उद्योग से प्राप्त समस्त सूचनाएं निर्धारित प्रारूप में भरकर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक—यथोपरि।

भवदीय

(अनुराग नेगी)

क्षेत्रीय अधिकारी(प्रो)

CEO (T)	CEO (S)	SO-Gen/Env/Plumb
CEO (Admn)	SO	SO
Nodal-S&W	Nodal-SW/PW	Nodal-HW
Nodal-Legal	Nodal-Account	AO (IC)

3
12.2.20

EE (AOIC)
R/D
As Perked in file
13-2-20

183

Spent Wash Generation / Utilization

Report for the period of	Quantity of Spent-wash at the end of previous quarter (start from 30.09.2019 in KL.)	Spentwash generated from 11.06.2019 to 31.12.2019 (in KL.)	Alcohol production from 11.06.2019 to 31.12.2019 (in KL.)	Spentwash utilized in SLCOP boiler from 11.6.2019 to 31.12.2019 (in KL.)	Balance Utilized spent wash (in KL)	Un-utilized spentwash sent to lagoon (in KL.)	Rain water (in KL.)	Total quantity of spentwash in Dakhora Lagoon (2-7-8)	Total quantity of spentwash to be used up to 31.12.2019	Total quantity of spent wash actually used upto 31.12.2019	Deficit (11-10)	Evaporation loss (in KL)	Total spentwash available as on 31.12.2019 (9-11-13)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Oct.-Dec. 2019	71248	226432.5	30651	226432.5	0	0	0	71248	18000	18000	0	0	53248
Jan. - Mar 2020													
April - Jun 2020													
July - Sept. 2020													

कॉलम नं०-2 में लिखित 71248 KL Spent Wash का आकलन सी.बी.सी.बी. की पत्र दि० 04.02.2019 में किया गया है। (संलग्नक-1)

कॉलम नं०-3 में लिखित 226432.5 KL Spent Wash (Date 11-06-2019 To 31-12-2019) (संलग्नक-2)

कॉलम नं०-4 में लिखित 30651 Alcohol Production (Date 11-06-2019 To 31-12-2019) (संलग्नक-3)

कॉलम नं०-10 एवं 11 में लिखित Spent Wash की मात्रा (संलग्नक-4)


 05/02/20

11355

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ANNEXURE- 5

Year Wise Quantity of Stored Water in Lagoon

Details of Rain water accumulation in Dabhora Lagoon and Year wise Quantity

Evaporation from Storage Lagoon

- Total Surface Area of the Lagoons = 147195 m²
- Daily Evaporation (Average) = 3.0 mm
- Evaporation in 09 Months (270 x 3.0) = 810 mm
- Evaporation Losses (147195 x 810) = 119227 m³

Precipitation at Storage Lagoon

- Total Surface Area of the Lagoons = 147195 m²
- Precipitation (av. Normal monsoon) = 900 mm/year
- Addition due to precipitation (147195 x 900) = 132475 m³

Storage Lagoon			
Surface Area	Evaporation Losses	Precipitation addition	Net addition due to precipitation
147195 m ²	119227 m ³	132475 m ³	13248 m ³

Year wise details of accumulated water in Dabhora Lagoon

Sr. No.	Period	Rain water addition as per above calculation	Cumulative Rain water addition
1.	January 2015 to December 2015	13248 m ³	13248 m ³
2.	January 2016 to December 2016	13248 m ³	26496 m ³
3.	January 2017 to December 2017	13248 m ³	39744 m ³
4.	January 2018 to December 2018	13248 m ³	52992 m ³

Total Estimated Quantity –

70,000.00 m³ as per CPCB letter dated 7th February 2019, this might be due to some quantity of waste water in the accumulated sludge of lagoon in the past.

ANNEXURE-6

**IGL reply letter dated 25.02.2019 in reference to
CPCB letter dated 07.02.2019**



INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

Ref: CPCB Reply/IGL-Dist./2019/

Date: February, 25th, 2019

To,

The Chairman
Central Pollution Control Board
Parivesh Bhawan,
East Arjun Nagar, Shahdra, Delhi

Reference: Your Letter No: B - 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2016 - 17 / 6271
of dated February 4/7th, 2019 reg. show cause issued to M/s India Glycols Ltd.
(Distillery Unit) received on 14th February 2019.

Dear Sir,

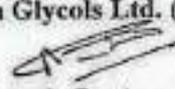
In reference of the letter No: B - 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2016 - 17 / 6271 of dated February 4/7th, 2019 received on 14th February 2019. We are a Zero Liquid Discharge Unit utilizing spent wash as fuel in the SLOP fired boilers after concentration through Multi Effect Evaporator. The effluent observed in lagoon is an old accumulation of rain water as these lagoons were isolated and sealed by UEPPCB on 28/ 01/2017 in compliance to the UEPPCB directions dated January 12, 2017 to stop the production from 98 KLPD stream having bio-composting facility for achieving ZLD until MEE installation is not completed. No effluent was subjected to these lagoons since the sealing of line, only rain water was getting accumulated. The pH, COD and TS in the lagoon water are measured around 7.6 - 8.0, 14000 - 18000 mg/ L and 300.00 - 340.0 mg/L, respectively. The accumulated water may have acquired COD and colour due to leaching from the residual sludge.

We are utilizing this accumulated water through bio-composting process by mixing with press-mud at the existing bio-composting facility and have also taken the advice from University of Petroleum and Energy Studies, Dehradun. The point wise reply of Show Cause is given in Annexure - A.

We would like to emphasize that M/s India Glycols Limited (Distillery Unit) is an environmental conscious organization and always keen to adopt / implement guidelines / direction for improvement of environment.

Thanking you

Yours faithfully
for India Glycols Ltd. (Distillery Unit)


Dr. Ashutosh Gautam
Head - Environment
Email: ashutosh.gautam@indiaglycols.com

CC:

- The Chairman, Uttarakhand Environment Protection and Pollution Control, 29/20, Nemi Road, Dehradun - 248001.
- The Member Secretary, Uttarakhand Environment Protection and Pollution Control Board, 29/ 20 Nemi Road, Dehradun - 248001.
- The Joint Secretary (CP Division), MoEF&CC, Prithvi Block, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi - 110003.
- The Regional Director, Regional Directorate, CPCB, PICUP Bhawan, Ground Floor, Vibhuti Khand, Gomi Nagar, Lucknow - 226010.

Pont wise Reply on Show Cause : B - 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2016 - 17 / 6271 of dated February 4/7th , 2019 issued to M/s India Glycols Ltd. (Distillery Unit) received on 20th February 2019.

S. No	Point	Reply
1	To submit a time bound action plan for complete safe disposal of approximate 70, 000 m ³ of spent wash stored in the lagoons as per SOP/Consent Conditions.	<ul style="list-style-type: none"> • The volume accumulated in the lagoon assumed to be approximately 70000.00 m³. The higher quantity may be assumed due to the level visible at lagoon. This might be due to heavy sludge accumulation at bottom & parallely we are in the process of filling of our lagoons with flyash & other solid wastes. • The water in lagoon is an accumulation of old rain water. The estimated ingress of rain water in the lagoons is expected to be 13000 m³ by considering average rain fall of 900 mm/ annum and evaporation rate of 810 mm/ annum. There is no ingress of fresh effluent in to the lagoons as the lagoons are isolated from main line (both inlet and outlet) also evidenced by various teams during their visits. UEPPCB sealed the inlet line to lagoons, the supporting are attached as Annexure - 1. • We are utilizing accumulated rain water in storage lagoons through bio-composting process with press mud through portable pump/ spray & planning to consume it by June 2021 or earlier based on availability of press-mud. The time bound plan is given in Annexure - 2. • The Utilization process of effluent with press-mud through Bio-composting process has been validated by Department of Health, Safety, Environment & Civil Engineering - University of Petroleum and Energy Studies, Dehradun, letter is attached as Annexure - 3.

			<ul style="list-style-type: none">• Parallely, the filling of lagoon with fly ash & other solids wastes (demolition waste) is in progress, the same will be completed after complete utilization of effluent & accumulated rain water. Photographs are attached as evidence of filling in Annexure - 4.
2	To ensure that no runoff or overflow occurs from the lagoons.	:	<ul style="list-style-type: none">• The lagoon level is well below the top of the lagoon, therefore there is no chance of runoff or overflow from the lagoon even during monsoon. Further, we assure you to keep it confined within said lagoon & utilize in bio-composting as per plan.
3	To restrict lagoon capacity to seven days equivalent of concentrated spent wash generation.	:	<ul style="list-style-type: none">• One lagoon within the plant premises is kept for storage of concentrated spent wash equivalent to 7 days (3920 m³). This lagoon is also completely filled with sludge. The top of the lagoon is kept for this purpose.
4	To ensure availability of calibration protocol for Online Continuous Emission Monitoring System and to ensure strict adherence to the same.	:	<ul style="list-style-type: none">• As per guidelines of CPCB, PM CEMS needs to be calibrated every six months. Earlier it was calibrated on 29.09.2018, next due date is 29.03.2019. The calibration will be done as per CPCB guidelines & will submit the details to CPCB website http://orp.cpcbcecr.com by doing calibration before due date.
5	To continue to submit the monthly data and analysis report in compliance with CPCB Direction dated 05.06.2018.	:	<ul style="list-style-type: none">• As per CPCB direction dated 05.06.2018, we are regularly submitting the Monthly Records regarding alcohol production, spent wash generation, evaporation through MEE and concentrated spent wash being utilized in incineration boiler as fuel, and recipient drain u/s & d/s monitoring carried by EPA recognized lab. A copy of the last submission is attached as Annexure -4.• We shall continue to submit the same.

Evaporation rate from Storage Lagoon

Total Surface Area of the Lagoons = 147195 m²
 Daily Evaporation (Average) = 3.0 mm
 Evaporation in 09 Months (270 x 3.0) = 810 mm
 Evaporation Losses (147195 x 810) = 119227 m³

Precipitation rate at Storage Lagoon

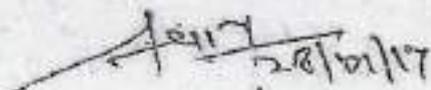
Total Surface Area of the Lagoons = 147195 m²
 Precipitation (av. Normal monsoon) = 900 mm/year
 Addition due to precipitation (147195 x 900) = 132475 m³

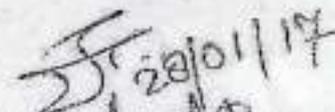
Storage Lagoon			
Surface Area	Evaporation Losses	Precipitation addition	Net addition due to precipitation
147195 m ²	119227 m ³	132475 m ³	13248 m ³

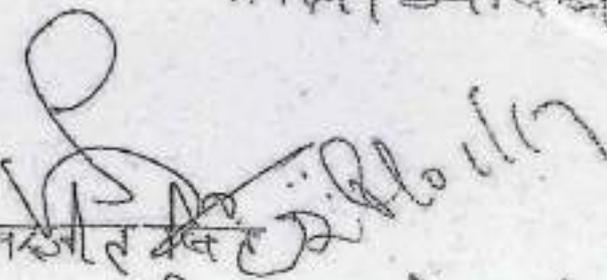
मैरठ इण्डिया ग्लासवॉल लिमिटेड (नेशनल युनिट) 1127
वाडपुर रोड, काशीपुर, झारखण्ड

इसका उद्योग को बंद मुद्रापात्रय के जारी आदेशों
क्र. P&PCCB/MD-पेस-388/2017/2032 दिनांक
12/01/17 के अनुपालन में उद्योग को बंद कर दिया गया है
कम्पोजिशन कार्ड में स्पष्टवाच के इनलेट पाइप
को बंद कर सील किया गया।

दिनांक - 28/01/2017.


(नरेण गोयल)
संयुक्त पर्यावरण अधिकारी


(एस.पी. सिंह)
मैरठ इण्डिया


(अनंद कुमार)
मुख्य पर्यावरण अधिकारी


(जा.प. सिंह गोयल)
अ.प.

Proposed Process for Utilization of Stored Effluent

The Effluent stored in lagoon is old accumulation of rain water, having pH, COD and TS around 7.6 – 8.0, 14000 – 18000 mg/L and 300.00 – 340.00 mg/ L. The best scientific practicable solution for safe disposal is to utilize the stored water with bio-compostable solid waste as it requires moisture to get bio-composted.

The best available solid organic waste is press-mud being generated from sugar mills, which is easily bio-compostable and requires moisture addition on regular basis. During aerobic bio-composting moisture is liberated during mixing through airo-tiller (homogenizing Machine) due to exothermic bio-chemical reaction.

The stored effluent as indicated in the CPCB letter is around 70000.00 m³, in addition to this if we have considered the rainfall (precipitation to lagoon) and evaporation from lagoon. The total in let of rain water would be around 13000.00 m³/ annum (calculation is shown in attached sheet). For proposed utilization of stored effluent we have taken Press-mud : effluent ratio as 1:2, suggested by Department of HSE and Civil Engineering, University of Petroleum and Energy Studies, Dehradun).

On the availability scenario of press-mud we have considered two year time to completely consume the entire stored water along with the rain water accumulation in lagoon. On this basis the total effluent along with rain water would be around 96,000.00 m³. (70,000.00 + 13, 000.00 + 13, 000.00). We propose to utilize 48000.00 m³ in 2019 – 2020 and 48000.00 m³ in 2020 – 2021.

On considering 4 cycles of 60 days , the press-mud requirement per annum would be 24000.00 MT and per cycle is about 6000.00.00 MT. On considering processing of 850.00 MT press-mud per acre land requirement is around 7.5 acres, presently IGL have 8.0 acres HDPE lined area for processing, additional land requirement for storage of press-mud and finished product is 12.0 acres. The total available land with IGL is 20.0 acres. Procurement of press-mud is under progress and planning to procure as per plan.

The availability of pressmud is a major factor In utilization of the lagoon water with rain water as we are standalone distillery and not having captive sugar mill, and sugar mills which are not having distillery are giving it to farmers.

The proposed process for direct utilization of stored water is scientifically proven and safe from environmental angle. Disposal of this water through concentration route is not feasible due to following reasons.

1. The water contains very low concentration of solids i.e. 300-400 mg/ L (as indicated in the annexed report). The existing MEE facility is designed for concentrating spent wash of around 11-13% solids. Therefore, MEE cannot be a feasible option for utilization of this effluent.
2. These lagoons are also situated around 7.0 Km away from the plant and are not having any connection with the plant.

Parallely, the filling of lagoons is in process with flyash and other solid wastes like demolition wastes as a process of dismantling. The total filling of lagoon would be expected by the end of June 2021, scientifically, slow filling of lagoon along with the utilization of stored water, is necessary to complete it safely.



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G-232, M.G. Road Industrial Area, Hapur-Ghaziabad. (U.P.)-201015

email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



11204

TEST REPORT

TEST REPORT NO : ETS/4235-1/02/2019

DATE OF REPORT : 08-02-2019

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S INDIA GLYCOLS LIMITED
A-1 INDUSTRIAL AREA BAZPUR ROAD, KASHIPUR
DISTT. UDHAM SINGH NAGAR, UTTARAKHAND

Date of Sampling : 04-02-2019

Analysis Start Date : 05-02-2019

Analysis End Date : 06-02-2019

Sample ID No : 4235-1

Sampling Done By : ETS STAFF

Sampling Location : WASTE WATER

Sampling Description : LAGOON STORED WATER-01

Sampling Method : ETS/STP/WATER-02

Sampling Quantity : 2 L.

Packing Condition : SEALED

Packed In : P.V.C. CAN

S. No.	Parameters	Unit	Result	Test Method
1.	pH	---	8.07	APHA - 4500-H
2.	Total Suspended Solids (TSS)	mg/l	322.17	APHA-2540 (B)
3.	Total Dissolved Solids (TDS)	mg/l	16.95	APHA-2540 (C)
4.	Total Solids (TS)	mg/l	339.12	APHA-7140 (C)
5.	Chemical Oxygen Demand (COD)	mg/l	14520.0	APHA - 5220-B

****End of Test Report****

Page 1 of 1



Format no ETS/LAB/TT-10 Issue No 04 dt 01/01/2016 Rev No 03 dt 01/06/2016

For Enviro-Tech Services
AUTHORIZED SIGNATORY

Md. Humraj
Dy. Quality manager

Notes:-

1. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.
2. The samples received shall be destroyed after one month from the date of test report issued.
3. The results indicated only refer to the tested samples and listed applicable parameters.
4. Our liability is limited to Invoice value only.

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email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



JAS-ANZ



ISO 9001:2015/OHSAS 18001
Acc. No.: M3112011N

1123

TEST REPORT

TEST REPORT NO. ETS/4235-2/02/2019

DATE OF REPORT 06-02-2019

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/D INDIA GLYCOLS LIMITED
A-1 INDUSTRIAL AREA BAZPUR ROAD, KASHIPUR
DISTT- UDHAM SINGH NAGAR UTTARAKHAND

Date of Sampling : 04-02-2019

Analysis Start Date : 05-02-2019

Analysis End Date : 06-02-2019

Sample ID No : 4235-2

Sampling Done By : ETS STAFF

Sampling Location : WASTE WATER

Sampling Description : LAGOON STORED WATER-02

Sampling Method : ETS/STP/WATER-02

Sampling Quantity : 2 LI

Packing Condition : SEALED

Packed In : P V C CAN

S. No.	Parameters	Unit	Result	Test Method
1	pH		7.88	APHA - 4500-H
2	Total Suspended Solids (TSS)	mg/l	274.42	APHA-2540 (B)
3	Total Dissolved Solids (TDS)	mg/l	26.72	APHA-2540 (C)
4	Total Solids (TS)	mg/l	301.14	APHA-2540 (C)
5	Chemical Oxygen Demand (COD)	mg/l	16480.0	APHA -5220-B

End of Test Report

Page 1 of 1



FOR ENVIRO-TECH SERVICES

Format no ETS /LAB/TR-10 Issue No 04 of 01/09/2016 Rev No 03 of 01/09/2016

For Enviro-Tech Services

AUTHORIZED SIGNATORY

Md. Humraj

Dy. Quality manager

Notes

1. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.
2. The samples received shall be destroyed after one month from the date of test report issued.
3. The results indicated only refer to the tested samples and listed applicable parameters.
4. Our liability is limited to invoice value only.

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**Year wise Effluent Processing Details
(Including Rain water)**

Sl. No	Parameters	Effluent -70000 m3
01	During 2019 -2020	35000.00 + 13000.00) 48000.00 m3
02	During 2020 -2021 Before Monsoon	35000.00 + 13000.00) 48000.00 m3
04	Total Effluent	70000.00 + 26000.00) 96000.00 m3

The pressmud requirement per annum would be approximately 24000.00 MT/ Annum or 6000.00 MT/ cycle of 60 days by considering 1:2 press-mud effluent ratio

The same amount of fly ash and other wastes will be dumped in to lagoon for the purpose of filling the lagoons.

Finally after total consumption of effluent including rain water the lagoons will be completely filled by the fly-ash.

1121

Annexure -2b

Plan of Stored Effluent Utilization through Bio-Composting

Sl. No	Description	Details (2019 - 2020)	Details (2020 - 2021)
01	Stored Effluent (m3)	35000.00	35000.00
02	Rain water (m3/ annum) calculation sheet attached	13000.00	13000.00
03	Total effluent to be processed/ annum (m3)	48000.00	48000.00
04	No. of Cycles/ annum (60 days each)	04.00	04.00
05	Press-mud Requirement @ 1: 2.0 Press-mud effluent ratio (MT)	24000.00	24000.00
06	Press-mud Requirement per cycle (MT)	6000.00	6000.00
07	Land requirement for processing @ 850 MT pressmud per acre of land (Acres)	7.1	7.1
08	Land requirement for storage of Press-mud @30 % (Acres)	2.1	2.1
09	Land Requirement for Storage of Finished Product @30 % (Acres)	2.1	2.1
10	Total Land Requirement (Acres)	12.0	12.0
11	Total Land available at site (Acres)	20.0	20.0

The effluent utilization will be done through bio-composting during non-monsoon season only. During monsoon the Bio-composting activity will be closed down as per CPCB protocol. At present active processing area available for bio-composting is 8.0 acres, rest area is utilized for storage and other activities related to bio-composting.

The availability of pressmud is a major factor In utilization of the lagoon water with rain water as we are standalone distillery and not having captive sugar mill, sugar mills which are not having distillery are giving it to farmers directly.

Additionally, the filling process of Lagoons is under progress and it will be completed by the end of June 2022.

To
 M/s India Glycols Ltd
 A-1 Industrial Area,
 Bazpur Road
 Kashipur - 244713,
 District- Udham Singh Nagar
 Uttarakhand

Date 25/02/2019

Sub: Utilization of Stored Effluent in Storage Lagoons with Press-mud through Bio-composting Process

Ref: Your letter No AG/KSP/BC/2018 -19/865A Dated 15.02.2019

Dear Sir,

Please refer to your request letter no. AG/KSP/BC/2018-19/865A dated 15.02.2019 vide which you have proposed to utilize the stored effluent by mixing with press-mud through bio-composting process and requested to scientifically validate the feasibility of utilizing stored effluent with press-mud through bio-composting process.

In this regard I would like to communicate that the said effluent which is a combination of old bio-methanated spent wash along with the accumulated rain water can be utilized as support to maintain the moisture during bio-composting process of press-mud. The press-mud is the best suitable solid organic waste amongst the available solid organic wastes.

The bio-composting process of press-mud mixing with various liquid wastes have been studied by various Scientists globally some of the important studies are summarized in Annexure 1 (please find, attached).

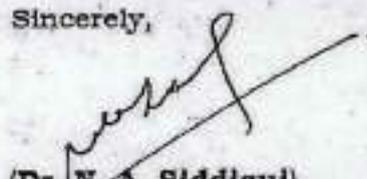
It is well-established fact that the press-mud can be bio-composted to produce organic manure naturally by maintaining proper moisture and microbiological consortium (as summarize in Annexure 1, attached).

1119

During biocomposting of press-mud regular maintenance of moisture is essential. Therefore, the accumulated effluent in IGL lagoons situated at Dabhora site (which are isolated & sealed from main line by UEPPCB officials on 28th January 2017) through aerobic bio-composting process along with Sugar Mill press-mud.

You are requested to kindly utilized the accumulated effluent in the ratio of 1:2 with press-mud (2.0 m³ effluent with 1.0 MT of press-mud) to maintain the required moisture throughout the bio-composting process. If required, other organic solid wastes like bio-sludge and fly ash can be added @ 10 %. Kindly follow compositing protocol issued by CPCB, New Delhi.

Sincerely,



(Dr. N. A. Siddiqui)
Professor and Head
Department of HSE and Civil Engineering

Annexure 1

Table 1: Summary of literature review on bio composting of press mud.

Title of the paper	Description	References *
Compost from sugar mill Press-mud Distillery Spent wash for sustainable Agriculture.	The bio compost produced from the aerobic decomposition of the press-mud and spent wash (Partially treated or raw) is superior as an organic manure and soil amendment to increase the nutritive value of an intensively cultivated soil.	Sarangi et. al., 2008
Studies on sugar-cane press mud and distillery waste as a bio fertilizer through composting.	Study shows that, soil waste pollutant from sugar and distillery waste addition with coir pith and liter waste could be converted into organic fertilizer through the process of aerobic composting. Cost of bio composting operation is comparatively less and natural aeration is preferred for the economic benefit of this process.	Rasappan et. al., 2015
A review of compost produced from biological wastes sugar-cane industry waste.	Moisture contents of between 45-60% by weight are ideal for composting process. Low moisture contents slow down the process. Moisture also governs temperature. Drier composting piles tend to heat up and cool down more quickly than water pills, and excessive dryness makes piles more susceptible to spontaneous combustion. Moisture contents exceeding 60% lead the compost pile to anaerobic condition. To regulate temperature during composting a large amount of water is lost by evaporation, and as water content reduces, the rate of substrate degradation decreases. Thereby, in order to maintain moisture content suitable for microbial activities, remoistening is required.	Salama et. al., 2017
Standardization of the optimal ratio of distillery spent wash to the presumed windrows for effective and ecofriendly compost.	The optimum quantity of press- mud and spent wash application provides suitable environment for the microbial activity and also yield good quality of compost. This can be adopted for effective utilization of distillery spent wash in distillery industries.	Rengaraj and Sultana. 2014
Comprehensive study on characterization of sugar press-mud along with the suitable microbial consortium for press mud composting.	Sugar press-mud which is rich in soil nutrition was used as a composting material with suitable aerobic microbial activity organic material convert into suitable material is known as bio-compost. As per analysis of samples after 50 days of composting process compost sample has C/N ratio of 7.48%, Total potassium of 1.43% and Total organic carbon of 17.69. It was conclude that it has better composting values because od addition of nutrient mixture with inoculation of Trichoderma, Aspergillus Niger, Pleurotus, and Phaenerochaete microorganism.	Ambigar and Byakodi. 2018

Title of the paper	Description	References
Compost fertilizer production from sugar press mud.	The press-mud compost fertilizer reduces the hardness of soil and makes it more porous due to the presence of organic matter, phosphate, sulfur and other minerals.	Patil, et. al., 2012
Recycling of sugarcane industrial waste as a bio-fertilizers through composting	By mixing the heaps of press mud, and boiler ash, 3:1 ratio was formed. Each heaps was sprinkled with distillery waste water for 2 months with regular interval in one day. Two manual turning of Heaps were done to maintain the temperature during the curing period and thereafter allowed for 3 months for decomposition and humus formation. Based on physicochemical analysis of finish product, it is estimated that each ton of bio fertilizer contains value added nutrients of Rs. 2897/= When compared with chemical fertilizer other than the soil amendment characteristic. The cost effectiveness of the biofertilizer for millers and farmers were about Rs. 1:4 and Rs.1:12, respectively.	Arain, M.A. Qamar, F. 2004

References

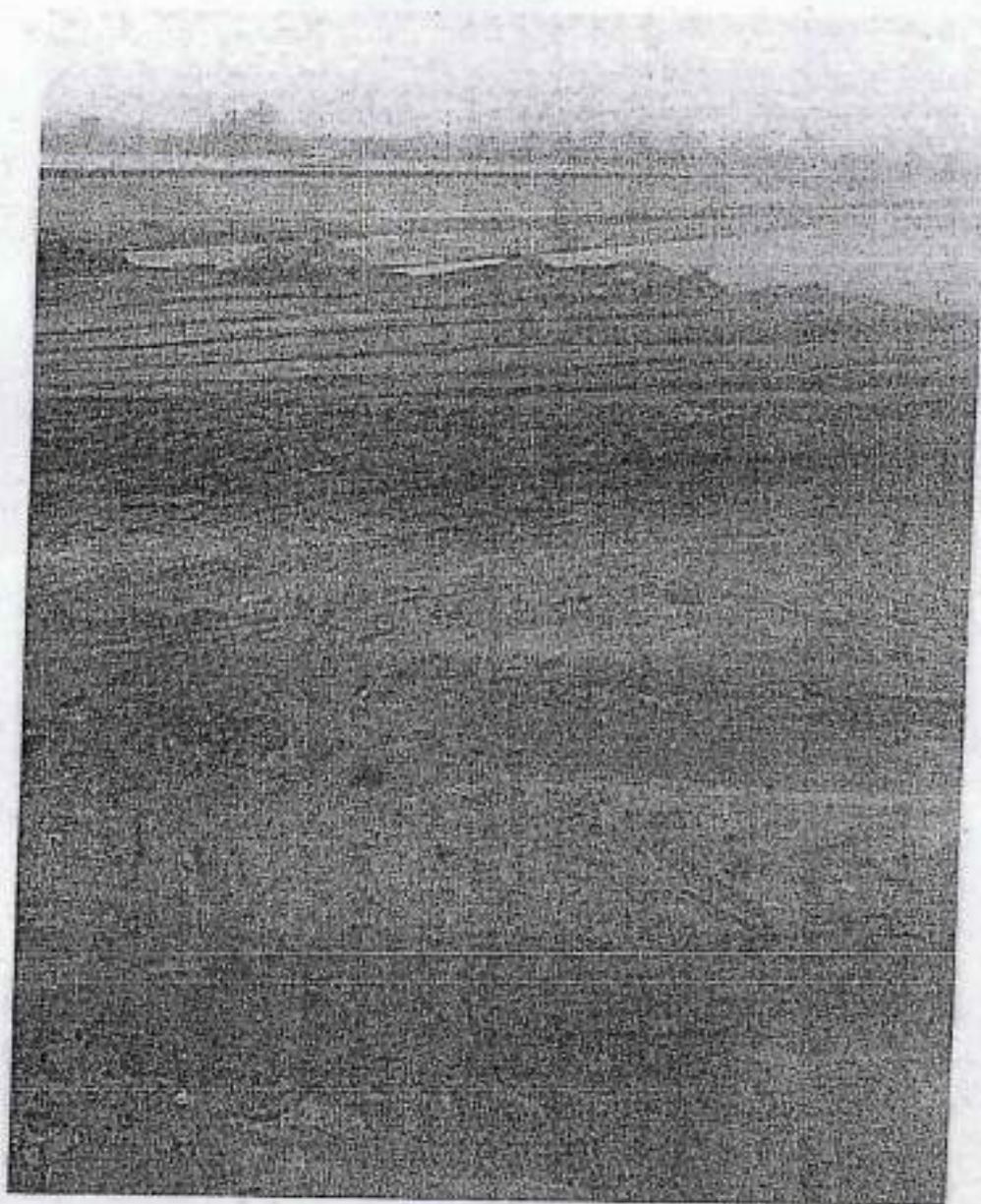
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- Arain, M.A. and Qamar, F., 2004. Recycling of sugarcane industrial waste as a biofertilizer through composting. *Pakistan Journal of Scientific and Industrial Research*, 47(1), pp.34-41.

1116



Lagoons filling with fly ash

1115



Lagoons filling with fly ash

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ANNEXURE-7

**IGL letter dated 02.04.2019 in reference to CPCB
letter dated 14.03.2019.**



INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

Ref: CPCB Reply/IGL-Dist./2019/१०१

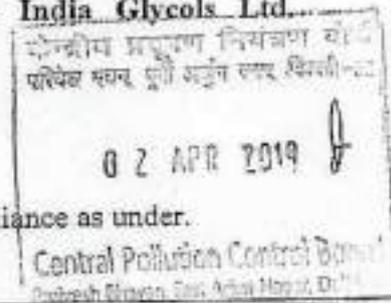
Date: April 2, 2019

To,

The Chairman
Central Pollution Control Board
Parivesh Bhawan,
East Arjun Nagar, Shahdra,
Delhi

Reference: Your Letter No: B - 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2018 - 19 / 18024 dated March 12th / 14th, 2019 reg. direction under Section 5 of the Environment (Protection) Act, 1986 issued to M/s India Glycols Ltd. (Distillery Unit) received on 26th March, 2019.

Dear Sir,



In reference to the above mentioned letter, we would like submit the compliance as under.

S. No	Point	Reply
1	The unit shall utilize the spent wash in isolated lagoons in bio-composting before June 30, 2021 as per standard operating process and the action plan.	<ul style="list-style-type: none"> We have started procurement of press-mud and till date 7500.00 MT press mud has been purchased. We will utilize the lagoon water as per the action plan submitted vide our letter CPCB reply/ IGL-Dist./ 2019/ 874 dated February 25th 2019. The bar chart is attached as Annexure- 1.
2	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when the lagoon gets emptied.	<ul style="list-style-type: none"> We are also in the process of filling of our lagoons with fly-ash & other solid wastes against the volume of lagoon water being consumed. The lagoons will be filled to avoid the stagnation of rain water. The status of filling with fly-ash is shown in photographs annexed as Annexure - 2.
3	The unit shall submit the documentary support for procurement of press mud,	<ul style="list-style-type: none"> Till date we have procured approximately 7500.00 MT press-mud sufficient for April



INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
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 Website : www.indiaglycols.com

	sell of compost, compost quality on monthly basis to CPCB.	- May cycle and rest for starting the next cycle after September 2019. The evidence is attached as Annexure - 3.
4	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per directions dated 07/12/2015 issued under Section 18 (1) (b) of Water (Prevention & Control of Pollution) Act 1974.	<ul style="list-style-type: none"> One lagoon within the plant premises is kept for storage of concentrated spent wash equivalent to 7 days (3920 m³). This lagoon is also completely filled with sludge. The top of the lagoon is kept for this purpose.

We would like to emphasize that M/s India Glycols Limited (Distillery Unit) is an environmental conscious organization and always keen to adopt / implement guidelines / direction for improvement of environment.

Thanking you

Yours faithfully
 for India Glycols Ltd. (Distillery Unit)

Dr. Ashutosh Gautam
 Head - Environment
 Email: ashutosh.gautam@indiaglycols.com

CC:

- The Member Secretary, Uttarakhand Environment Protection and Pollution Control Board, 29/ 20 Nemi Road, Dehradun - 248001.
- The Regional Director, Regional Directorate, CPCB, PICUP Bhwan, Ground Floor, Vibhuti Khand, Gomti Nagar, Lucknow - 226010.



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email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



IAS-ANZ



ISO 9001:2015/14001:2015/OHSAS 18001
Acc. No. - M3113341N

1110

TEST REPORT

TEST REPORT NO : ETS/4538-13/03/2019

DATE OF REPORT : 30-03-2019

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S INDIA GLYCOLS LIMITED
A-1 INDUSTRIAL AREA BAZPUR ROAD, KASHIPUR
DISTT. UDHAM SINGH NAGAR UTTARAKHAND

Date of Sampling : 25-03-2019

Analysis Start Date : 27-03-2019

Analysis End Date : 30-03-2019

Sample ID No : 4538-13

Sampling Done By : ETS STAFF

Sampling Location : WASTE WATER

Sampling Description : LAGOON STORED WATER-01

Sampling Method : ETG/STP/WATER-02

Sampling Quantity : 2 LL.

Packing Condition : SEALED

Packed in : P.V.C. CAN

S. No.	Parameters	Unit	Result	Test Method
1.	pH		8.15	APHA - 4500-H*
2.	Total Suspended Solids (TSS)	mg/l	325.18	APHA-2540 (B)
3.	Total Dissolved Solids (TDS)	mg/l	16.80	APHA-2640 (C)
4.	Total Solids (TS)	mg/l	342.18	APHA-2540 (C)
5.	Chemical Oxygen Demand (COD)	mg/l	14525.0	APHA - 5220-B

End of Test Report



FOR ENVIRO-TECH SERVICES

Page 1 of 1

For Enviro-Tech Services

[Signature]
Dy. Quality manager
AUTHORIZED SIGNATORY

Format no ETS/LAB/TH-10 Issue No 04 dt 01/05/2016 Rev No 03 dt 01/01/2018

Notes:-

1. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.
2. The samples received shall be destroyed after one month from the date of test report issued.
3. The results indicated only refer to the tested samples and listed applicable parameters.
4. Our liability is limited to invoice value only.

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ISO 9001:2015/OHSAS 18001
Acc. No.-M21112041N

1107

TEST REPORT

TEST REPORT NO : ETS/ 4538-14/03/2019

DATE OF REPORT : 30-03-2019

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S INDIA GLYCOLS LIMITED
A-1 INDUSTRIAL AREA DAZPUR ROAD, KASHIPUR
DISTT-UDHAM SINGH NAGAR UTTARAKHAND

Date of Sampling : 25-03-2019

Analysis Start Date : 27-03-2019

Analysis End Date : 30-03-2019

Sample ID No : 4538-14

Sampling Done By : ETS STAFF

Sampling Location : WASTE WATER

Sampling Description : LAGOON STORED WATER-02

Sampling Method : ETS/STP/WATER-02

Sampling Quantity : 2 L

Packing Condition : SEALED

Packed In : P V C CAN

S. No.	Parameters	Unit	Result	Test Method
1	pH	---	7.70	APHA - 4500 H'
2	Total Suspended Solids (TSS)	mg/l	264.62	APHA-2540 (B)
3	Total Dissolved Solids (TDS)	mg/l	28.02	APHA-2540 (C)
4	Total Solids (TS)	mg/l	310.20	APHA-2540 (C)
5	Chemical Oxygen Demand (COD)	mg/l	18470.0	APHA -5220-B

****End of Test Report****



FOR ENVIRO-TECH SERVICES

Page 1 of 1

For Enviro-Tech Services

Md. Humayun
Dy. Quality manager
AUTHORIZED SIGNATORY

Formal no ETS/LAB/TR-10 Issue No 04 dt 01/09/2018 Rev No 03 dt 01/09/2018

Notes:

1. This test report shall not be used in any advertising media or as evidence in the court of law without prior written permission of the laboratory.
2. The samples received shall be destroyed after one month from the date of test report issued.
3. The results indicated only refer to the tested samples and listed applicable parameters.
4. Our liability is limited to service value only.

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Photo Graph Showing Progress of Lagoon Filling with Fly-ash



(1167)



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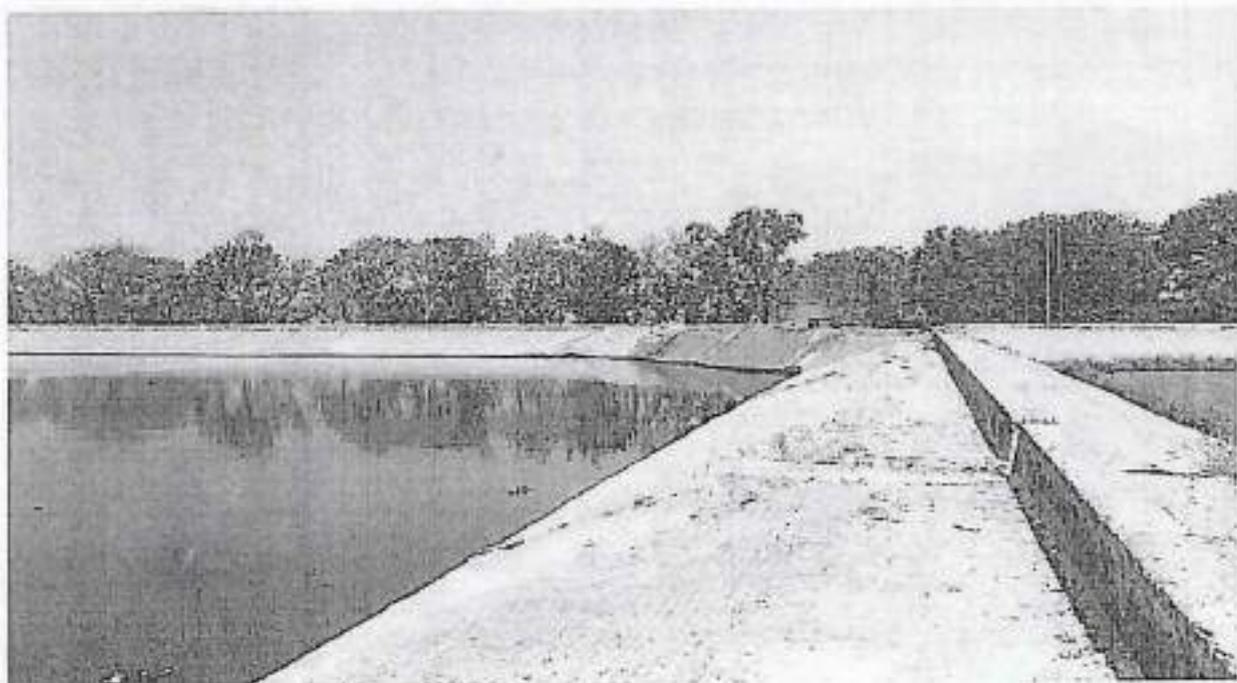


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Details of W/Assmt Procurement

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1098

Voucher No.	Voucher Date	PO No.	Inv No.	Est.	Entry Date	Time	Quantity/MT	Rate/MT	Net Amt	GST	Total Amt
55004580	11/27/2018	640001549	588	MT	19.11.2018	21:31:38	14.350	4,215.30	210.58		4,425.88
55004581	11/27/2018	640001549	589	MT	18.11.2018	21:38:28	14.630	3,962.70	187.56		4,150.26
55004584	11/27/2018	640001549	590	MT	19.11.2018	21:59:47	10.210	4,122.80	206.05		4,328.85
55004588	11/27/2018	640001549	591	MT	19.11.2018	22:40:31	12.260	2,758.40	187.91		2,946.31
55004733	11/28/2018	640001549	592	MT	20.11.2018	16:06:00	14.380	4,231.10	211.56		4,442.66
55004740	11/28/2018	640001549	593	MT	20.11.2018	16:39:17	12.550	3,638.50	181.93		3,820.43
55004738	11/28/2018	640001549	594	MT	20.11.2018	18:38:08	12.230	3,346.70	177.34		3,524.04
55004734	11/28/2018	640001549	595	MT	20.11.2018	20:40:10	18.180	3,821.20	191.11		4,012.31
55004730	11/28/2018	640001549	596	MT	22.11.2018	20:44:45	14.080	4,081.20	204.26		4,285.46
55004739	11/28/2018	640001549	597	MT	22.11.2018	20:58:47	19.840	3,668.80	183.48		3,852.28
55004751	11/28/2018	640001549	598	MT	22.11.2018	21:27:37	18.830	4,013.70	200.54		4,214.24
55004753	11/28/2018	640001549	599	MT	20.11.2018	21:56:24	11.840	3,431.00	171.60		3,602.60
55004757	11/28/2018	640001549	600	MT	22.11.2018	21:12:00	15.930	4,012.00	201.70		4,213.70
55004759	11/28/2018	640001549	601	MT	20.11.2018	18:48:31	13.840	3,068.80	153.49		3,222.29
55004747	11/28/2018	640001549	602	MT	24.11.2018	18:53:40	11.800	3,422.00	171.10		3,593.10
55004748	11/28/2018	640001549	603	MT	24.11.2018	19:00:10	11.170	3,529.30	176.47		3,705.77
55004742	11/28/2018	640001549	604	MT	24.11.2018	18:59:42	15.820	4,102.80	207.73		4,310.53
55004732	11/28/2018	640001549	605	MT	20.11.2018	18:02:40	13.480	3,509.40	175.47		3,684.87
55004744	11/28/2018	640001549	606	MT	24.11.2018	18:36:05	11.020	3,726.20	186.01		3,912.21
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55004549	11/30/2018	640001549	611	MT	28.11.2018	20:12:04	14.330	4,136.70	207.79		4,344.49
55004548	11/30/2018	640001549	612	MT	28.11.2018	20:18:45	13.630	2,951.70	147.64		3,099.34
55004541	11/30/2018	640001549	613	MT	28.11.2018	20:37:23	19.790	5,739.10	286.96		6,026.06
55004552	11/30/2018	640001549	614	MT	28.11.2018	20:31:06	19.280	5,551.20	278.18		5,829.38
55004549	11/30/2018	640001549	615	MT	28.11.2018	20:41:48	16.580	4,194.20	209.71		4,403.91
55004555	11/30/2018	640001549	616	MT	28.11.2018	18:29:32	18.870	5,262.30	263.11		5,525.41
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55004548	12/10/2018	640001549	629	MT	04.12.2018	19:01:43	18.820	5,465.40	273.27		5,738.67
55004548	12/10/2018	640001549	630	MT	05.12.2018	16:21:41	17.420	5,051.60	252.58		5,304.18
55004548	12/10/2018	640001549	631	MT	05.12.2018	16:18:43	16.580	4,608.20	231.41		4,839.61
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55004548	12/10/2018	640001549	635	MT	08.12.2018	18:46:17	20.570	7,708.40	385.41		8,093.81
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55004548	12/10/2018	640001549	637	MT	10.12.2018	16:16:13	23.280	6,745.40	337.27		7,082.67
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55004548	12/10/2018	640001549	646	MT	14.12.2018	18:30:20	25.580	2,412.80	120.63		2,533.43
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55004548	12/10/2018	640001549	649	MT	16.12.2018	14:04:49	14.760	4,286.40	214.32		4,500.72
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55004548	12/10/2018	640001549	652	MT	16.12.2018	15:05:48	24.870	7,222.80	361.14		7,583.94

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50040153	12/18/2018	640001543	667	MT	18.11.2018	14.05.43	18.715	5,421.70	173.22	5,827.20
50040154	12/11/2018	640001544	668	MT	18.11.2018	14.05.03	15.868	7,508.16	375.41	7,893.57
50040155	12/03/2018	640001545	669	MT	18.11.2018	14.05.20	13.433	6,794.78	189.74	7,134.44
50040156	12/01/2018	640001546	670	MT	18.11.2018	14.03.33	15.778	7,471.33	878.07	7,946.37
50040157	12/01/2018	640001547	671	MT	18.12.2018	14.05.20	23.150	8,843.90	243.16	6,135.00
50040158	12/01/2018	640001548	672	MT	18.11.2018	14.01.09	20.010	5,282.90	263.18	4,484.05
50040159	12/01/2018	640001549	673	MT	18.11.2018	15.00.14	16.016	5,232.90	183.15	5,484.05
50040160	12/01/2018	640001550	674	MT	18.12.2018	14.06.49	19.096	5,797.10	285.80	4,985.55
50040161	12/01/2018	640001551	675	MT	18.12.2018	14.05.21	17.100	4,939.60	247.38	5,200.23
50040162	12/01/2018	640001552	676	MT	18.12.2018	15.07.19	18.780	5,444.20	272.31	5,716.51
50040163	12/01/2018	640001553	677	MT	18.12.2018	15.09.49	17.150	4,073.50	245.48	5,221.28
50040164	12/01/2018	640001554	678	MT	18.12.2018	18.02.24	17.800	6,091.90	404.70	6,498.60
50040165	12/01/2018	640001555	679	MT	18.12.2018	15.06.21	26.310	7,629.80	381.53	8,011.40
50040166	12/01/2018	640001556	680	MT	18.12.2018	7.06.28	26.100	7,549.00	578.45	7,947.45
50040167	12/01/2018	640001557	681	MT	18.12.2018	7.37.13	24.100	7,906.60	353.22	7,816.71
50040168	12/01/2018	640001558	682	MT	18.12.2018	6.03.00	13.549	6,553.38	327.58	6,876.65
50040169	12/01/2018	640001559	683	MT	18.12.2018	6.40.22	18.442	5,347.68	267.38	5,814.38
50040170	12/01/2018	640001560	684	MT	18.12.2018	6.47.21	18.480	5,353.40	337.47	5,471.67
50040171	12/01/2018	640001561	685	MT	18.12.2018	7.56.54	25.700	4,849.88	242.50	6,098.23
50040172	12/01/2018	640001562	686	MT	18.12.2018	8.12.21	17.400	5,228.40	260.41	5,408.61
50040173	12/01/2018	640001563	687	MT	18.12.2018	8.20.11	18.310	5,349.80	215.50	5,535.40
50040174	12/01/2018	640001564	688	MT	18.12.2018	8.25.31	21.710	6,833.30	844.67	7,127.87
50040175	12/01/2018	640001565	689	MT	18.12.2018	7.45.21	21.070	6,861.80	347.57	7,298.67
50040176	12/01/2018	640001566	690	MT	18.12.2018	8.46.35	26.000	7,801.20	360.05	8,171.65
50040177	12/01/2018	640001567	691	MT	18.11.2018	8.59.23	21.884	8,090.70	404.89	8,504.69
50040178	12/01/2018	640001568	692	MT	18.12.2018	11.07.30	13.123	6,598.60	280.89	6,879.60
50040179	12/01/2018	640001569	693	MT	18.12.2018	11.07.43	13.859	5,205.58	181.28	5,410.78
50040180	12/01/2018	640001570	694	MT	18.11.2018	11.04.43	25.280	7,460.34	369.01	7,796.21
50040181	12/01/2018	640001571	695	MT	18.11.2018	3.58.27	28.260	6,184.44	410.77	6,605.17
50040182	12/01/2018	640001572	696	MT	18.11.2018	11.02.51	25.270	7,318.70	446.84	7,802.54
50040183	12/01/2018	640001573	697	MT	18.11.2018	10.01.10	17.850	5,118.50	256.09	5,274.40
50040184	12/01/2018	640001574	698	MT	18.11.2018	10.34.51	24.950	7,128.40	301.01	7,600.01
50040185	12/01/2018	640001575	699	MT	18.11.2018	10.48.04	17.450	5,072.30	238.01	5,315.71
50040186	12/01/2018	640001576	700	MT	18.11.2018	10.48.20	27.100	7,474.40	309.81	8,273.21
50040187	12/01/2018	640001577	701	MT	18.11.2018	10.41.00	20.400	8,383.10	411.11	8,579.21
50040188	12/01/2018	640001578	702	MT	18.11.2018	10.57.08	19.200	5,881.20	284.06	5,965.16
50040189	12/01/2018	640001579	703	MT	18.11.2018	10.51.04	24.720	7,121.70	358.88	7,530.24
50040190	12/01/2018	640001580	704	MT	18.11.2018	10.55.01	25.013	7,352.30	362.63	7,815.58
50040191	12/01/2018	640001581	705	MT	18.11.2018	17.11.06	10.943	5,787.60	208.13	6,011.73
50040192	12/01/2018	640001582	706	MT	18.11.2018	17.10.24	15.780	7,470.10	478.86	7,893.01
50040193	12/01/2018	640001583	707	MT	18.11.2018	17.27.45	17.739	8,441.70	402.08	8,443.23
50040194	12/01/2018	640001584	708	MT	18.11.2018	18.02.18	18.274	5,588.30	278.42	5,867.72
50040195	12/01/2018	640001585	709	MT	18.11.2018	18.06.31	20.150	5,825.10	192.74	6,147.86
50040196	12/01/2018	640001586	710	MT	18.11.2018	17.09.46	23.348	6,791.90	335.10	7,037.08
50040197	12/01/2018	640001587	711	MT	18.11.2018	17.01.02	19.499	4,786.00	338.38	7,175.82
50040198	12/01/2018	640001588	712	MT	18.11.2018	18.11.43	17.130	7,871.56	193.48	8,767.54
50040199	12/01/2018	640001589	713	MT	18.11.2018	18.09.43	15.760	7,470.40	373.52	7,844.60
50040200	12/01/2018	640001590	714	MT	18.11.2018	18.24.55	20.630	5,805.20	188.20	6,098.00
50040201	12/01/2018	640001591	715	MT	18.11.2018	18.18.33	15.000	7,424.00	371.25	7,785.25
50040202	12/01/2018	640001592	716	MT	18.11.2018	18.12.09	17.900	8,093.90	404.20	8,498.60
50040203	12/01/2018	640001593	717	MT	18.11.2018	18.10.18	18.265	8,201.20	410.06	8,611.26
50040204	12/01/2018	640001594	718	MT	18.11.2018	18.18.08	14.089	4,891.20	148.36	7,332.39
50040205	12/01/2018	640001595	719	MT	18.11.2018	19.27.41	15.630	7,401.70	370.23	7,771.88
50040206	12/01/2018	640001596	720	MT	18.11.2018	19.23.24	18.890	5,391.10	169.56	5,888.66
50040207	12/01/2018	640001597	721	MT	18.11.2018	19.36.28	18.440	5,627.40	184.98	6,218.58
50040208	12/01/2018	640001598	722	MT	18.11.2018	19.30.41	17.650	7,864.88	182.28	8,298.73
50040209	12/01/2018	640001599	723	MT	18.11.2018	19.24.37	24.480	7,029.20	154.96	7,454.84
50040210	12/01/2018	640001600	724	MT	18.11.2018	19.25.41	18.800	4,889.40	144.47	5,139.87
50040211	12/01/2018	640001601	725	MT	18.11.2018	19.25.09	18.630	5,981.70	209.14	6,298.84
50040212	12/01/2018	640001602	726	MT	18.11.2018	19.27.27	15.920	7,018.00	175.84	7,892.44
50040213	12/01/2018	640001603	727	MT	18.11.2018	19.29.26	18.910	7,774.30	188.75	8,163.85
50040214	12/01/2018	640001604	728	MT	18.11.2018	19.22.52	15.630	7,508.20	175.41	7,869.51
50040215	12/01/2018	640001605	729	MT	18.11.2018	19.48.15	18.730	7,781.20	187.59	8,299.29
50040216	12/01/2018	640001606	730	MT	18.11.2018	19.51.54	14.420	7,197.80	119.89	7,557.81

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1048000	12/31/2018	640001549	722	MT	29.12.2018	13.5434	28.222	8.278.20	428.99	5.800.20
1048079	12/31/2018	640001549	733	MT	29.12.2018	12.9431	26.810	7.774.90	358.75	5.167.05
1048084	12/31/2018	640001549	734	MT	28.12.2018	17.8322	23.510	6.913.90	346.70	7.298.60
1048088	12/31/2018	640001549	735	MT	28.12.2018	12.9754	26.326	7.641.50	382.08	6.028.58
1048091	12/31/2018	640001549	736	MT	26.12.2018	13.4013	24.280	7.444.05	352.21	7.186.31
1048093	12/31/2018	640001549	737	MT	28.12.2018	12.4421	17.950	5.080.50	254.48	5.341.98
1048097	12/31/2018	640001549	738	MT	23.12.2018	10.4151	20.200	5.875.40	303.77	6.169.17
1048097	12/31/2018	640001549	739	MT	30.12.2018	18.0000	20.740	6.894.60	344.23	7.238.83
1048097	12/31/2018	640001549	740	MT	10.12.2018	18.5640	20.180	6.852.30	292.51	6.244.81
1048097	12/31/2018	640001549	741	MT	30.12.2018	18.5321	18.130	5.912.80	285.84	5.378.64
1048098	12/31/2018	640001549	742	MT	30.12.2018	18.4655	20.620	7.548.70	277.44	7.526.14
1048098	12/31/2018	640001549	743	MT	30.12.2018	19.0020	25.910	7.809.80	390.26	8.199.26
1048091	12/31/2018	640001549	744	MT	30.12.2018	19.0733	25.620	7.438.80	371.43	7.810.23
1048097	12/31/2018	640001549	745	MT	28.12.2018	19.0543	25.150	7.387.90	368.90	7.746.80
1048098	12/31/2018	640001549	746	MT	31.12.2018	18.9920	21.720	6.298.80	314.94	6.613.74
1048098	1/7/2019	640001549	747	MT	31.12.2018	15.1010	25.610	7.400.70	371.64	7.804.34
1048100	1/7/2019	640001549	748	MT	31.12.2018	15.1140	20.830	6.549.70	301.64	6.241.74
1048101	1/7/2019	640001549	749	MT	31.12.2018	18.0810	21.490	6.808.20	345.48	7.143.68
1048106	1/7/2019	640001549	750	MT	31.12.2018	14.8701	24.890	7.298.90	331.78	7.630.68
1048109	1/7/2019	640001549	751	MT	31.12.2018	15.0032	26.880	4.924.40	246.21	6.170.61
1048108	1/7/2019	640001549	752	MT	31.12.2018	12.0440	17.890	3.283.30	280.80	3.474.10
1048111	1/7/2019	640001549	753	MT	31.12.2018	13.6248	28.120	6.721.80	325.20	7.047.00
1048109	1/7/2019	640001549	754	MT	31.12.2018	13.0040	24.380	7.094.80	368.22	7.463.02
1048102	1/7/2019	640001549	755	MT	31.12.2018	10.1009	28.510	7.687.20	394.40	8.081.60
1048111	1/7/2019	640001549	756	MT	31.12.2018	18.2910	17.460	5.063.40	253.17	5.316.57
1048116	1/7/2019	640001549	757	MT	31.12.2018	15.1740	24.910	7.197.80	358.69	7.556.49
1048117	1/7/2019	640001549	758	MT	15.12.2018	18.0040	18.750	6.322.60	285.28	6.037.88
1048114	1/7/2019	640001549	759	MT	31.01.2019	12.4101	24.220	7.020.90	281.05	7.301.95
1048116	1/7/2019	640001549	760	MT	31.11.2018	10.2007	24.220	7.624.10	331.21	8.055.31
1048113	1/7/2019	640001549	761	MT	30.11.2018	10.3140	26.740	7.740.40	320.02	8.060.42
1048116	1/7/2019	640001549	762	MT	03.01.2019	12.5813	24.020	7.180.20	318.03	7.498.23
1048112	1/7/2019	640001549	763	MT	01.01.2019	13.0248	17.190	4.960.80	249.26	5.210.06
1048107	1/7/2019	640001549	764	MT	31.01.2019	12.2721	28.180	5.882.20	292.45	6.174.65
1048112	1/7/2019	640001549	765	MT	01.01.2019	14.0649	25.380	7.363.10	358.20	7.721.30
1048118	1/7/2019	640001549	766	MT	01.01.2019	12.2401	23.600	6.811.40	344.07	7.155.47
1048115	1/7/2019	640001549	767	MT	01.01.2019	13.4140	24.500	7.116.60	355.83	7.472.43
1048110	1/7/2019	640001549	768	MT	01.01.2019	13.0033	20.040	7.013.80	300.53	6.713.33
1048117	1/7/2019	640001549	769	MT	31.01.2019	13.0813	25.780	7.478.30	373.68	7.851.98
1048101	1/7/2019	640001549	770	MT	31.01.2019	12.3157	15.960	7.034.40	356.42	7.390.82
1048108	1/10/2019	640001549	771	MT	01.01.2019	18.0099	18.620	6.827.20	437.89	8.265.09
1048100	1/10/2019	640001549	772	MT	01.01.2019	18.0124	25.180	7.202.20	465.11	7.667.31
1048104	1/10/2019	640001549	773	MT	01.01.2019	18.1757	24.860	7.444.40	332.22	8.036.62
1048100	1/10/2019	640001549	774	MT	01.01.2019	20.2651	18.250	5.589.40	276.27	5.865.67
1048109	1/10/2019	640001549	775	MT	01.01.2019	16.3848	20.880	5.821.20	291.18	6.112.38
1048101	1/10/2019	640001549	776	MT	01.01.2019	16.3443	17.950	5.124.20	260.72	5.484.92
1048101	1/10/2019	640001549	777	MT	01.01.2019	16.3053	25.550	7.409.50	470.48	7.779.98
1048101	1/10/2019	640001549	778	MT	01.01.2019	19.4059	25.470	7.184.30	269.22	7.453.63
1048101	1/10/2019	640001549	779	MT	01.01.2019	19.2043	19.330	7.141.70	347.28	7.488.98
1048101	1/10/2019	640001549	780	MT	01.01.2019	19.0120	18.290	7.123.70	335.40	7.459.10
1048101	1/10/2019	640001549	781	MT	01.01.2019	19.0000	18.880	6.764.60	328.43	7.093.03
1048101	1/10/2019	640001549	782	MT	01.01.2019	15.1102	17.910	7.518.40	386.00	8.316.40
1048101	1/11/2019	640001549	783	MT	01.01.2019	19.1900	19.210	5.371.00	278.89	5.649.89
1048101	1/11/2019	640001549	784	MT	01.01.2019	15.0143	25.270	7.408.10	356.42	7.764.52
1048101	1/11/2019	640001549	785	MT	01.01.2019	15.0754	18.810	5.488.70	274.48	5.763.18
1048104	1/11/2019	640001549	786	MT	01.01.2019	15.4583	26.574	7.125.20	358.27	7.483.47
1048101	1/11/2019	640001549	787	MT	01.01.2019	15.4453	19.490	7.124.20	360.74	7.484.94
1048101	1/10/2019	640001549	788	MT	01.01.2019	15.6628	14.780	7.181.20	353.31	7.534.51
1048101	1/10/2019	640001549	789	MT	01.01.2019	16.1714	17.020	4.944.50	247.23	5.191.73
1048104	1/10/2019	640001549	790	MT	01.01.2019	16.2113	18.780	6.809.00	320.48	7.129.48
1048104	1/10/2019	640001549	791	MT	01.01.2019	16.0353	24.310	6.801.20	249.60	7.050.80
1048104	1/10/2019	640001549	792	MT	01.01.2019	16.1328	22.410	6.408.90	324.90	6.733.80
1048101	1/10/2019	640001549	793	MT	01.01.2019	16.4307	21.580	6.258.20	311.81	6.569.21
1048101	1/10/2019	640001549	794	MT	01.01.2019	16.4600	26.104	7.422.00	381.25	8.008.25
1048101	1/10/2019	640001549	795	MT	01.01.2019	16.4839	18.640	6.935.60	342.78	7.278.38
1048101	1/10/2019	640001549	796	MT	01.01.2019	16.5391	15.480	4.643.20	227.28	4.770.48
1048101	1/10/2019	640001549	797	MT	01.01.2019	16.2652	18.060	6.141.20	403.18	6.544.38
1048101	1/11/2019	640001549	798	MT	01.01.2019	16.4031	18.240	5.293.80	264.48	5.558.28

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80046382	1/11/2019	640001540	799	MT	05.01.2019	9:45:26	24.583	7,122.46	395.32	3,478.33
80046379	1/11/2019	640001540	800	MT	06.01.2019	9:48:35	15.320	5,857.89	282.90	5,246.89
80046377	1/11/2019	640001540	801	MT	06.01.2019	9:57:04	27.620	7,895.85	331.79	6,227.89
80046388	1/11/2019	640001540	802	MT	06.01.2019	10:13:45	17.310	5,824.65	251.72	5,296.32
80046390	1/11/2019	640001540	803	MT	06.01.2019	10:21:50	27.250	7,202.50	395.11	6,297.81
80046388	1/11/2019	640001540	804	MT	06.01.2019	10:30:47	26.540	8,282.46	434.32	8,436.52
80046382	1/11/2019	640001540	805	MT	12.01.2019	14:50:08	30.330	5,688.78	283.29	5,968.89
80046382	1/11/2019	640001540	806	MT	12.01.2019	15:02:14	14.160	5,228.60	248.90	5,541.06
80046382	1/11/2019	640001540	807	MT	12.01.2019	15:02:03	23.820	6,967.69	345.30	7,239.19
80046382	1/11/2019	640001540	808	MT	12.01.2019	15:03:06	27.620	7,338.70	397.04	6,220.64
80046382	1/11/2019	640001540	809	MT	12.01.2019	15:08:13	27.360	7,805.60	395.27	6,309.67
80046382	1/11/2019	640001540	810	MT	12.01.2019	15:08:55	17.180	6,982.10	245.13	5,739.91
80046382	1/11/2019	640001540	811	MT	12.01.2019	15:08:39	25.038	4,729.20	238.66	5,018.38
80046382	1/11/2019	640001540	812	MT	12.01.2019	15:09:49	15.439	5,621.80	283.59	5,338.29
80046382	1/11/2019	640001540	813	MT	12.01.2019	15:11:00	27.700	6,093.68	421.65	6,435.65
80046382	1/11/2019	640001540	814	MT	12.01.2019	15:12:43	25.093	6,129.58	413.98	6,438.48
80046382	1/11/2019	640001540	815	MT	12.01.2019	15:14:12	25.920	7,539.70	375.99	7,899.69
80046382	1/11/2019	640001540	816	MT	12.01.2019	15:15:37	17.800	6,062.80	408.10	6,465.10
80046382	1/11/2019	640001540	817	MT	12.01.2019	15:17:17	17.830	6,422.70	400.64	6,419.34
80046382	1/11/2019	640001540	818	MT	12.01.2019	15:18:58	26.440	5,837.60	296.38	6,219.88
80046382	1/11/2019	640001540	819	MT	12.01.2019	15:20:34	25.480	5,325.20	267.81	5,427.24
80046382	1/11/2019	640001540	820	MT	12.01.2019	15:22:07	19.610	5,873.30	283.72	5,989.82
80046382	1/11/2019	640001540	821	MT	12.01.2019	15:23:21	28.180	6,168.40	408.32	6,574.72
80046382	1/11/2019	640001540	822	MT	12.01.2019	15:25:57	16.370	7,589.30	438.47	7,989.77
80046382	1/11/2019	640001540	823	MT	12.01.2019	15:26:01	17.090	5,184.00	285.29	5,329.29
80046382	1/11/2019	640001540	824	MT	12.01.2019	15:27:25	17.680	6,023.35	491.51	6,421.61
80046382	1/11/2019	640001540	825	MT	12.01.2019	15:28:09	12.220	6,719.80	335.69	5,820.49
80046382	1/11/2019	640001540	826	MT	12.01.2019	15:30:35	17.840	5,288.40	260.42	5,489.82
80046382	1/11/2019	640001540	827	MT	12.01.2019	15:32:58	20.220	5,865.30	293.19	6,158.69
80046382	1/11/2019	640001540	828	MT	12.01.2019	15:34:12	29.770	5,733.30	296.67	6,029.97
80046382	1/11/2019	640001540	829	MT	12.01.2019	15:35:44	16.950	7,855.55	390.78	8,206.28
80046382	1/11/2019	640001540	830	MT	12.01.2019	15:37:06	25.295	7,216.70	400.48	7,681.38
80046382	1/11/2019	640001540	831	MT	12.01.2019	15:38:27	22.348	6,486.40	321.48	6,723.28
80046382	1/11/2019	640001540	832	MT	12.01.2019	15:40:00	27.180	7,883.20	391.12	8,276.32
80046382	1/11/2019	640001540	833	MT	12.01.2019	15:41:22	17.520	6,013.20	374.63	6,387.83
80046382	1/11/2019	640001540	834	MT	12.01.2019	15:42:55	15.690	7,499.55	374.63	7,874.83
80046382	1/11/2019	640001540	835	MT	12.01.2019	15:44:50	24.600	7,134.00	358.30	7,456.70
80046382	1/11/2019	640001540	836	MT	12.01.2019	15:46:29	18.820	5,762.10	258.12	6,050.42
80046382	1/11/2019	640001540	837	MT	12.01.2019	15:48:18	20.120	5,813.50	250.38	6,135.88
80046382	1/11/2019	640001540	838	MT	12.01.2019	15:50:25	17.340	4,978.60	248.53	5,215.13
80046382	1/11/2019	640001540	839	MT	12.01.2019	15:52:25	17.340	4,978.60	248.53	5,215.13
80046382	1/11/2019	640001540	840	MT	12.01.2019	15:54:18	22.020	5,904.40	295.32	6,156.62
80046382	1/11/2019	640001540	841	MT	12.01.2019	15:56:18	27.220	7,822.80	394.09	8,299.49
80046382	1/11/2019	640001540	842	MT	12.01.2019	15:58:30	18.300	5,314.40	256.22	5,560.62
80046382	1/11/2019	640001540	843	MT	12.01.2019	16:00:12	20.740	5,828.60	291.48	6,189.28
80046382	1/11/2019	640001540	844	MT	12.01.2019	16:02:18	18.340	5,493.60	274.69	5,767.33
80046382	1/11/2019	640001540	845	MT	12.01.2019	16:04:18	18.340	5,493.60	274.69	5,767.33
80046382	1/11/2019	640001540	846	MT	12.01.2019	16:06:27	18.700	5,429.40	273.22	5,699.15
80046382	1/11/2019	640001540	847	MT	12.01.2019	16:08:38	17.810	5,075.70	251.29	5,274.69
80046382	1/11/2019	640001540	848	MT	12.01.2019	16:10:54	24.510	7,219.50	355.98	7,475.48
80046382	1/11/2019	640001540	849	MT	12.01.2019	16:13:04	19.100	6,543.60	277.30	5,813.60
80046382	1/11/2019	640001540	850	MT	12.01.2019	16:15:29	19.290	7,514.30	380.21	6,869.31
80046382	1/11/2019	640001540	851	MT	12.01.2019	16:17:58	16.220	7,813.50	388.58	7,698.93
80046382	1/11/2019	640001540	852	MT	12.01.2019	16:20:17	15.840	4,673.40	231.23	4,853.73
80046382	1/11/2019	640001540	853	MT	12.01.2019	16:22:53	23.850	7,404.00	371.20	7,798.20
80046382	1/11/2019	640001540	854	MT	12.01.2019	16:25:08	17.280	7,814.15	395.71	8,209.81
80046382	1/11/2019	640001540	855	MT	12.01.2019	16:27:40	17.420	7,260.80	298.03	6,826.53
80046382	1/11/2019	640001540	856	MT	12.01.2019	16:30:00	17.540	5,203.60	252.22	5,463.78
80046382	1/11/2019	640001540	857	MT	12.01.2019	16:32:38	17.380	7,810.20	397.61	8,357.31
80046382	1/11/2019	640001540	858	MT	12.01.2019	16:35:54	15.820	6,184.50	305.25	6,406.75
80046382	1/11/2019	640001540	859	MT	12.01.2019	16:39:20	18.940	5,488.40	274.32	5,779.32
80046382	1/11/2019	640001540	860	MT	12.01.2019	16:42:42	19.510	5,666.60	283.33	5,949.89
80046382	1/11/2019	640001540	861	MT	12.01.2019	16:46:21	17.270	7,366.20	385.43	8,029.72
80046382	1/11/2019	640001540	862	MT	12.01.2019	16:50:07	25.580	7,534.20	376.71	7,921.91
80046382	1/11/2019	640001540	863	MT	12.01.2019	16:53:59	17.470	7,964.30	397.74	8,352.44
80046382	1/11/2019	640001540	864	MT	12.01.2019	16:57:54	18.800	5,674.40	280.73	5,899.13
80046382	1/11/2019	640001540	865	MT	12.01.2019	17:01:54	18.200	5,448.70	274.49	5,764.10

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510040001	1/31/2019	640002180	868	MT	28.01.2019	21:09:58	20.419	7,651.90	362.95	8,014.85
510040002	1/31/2019	640002180	867	MT	30.01.2019	21:18:09	19.965	5,824.40	280.73	6,105.13
510040003	1/31/2019	640002180	866	MT	30.01.2019	21:09:45	18.420	5,350.50	207.53	5,558.03
510040004	1/31/2019	640002180	865	MT	30.01.2019	21:06:57	16.965	7,702.40	385.13	8,087.53
510040005	1/31/2019	640002180	864	MT	28.01.2019	23:01:07	16.436	5,693.85	281.59	6,075.44
510040006	1/31/2019	640002180	871	MT	29.01.2019	23:51:36	16.999	5,495.70	274.49	5,770.19
510040007	1/31/2019	640002180	872	MT	29.01.2019	23:47:41	18.300	5,376.00	261.80	5,637.80
510040008	1/31/2019	640002180	873	MT	28.01.2019	23:54:29	18.980	6,246.20	314.42	6,560.62
510040009	1/31/2019	640002180	874	MT	30.01.2019	21:34:38	20.400	6,231.00	311.80	6,542.80
510040010	1/31/2019	640002180	875	MT	30.01.2019	21:44:05	20.019	5,802.90	290.15	6,093.05
510040011	1/31/2019	640002180	876	MT	30.01.2019	21:37:34	19.380	6,529.10	326.18	6,855.28
510040012	1/31/2019	640002180	877	MT	30.01.2019	21:48:31	18.800	5,403.00	271.67	5,674.67
510040013	1/31/2019	640002180	878	MT	30.01.2019	21:41:50	20.550	5,071.34	254.56	5,325.90
510040014	1/31/2019	640002180	879	MT	30.01.2019	21:37:54	21.608	6,264.00	313.20	6,577.20
510040015	1/31/2019	640002180	880	MT	30.01.2019	21:29:28	18.180	5,678.55	282.81	5,961.36
510040016	1/31/2019	640002180	881	MT	30.01.2019	21:19:47	20.330	6,137.70	306.39	6,444.09
510040017	1/31/2019	640002180	882	MT	29.01.2019	23:30:32	17.890	4,956.10	247.80	5,203.90
510040018	1/31/2019	640002180	883	MT	30.01.2019	21:26:41	20.840	7,009.30	349.49	7,358.79
510040019	1/31/2019	640002180	884	MT	30.01.2019	22:00:17	20.500	7,199.00	353.75	7,552.75
510040020	1/31/2019	640002180	885	MT	30.01.2019	21:56:44	18.680	5,476.30	272.76	5,749.06
510040021	1/31/2019	640002180	886	MT	31.01.2019	21:58:43	19.780	7,476.30	378.81	7,855.11
510040022	1/31/2019	640002180	887	MT	31.01.2019	22:02:57	21.900	6,943.00	352.06	7,295.06
510040023	1/31/2019	640002180	888	MT	31.01.2019	21:30:17	20.910	7,032.00	375.79	7,407.79
510040024	1/31/2019	640002180	889	MT	30.01.2019	22:04:13	19.590	5,388.20	269.41	5,657.61
510040025	1/31/2019	640002180	890	MT	31.01.2019	21:46:33	18.810	6,454.60	322.76	6,777.36
510040026	1/31/2019	640002180	891	MT	31.01.2019	21:36:37	18.130	7,577.70	378.86	7,956.56
510040027	1/31/2019	640002180	892	MT	31.01.2019	21:43:32	18.890	7,321.10	368.16	7,689.26
510040028	1/31/2019	640002180	893	MT	31.01.2019	21:44:20	20.000	6,887.40	334.13	7,221.53
510040029	1/31/2019	640002180	894	MT	31.01.2019	21:44:24	20.000	5,666.00	298.50	5,964.50
510040030	1/31/2019	640002180	895	MT	31.01.2019	21:56:13	20.880	6,079.40	302.87	6,382.27
510040031	1/31/2019	640002180	896	MT	31.01.2019	21:51:44	20.540	7,505.00	379.53	7,884.53
510040032	1/31/2019	640002180	897	MT	31.01.2019	21:48:54	20.960	6,878.40	331.92	7,210.32
510040033	1/31/2019	640002180	898	MT	31.01.2019	21:49:28	20.380	7,940.20	397.01	8,337.21
510040034	1/31/2019	640002180	899	MT	31.01.2019	21:56:01	20.130	7,577.70	378.80	7,956.50
510040035	1/31/2019	640002180	900	MT	31.01.2019	21:56:39	20.200	7,913.70	395.54	8,309.24
510040036	1/31/2019	640002180	901	MT	02.02.2019	14:48:34	22.200	6,432.00	321.90	6,753.90
510040037	1/31/2019	640002180	902	MT	02.02.2019	15:04:33	20.370	6,878.90	348.93	7,227.83
510040038	1/31/2019	640002180	903	MT	02.02.2019	15:42:39	20.190	7,305.30	365.26	7,670.56
510040039	1/31/2019	640002180	904	MT	02.02.2019	15:02:40	20.410	7,848.90	382.05	8,230.95
510040040	1/31/2019	640002180	905	MT	02.02.2019	15:05:19	20.370	7,847.30	382.37	8,229.67
510040041	1/31/2019	640002180	906	MT	02.02.2019	15:06:15	20.850	7,706.50	389.88	8,096.38
510040042	1/31/2019	640002180	907	MT	02.02.2019	15:09:28	19.290	5,594.20	276.58	5,870.78
510040043	1/31/2019	640002180	908	MT	02.02.2019	15:13:49	21.710	6,358.80	314.84	6,673.64
510040044	1/31/2019	640002180	909	MT	02.02.2019	15:04:47	19.790	5,424.00	271.15	5,695.15
510040045	1/31/2019	640002180	910	MT	02.02.2019	15:18:11	20.430	7,712.70	388.34	8,101.04
510040046	1/31/2019	640002180	911	MT	02.02.2019	15:48:44	20.710	7,455.90	372.60	7,828.50
510040047	1/31/2019	640002180	912	MT	02.02.2019	15:46:22	20.880	7,797.20	384.96	8,182.16
510040048	1/31/2019	640002180	913	MT	02.02.2019	15:46:28	20.340	7,348.00	367.48	7,715.48
510040049	1/31/2019	640002180	914	MT	02.02.2019	15:47:34	20.740	6,824.80	350.79	7,175.59
510040050	1/31/2019	640002180	915	MT	02.02.2019	15:46:46	20.410	5,540.40	282.27	5,822.67
510040051	1/31/2019	640002180	916	MT	02.02.2019	15:48:11	20.890	7,450.10	372.81	7,822.91
510040052	1/31/2019	640002180	917	MT	18.02.2019	14:18:34	18.220	6,304.10	305.21	6,609.31
510040053	1/31/2019	640002180	918	MT	15.02.2019	14:21:16	21.200	7,360.20	368.01	7,728.21
510040054	1/31/2019	640002180	919	MT	13.02.2019	14:26:09	20.440	7,616.50	371.35	7,987.85
510040055	1/31/2019	640002180	920	MT	18.02.2019	14:28:43	24.600	7,160.10	358.01	7,518.11
510040056	1/31/2019	640002180	921	MT	13.02.2019	14:38:37	20.730	7,751.70	383.58	8,135.28
510040057	1/31/2019	640002180	922	MT	13.02.2019	14:41:31	20.600	7,741.40	383.57	8,124.97
510040058	1/31/2019	640002180	923	MT	13.02.2019	14:43:28	21.370	6,887.30	324.27	7,211.57
510040059	1/31/2019	640002180	924	MT	13.02.2019	14:45:22	22.410	7,948.90	397.01	8,345.91
510040060	1/31/2019	640002180	925	MT	13.02.2019	14:45:00	20.870	6,111.30	305.87	6,417.17
510040061	1/31/2019	640002180	926	MT	13.02.2019	14:51:31	20.600	7,287.40	360.37	7,647.77
510040062	1/31/2019	640002180	927	MT	13.02.2019	14:53:28	20.340	6,479.60	328.88	6,808.48
510040063	1/31/2019	640002180	928	MT	13.02.2019	14:58:42	18.010	6,101.20	309.63	6,410.83
510040064	1/31/2019	640002180	929	MT	13.02.2019	15:04:47	20.810	7,194.90	358.75	7,553.65
510040065	1/31/2019	640002180	930	MT	13.02.2019	15:06:39	20.400	7,964.70	393.34	8,358.04
510040066	1/31/2019	640002180	931	MT	13.02.2019	15:08:42	17.600	6,078.40	308.87	6,387.27
510040067	1/31/2019	640002180	932	MT	13.02.2019	15:10:29	20.340	7,764.60	383.73	8,148.33

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010-20001	1/15/2019	6400002100	003 MT	18.02.2019	18:14:14	25.578	7,415.90	393.77	7,764.67
010-20002	1/15/2019	6400002100	004 MT	18.02.2019	18:08:32	25.190	7,809.18	355.26	7,470.36
010-20003	1/15/2019	6400002100	005 MT	18.02.2019	18:21:42	28.500	3,685.00	384.25	8,648.25
010-20004	1/15/2019	6400002100	006 MT	18.02.2019	18:12:31	27.719	8,647.50	492.38	8,449.88
010-20005	1/15/2019	6400002100	007 MT	18.02.2019	18:21:23	21.923	6,852.00	316.70	7,580.00
						7018.820	2,178,872.88	438,083.89	2,708,871.69

Indicative Supportings are attached.

1092

NWPR1872Q1ZQ

TAX INVOICE

Mob: 0710122110
780000108

M/S RATHI TRADERS

Original for Recipient
Duplicate for Transport
Triplicate for Supplier

G-9, Sugar Mill Colony, Khadakpur-Devipura, Kashipur-244713 (U.S.Nagar)

No. 589

Date: 15/11/18

W/O. G. S. Rathi
JALPURA Road, Kashipur
U.S. Nagar

Transporting Mode:

Vehicle Number: UP21AVR331

G.R. No:

Date of Supply:

Place of Supply:

Upto State Code AS
S A A A C I 7 2 4 6 P 1 2 7

Particulars	HSN Code	Quantity	Rate	Amount
Pean MOD	2302	12630	0.29	39527.00

In Words:

TOTAL Amount Without Tax 39527.00

CSGT @ 2.5% 988.00

SGST @ 2.5% 988.00

IGST @ 2.5% 988.00

Total Amount: GST 1976.00

Total Amount With Tax 4103.00

Bank

Kashipur (U.S.Nagar)

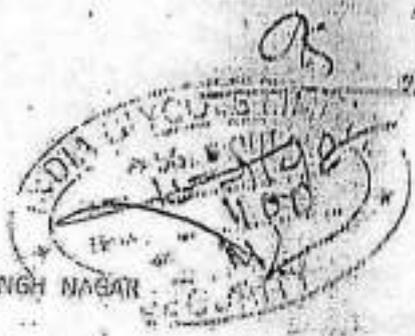
For M/S RATHI TRADERS

Rathi
Auth. Signatory

I hereby certify that all particulars are true and correct.

1091

second



INDIA GLYCOLS LIMITED
INDUSTRIAL AREA BAJPUR ROAD KASHIPUR, UDHAM SINGH NAGAR
UTTARAKHAND-2594775320

SECOND WEIGHMENT SLIP

No: 409566489
No: LH21AY8831
Name: KATHI TRADERS
Place: KHAD

InDate/Time: 15-11-2018 10:37 52
Supplier: C/O
GatePassNo:
Operator: SINGH

Weight : 10920 Kg.
Weight : 6290 Kg.
Weight : 13630 Kg.

Operator Signature

15/11/2018

VPR4072Q1ZQ

TAX INVOICE

Mob: 9710122110
7800000106

M/S RATHI TRADERS

Original for Recipient
Duplicate for Transport
TriPLICATE for Supplier

Sugar Mill Colony, Khadakpur-Devipura, Kashipur-244713 (U.S.Nagar)

001

Date 16/11/18

Calicut Ltd
W Road Kashipur
Nagar
State Code 05
AACT7246P1Z7

Transporting Mode
Vehicle Number UP21AU9831
G.R. No.
Date of Supply
Place of Supply

Particulars	HSN Code	Quantity	Rate	Amount
Prana mud	2503	12960	29	37584

Amount in Words	TOTAL Amount Without Tax	37584
	CSGT @ 5.15%	1939
	SGST @ 2.5%	939
	IGST @	
	Total Amount + GST	39522
	Total Amount With Tax	39522

For M/S RATHI TRADERS
Rathi Signatory

1089

second

INDIA GLYCOLS LIMITED
A1 INDUSTRIAL AREA BAJPUR ROAD KASHIPUR, UDHAM SINGH NAGAR
UTTARAKHAND-0594775320

SECOND WEIGHMENT SLIP

Serial No: 400566554
Truck No : UP21AY8831
Customer : RATHI TRADERS
Material : MAILIE
Source/Des :

InDate/Time: 16-11-2018 11-51-42
Supplier : nil
GatePassNo :
Operator : SUNIL

First Weight : 19220 Kg.
Second Weight : 6260 Kg.
Net Weight : 12960 Kg.

Operator Signature

Container No : 0

55/11/18

JANWPR4872Q1ZQ

TAX INVOICE

Mob: 0710122110
700000108

M/S RATHI TRADERS

Original for Recipient
Duplicate for Transporter
Triplicate for Supplier

G-8, Sugar Mill Colony, Khadakour-Devipura, Kashipur-244713 (U.S.Nagar)

No. 631

Date 01/10/18

India City Code: Gd.
Bazaur Road Kashipur
U.S. Nagar
State Code: OS
SIAAACJ7246P1Z7

Transporting Mode:
Vehicle Number: UJ18CA4048
G.P. No:
Date of Supply:
Place of Supply:

Particulars	HSN Code	Quantity	Rate	Amount
Preamud	2203	1940kg	29/6	5637.60

Net Amount in Words: Five thousand
at Hundred Ninety seven
and fifty eight Rupees only
Reference No.
Punjab National Bank
00210000047
NB0748000
Madabad Road, Kashipur (U.S.Nagar)

TOTAL Amount Without Tax	5637.60
CSGT @ 2.5%	140.94
SGST @ 2.5%	140.94
IGST @ 2.5%	
Total Amount : GST	281.88
Total Amount With Tax	5919.48

I hereby declare that the above particulars are true and correct
Date:

For M/S RATHI TRADERS
Auth. Signatory

1082

second

55/456906

INDIA GLYCOLS LIMITED
A1 INDUSTRIAL AREA BAJPUR ROAD KASHIPUR, UDHAM SINGH NAGAR,
UTTARAKHAND-0594775320

SECOND WEIGHMENT SLIP

Serial No: 400568610
Truck No : UK18CA4048
Customer : RATHI TRADERS
Material : PRESS MUD
Source/Des:

InDate/Time: 01-12-2018 13-32-48
Supplier : 0
GatePassNo : 737A
Operator : GAURAV

Net Weight : 25940 Kg.
Gross Weight : 6500 Kg.
Weight : 19440 Kg.

Operator Signature

Bin No : 0

M/S RATHI TRADERS

Original for Recipient
Duplicate for Transport
TriPLICATE for Supplier

G-8, Sugar Mill Colony, Khadakpur-Devipura, Kashipur-244713 (U.S.Nagar)

No. 632

Date: 01.12.18

India Cycles Ltd
Bairpur Road, Kashipur
U.S. Nagar
Haryana State Code: DS
5 AAA 01 72 4 6 2 1 2 7

Transporting Mode:
Vehicle Number: 518CA4047
G.R. No.:
Date of Supply:
Place of Supply:

Particulars	HSN Code	Quantity	Rate	Amount
Prada MOD	9202	15690g	29/kg	4550.10

Amount in Words: Four Thousand
Hundred Seventy Seven rupees
only

Reference No:
Punjab National Bank
002100008047
UNB0748000
Bairpur Road, Kashipur (U.S. Nagar)

TOTAL Amount Without Tax	4550.10
CGST @ 2%	113.75
SGST @ 2%	113.75
IGST @	
Total Amount - GST	4777.60
Total Amount With Tax	4777.60

This invoice shows the actual price of the goods that all particulars are true and correct
as per the bill of the supplier.

For M/S RATHI TRADERS
[Signature]
Auth. Signatory

1085

second

SS/456915

INDIA GLYCOLS LIMITED
A1 INDUSTRIAL AREA BAJPUR ROAD KASHIPUR, UDHAM SINGH NAGAR
UTTARAKHAND-8594775320

SECOND WEIGHMENT SLIP

Serial No:400568611

Truck No :UK18CA4047

Customer :RATHI TRADERS

Material :PRESS MUD

Source/Des:

InDate/Time:01-12-2018 13-34-55

Supplier :0

GatePassNo :738A

Operator :GAURAV

Grt Weight : 21930 Kg.

Old Weight : 6240 Kg.

Weight : 15690 Kg.

Operator Signature

Palmer No :0

PR4872Q1ZQ

TAX INVOICE

Mob. : 0719122110
7800000105**M/S RATHI TRADERS**Original for Recipient
Duplicate for Transporter
Triplicate for Supplier

G-8, Sugar Mill Colony, Khadakpur-Devipura, Kashipur-244713 (U.S.Nagar)

Invoice No. **871**Date **21-01-19**

From: **India Chemicals Ltd.**
Bazpur Road, Kashipur
U.S. Nagar
To: **U.K.** State Code: **05**
GSTIN: **05AFAA017246PIZ7**

Transporting Mode:
Vehicle Number: **UP21AX 8419**
G.R. No.:
Date of Supply:
Place of Supply:

Particulars	HSN Code	Quantity	Rate	Amount
press m4D	2303	10930kg	29/kg	5489.07

Total Invoice Amount in Words: **Five Thousand Seven hundred Sixty Three Rupees & fifty five paise only**
Electronics Reference No.:
Bank Name: Punjab National Bank
C: 7439002100000047
BC: PUNB0748908
Branch: Moradabad Road, Kashipur (U.S.Nagar)

TOTAL Amount Without Tax	5489.07
CSGT @ 2.5 %	137.24
SGST @ 2.5 %	137.24
IGST @%	
Total Amount : GST	274.48
Total Amount With Tax	5763.55

I declare this invoice shows the actual price of the goods that all particulars are true and correct.

T&C & Conditions:

I.A.O.E.

All Disputes Subject to Kashipur Jurisdiction.

For M/S RATHI TRADERS

Auth. Signatory

Auth. Signatory

1083

WPR4872Q1ZQ

TAX INVOICE

Mob. : 9710122110
750000108

M/S RATHI TRADERS

Original for Recipient
Duplicate for Transport
Triplite for Supplier

G-8, Sugar Mill Colony, Khadakpur-Devipura, Kashipur-244713 (U.S.Nagar)

Invoice No. **872**

Date **21.07.19**

India Glycols Ltd.
Bazpur Road Kashipur
U.S. Nagar
U.K. State Code **05**
S A B A C T 7 2 4 6 1 1 2 7

Transporting Mode :
Vehicle Number : **UK10CA/4048**
G.R. No. :
Date of Supply :
Place of Supply :

Particulars	HSN Code	Quantity	Rate	Amount
press mys	2303	8200kg	24/100	5278.00

Invoice Amount in Words : **Five Thousand
one hundred forty one rupees
Nine paise only**

Invoice Reference No. :
Name : Punjab National Bank
7489002100000047
PUNB0748900
Moradabad Road, Kashipur (U.S.Nagar)

TOTAL Amount Without Tax	5278.00
CSGT @ 2.5 %	131.95
SGST @ 2.5 %	131.95
IGST @ %	
Total Amount: GST	263.90
Total Amount With Tax	5541.90

This invoice shows the actual price of the goods that all particulars are true and correct.
Conditions:
Entire Subject to Kashipur Jurisdiction.

For M/S RATHI TRADERS
[Signature]
Auth. Signatory

1082

second

SS/468910

INDIA GLYCOLS LIMITED
A1 INDUSTRIAL AREA BAJPUR ROAD KASHIPUR, UDHAM SINGH NAGAR
UTTARAKHAND-0594775320

SECOND WEIGHMENT SLIP

Serial No:400575483	InDate/Time:21-01-2019 10-27-49
Truck No :UP21AX8419	Supplier :0
Customer :RATHI TRADERS	GatePassNo :
Material :COAT PRESS MMS	Operator :rajendra
Source/Des:	

First Weight	: 25200 Kg.
Second Weight	: 6270 Kg.
Net Weight	: 18930 Kg.

Operator Signature

Container No :0

Date :
 Time :
 Unit Cod :
 DP NO :
 DP Date :
 ID NO :

1081

second

SS/466907

INDIA GLYCOLS LIMITED
A1 INDUSTRIAL AREA BAJPUR ROAD KASHIPUR, UDHAM SINGH NAGAR
UTTARAKHAND-0594775320

SECOND WEIGHMENT SLIP

Serial No:400575485	InDate/Time:21-01-2019 10-32-56
Truck No :UK18CA4048	Supplier :0
Customer :RATHI TRADERS	GatePassNo :
Material :PRESS MUD	Operator :rajendra
Source/Des:	

First Weight	: 24610	Kg.
Second Weight	: 6410	Kg.
Net Weight	: 18200	Kg.

Operator Signature

Container No :0

KASHIPUR

SS/12249

Name: Mr. Dharmender Singh
Status : GOOD

Printer Code:
KIP NO : M18-19/0846
KIP Date : 21.01.2019

PRINTED BY

1080

R4872Q1ZQ

TAX INVOICE

Mob. : 9710122110
750000100

M/S RATHI TRADERS

Original for Recipient
Duplicate for Transport
Triplicate for Supplier

G-8, Sugar Mill Colony, Khadakpur-Devipura, Kashipur-244713 (U.S.Nagar)

In No. **936**

Date **09-02-19**

India Glycol Ltd
Gozpur Road Kashipur
U.S. Nagar
U.K. State Code **05**
05H0AET7246A127

Transporting Mode :
Vehicle Number : **UP21BD/2012**
G.R. No. :
Date of Supply :
Place of Supply :

Particulars	HSN Code	Quantity	Rate	Amount
<i>mesh mud</i>	2303	2775kg	291/kg	8047.05

Invoice Amount in Words **Eight Thousand**
hundred forty Nine Rupees
only
Sixty Two Paise only
Invoice Reference No:
Name: Punjab National Bank
IB9002100000047
PUNB0748900
Morebad Road, Kashipur (U.S.Nagar)

TOTAL Amount Without Tax	8047.05
CGST @ 2.5%	201.18
SGST @ 2.5%	201.18
IGST @ %	
Total Amount: GST	402.37
Total Amount With Tax	8449.42

This invoice shows the actual price of the goods and all particulars are true and correct.
and conditions:
As Subject to Kashipur Jurisdiction.

For M/S RATHI TRADERS
[Signature]
Auth. Signatory

1079

second

SS/468985

INDIA GLYCOLS LIMITED
A1 INDUSTRIAL AREA BAJPUR ROAD KASHIPUR, UDHAM SINGH NAGAR
UTTARAKHAND-0594775320.

SECOND WEIGHMENT SLIP

Serial No:400577050	InDate/Time:09-02-2019 11-33-05
Truck No :UP21BD2012	Supplier :0
Customer :RATHI TRADERS	GatePassNo :
Material :PRESS MUD	Operator :rajendra
Source/Des:	
First Weight : 33970 Kg.	Operator Signature
Second Weight : 6220 Kg.	
Net Weight : 27750 Kg.	
Container No :0	

872Q1ZQ

TAX INVOICE

Mob. : 9719122119
7500000165**M/S RATHI TRADERS**Original for Recipient,
Duplicate for Transport
Triplicate for Supplier

G-8, Sugar Mill Colony, Khadakpur-Devipura, Kashipur-244713 (U.S.Nagar)

ce No. 935

Date 09-03-19

India Glycols Ltd.
Bazpur Road, Kashipur
U.S. Nagar
U.K. State Code 05Transporting Mode:
Vehicle Number: UP 27 BK 10392
G.R. No.:
Date of Supply:
Place of Supply:

05AACAIZ246P4Z7

Particulars	HSN Code	Quantity	Rate	Amount
prop MUD	2803	26500kg	29/1kg	7685.00

Amount in Words *Eight Thousand*
Nine Hundred & Twenty
Paise only

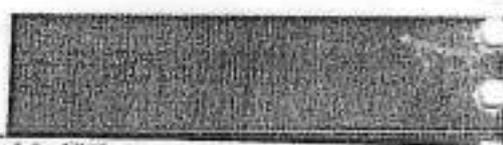
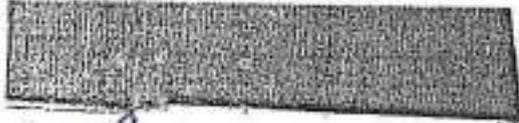
Reference No.
Bank : Punjab National Bank
002100000047
NB0746900
Bazpur Road, Kashipur (U.S.Nagar)

TOTAL Amount Without Tax	7685.00
CSGT @ 2.5 %	192.12
SGST @ 2.5 %	192.12
IGST @ %	
Total Amount : GST	384.25
Total Amount With Tax	8069.25

This invoice shows the actual price of the goods that all particulars are true and correct.
Subject to Kashipur Jurisdiction.

For M/S RATHI TRADERS

Auth. Signatory



1079

1.second

55/468986

INDIA GLYCOLS LIMITED
A1 INDUSTRIAL AREA BAJPUR ROAD KASHIPUR, UDHAM SINGH NAGAR,
UTTARAKHAND-0594775320

SECOND WEIGHMENT SLIP

Serial No:400577049
Truck No. :UP21BK0392
Customer :RATHI TRADERS
Material :PRESS MUD
Source/Des:

InDate/Time:09-02-2019 11-31-12
Supplier :nil
GatePassNo :
Operator :rajendra

1st Weight : 32090 Kg.
2nd Weight : 5590 Kg.
3rd Weight : 26500 Kg.

Operator Signature

Container No :0

Time: Mr. Ash
: GOOD

MP Code:
MP NO : M-
MP Date : 09

ANNEXURE-8

**All correspondence thereafter in reference to IGL letter
02.04.2019 in reference to CPCB letter dated 14.03.2019**

INDIA GLYCOLS LIMITED

Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

Reference: CPCB Reply/ IGL-Disti./2019/

May 10th, 2019

To,
The Chairman
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdra Delhi

Reference: Your Letter No. B-190198/NGRBA(RG)/CPCB/Distillery/1/2018-19 of dated March 12, 2019 received on dated March 26th, 2019, reg. Directions issued under Section 5 of E(P) Act, 1986 issued to M/s India Glycols Ltd. (Distillery Unit).

Dear Sir,

In reference of above said direction, we have submitted reply/action plan vide our Letter No. CPCB Reply/IGL-Disti./2019/901, Date April 2, 2019.

Point wise progress is as -

S. No.	Points	Progress
1.	The unit shall utilize the spent wash stored in isolated lagoons in bio-composting before June 30, 2021 as per standard operating procedure and the action plan.	7500 MT press mud has been purchased / procured. As per action plan, 6000 MT press mud used to made 20 Nos windrows of size 200.0 x 3.0 x 1.5 m and on these 6000 m3 lagoon water (@ 1:2) utilized from isolated lagoon during month of April, 2019.
2.	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when the lagoon gets emptied.	We have already communicated through our letter No. CPCB Reply /IGL - Disti./2019/901, dated April 2, 2019 regarding filling of lagoons with fly ash and other bio-degradable solid wastes, latest status of filling with fly-ash is shown photographs annexed as Annexure - 1 . Till date i.e. 12.05.2019, approximately 20000 MT of fly ash has been filled in lagoon.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्व अर्जुन नगर, दिल्ली-22
17 MAY 2019
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi

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INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

3.	The unit shall submit the documentary support for procurement of press mud, sell of compost, compost quality on monthly basis to CPCB.	:	Documentary evidence of press mud procurement is annexed as <u>Annexure - 2</u> . However compost quality report to be get analyzed by approved lab & details of compost sale will be submitted after completion of cycle in the month of June, 2019.
4.	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per the direction dated 7/12/2015 issued under section 18 (1) (b) of Water (Prevention & Control of pollution)Act, 1974.	:	One lagoon within the plant premises is kept for storage of concentrated spent wash equivalent to 7 days (3920 m3).

We would like to emphasize that, India Glycols Ltd. is an environmental conscious organization and always keen to adopt guidelines / direction for improvement of environment.

Thanking you
Yours faithfully
for India Glycols Ltd.

(Dr. Ashutosh Gautam)
Head of Department (Environment)

Enclosure: as above



INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Res., Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
 Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269005
 Website : www.indiaglycols.com

Reference: CPCB Reply / IGL – Distt. / 2019

June 10th, 2019

To,

The Chairman
 Central Pollution Control Board
 Parivesh Bhawan, East Arjun Nagar
 Shahdra, Delhi

Reference: Your Letter No: B – 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2018 – 19 of dated March 12, 2019 received on dated March 26th, 2019 reg. directions issued under Section 5 of Environment Protection Act, 1986 to M/s India Glycols Ltd.

Dear Sir,

In reference of above said direction, we are submitting Monthly Progress for Month of May, 2019 however Monthly Progress for Month of April, 2019 has already been submitted vide our Letter No: CPCB Reply / IGL – Distt. / 2019 of dated May 10, 2019 received on dated 17 May, 2019.

Point wise Progress for Month of May, 2019 is as –

S. No	Points	Progress
1.	The unit shall utilize the spent wash stored in isolated lagoons in bio-composting before June 30, 2021 as per Standard Operating Procedure and the action plan.	7500 MT press mud has been purchased / procured. As per action plan, 6000 MT press mud has been used for made 20 numbers windrows of size 200 x 3 x 1.5 m and on these 12000 m3 lagoon water (@ 1:2) utilized from isolated lagoon during cycle started from 1 -4 - 2019 & completed on 4 - 6 - 2019, onwards 5 - 6 - 2019 windrows are being collected / stored for maturation & stabilization of nutrients naturally. Details of cycle report annexed as Annexure – 1.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-32
 17 JUN. 2019
 Central Pollution Control Board
 Parivesh Bhawan, East Arjun Nagar, Delhi-32

CORPORATE OFFICE : 3A, Shakespeare Sarani, Kolkata - 700071, Phone : +91 33 22823586 Fax : +91 33 22823585

HEAD OFFICE : Plot No. 2-B, Sector -126, NOIDA-201304, Distt. Gautam Budh Nagar, Uttar Pradesh, Tel. : +91 120 3090100, 3090200, 6860000
 Fax : +91 120 3090111, 3090211 E-mail : iglho@indiaglycols.com

CIN : L24111UR1983PLC009097

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INDIA GLYCOLS LIMITED



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Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

S. No	Points	:	Progress
2.	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when lagoon gets emptied.	:	Already communicated vide our earlier letters reg. filling of lagoons with fly ash and other bio-degradable solid wastes, latest status of filling as annexed as Annexure - 2 .
3.	The unit shall submit the documentary support for procurement of press mud, sell of compost, compost quality on monthly basis to CPCB.	:	Documentary evidence of following annexed as - <ul style="list-style-type: none">• Press mud procurement Annexure - 3.• Compost Quality Annexure - 4.• Hand Pump water quality Annexure - 5.
4.	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per the direction dated 7/12/2015 issued under Section 18 (1) (b) of Water (Prevention & Control of Pollution) Act, 1974.	:	One lagoon within the plant premises is kept for storage of concentrated spent wash equivalent to 7 days (3920 m3).

We would like to emphasize that, M/s India Glycols Ltd. is an environmental conscious organization and always keen to adopt guidelines / direction for improvement of environment.

Thanking you

Yours faithfully
for India Glycols Ltd.


Dr. Ashutosh Gautam
Head - Environment

Enclosure: as above

CORPORATE OFFICE : 3A, Shakespeare Sarani, Kolkata - 700071, Phone : +91 33 22823586 Fax : +91 33 22823585

HEAD OFFICE : Plot No. 2-B, Sector -126, NOIDA-201304, Distt. Gautam Budh Nagar, Uttar Pradesh, Tel. : +91 120 3090100, 3090200, 6860000

Fax : +91 120 3090111, 3090211 E-mail : iglho@indiaglycols.com

CIN : L24111UR1983PLC009097

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INDIA GLYCOLS LIMITED

Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
 Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
 Website : www.indiaglycols.com

Reference: CPCB Reply / IGL - Distt. / 2019

July 6th, 2019

To
 The Chairman
 Central Pollution Control Board
 Parivesh Bhawan, East Arjun Nagar
 Shahdra, Delhi

Reference: Your letter No. B - 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2018 - 19 of dated March 12th, 2019 received on dated March 26th, 2019 reg. directions issued under Section 5 of Environment Protection Act, 1986 to M/s India Glycols Ltd.

Dear Sir,

In reference of above said direction, we are submitting Monthly Progress and point wise reply is as -

S. No.	Points	Progress
1	The unit shall utilize the spent wash stored in isolated lagoons in bio-composting before June 30, 2021 as per Standard Operating Procedure and the action plan.	<p>Total 7500.00 MT press-mud was procured, evidence for purchase were submitted with our earlier progress reports submitted in May and June 2019.</p> <p>In 1st cycle approximately 6000.00 Mt press-mud was used to consume approximately 12000 m3 of lagoon water from isolated storage lagoons remaining 1500 MT Press mud stored in press mud storage area will be utilized in next compost cycle after rainy season</p> <p>1st composting cycle has been completed on 4th June 2019. Ready compost / press mud has been stored at specified area under polythene cover.</p> <p>Next cycle for composting will be started after rainy Season i.e. after September 2019.</p>
2	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when lagoon gets emptied.	Filling of lagoons in under progress with fly ash, 35250 MT fly ash has been dumped in lagoon till 30 th June 2019.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-32
 10 JUL 2019
 Central Pollution Control Board
 Parivesh Bhawan, East Arjun Nagar, Delhi-32

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INDIA GLYCOLS LIMITED

1070



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

3.	The unit shall submit the documentary support for procurement of press mud, sell of compost, compost quality on monthly basis to CPCB.	: Already Submitted with earlier replies. Copy attached as Annexure - 1 .
4.	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per the direction dated 7/12/2015 issued under Section 18 (1) (b) of Water (Prevention & Control of Pollution) Act, 1974.	: ZLD is being achieved through Evaporation and Incineration.

We would like to emphasize that, M/s India Glycols Ltd. is an environmental conscious organization and always keen to adopt guidelines / directions for improvement of environment.

Thanking you

Yours faithfully

for India Glycols Ltd.

Dr. Ashutosh Gautam
Head - Environment

Enclosure: As above

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CORPORATE OFFICE : 3A, Shakespeare Sarani, Kolkata - 700071, Phone : +91 33 22823586 Fax : +91 33 22823585

HEAD OFFICE : Plot No. 2-B, Sector -126, NOIDA-201304, Distt. Gautam Budh Nagar, Uttar Pradesh, Tel. : +91 120 3090100, 3090200, 6860000

Fax : +91 120 3090111, 3090211 E-mail : iglho@indiaglycols.com

CIN : L24111UR1983PLC009097



INDIA GLYCOLS LIMITED

Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411103202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

Reference: CPCB Reply / IGL – Distt. / 2019

August 8th, 2019

To,

The Chairman
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Shahdra, Delhi

Reference: Your Letter No: B – 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2018 – 19 dated March 12, 2019 received on March 26th, 2019 reg. directions issued under Section 5 of Environment Protection Act, 1986 to M/s India Glycols Ltd.

Dear Sir,

In reference to the above said direction, we are submitting Monthly Progress & point wise reply is as -

S. No	Points	Progress
1.	The unit shall utilize the spent wash stored in isolated lagoons in bio-composting before June 30, 2021 as per Standard Operating Procedure and the action plan.	<p>7500 MT press mud was procured, evidence for purchase were submitted with our earlier progress reports during May, June & July 2019.</p> <p>in 1st cycle approximately 6000.00 MT Press Mud was used to consume approximately 12000 m³ of lagoon water from isolated storage lagoons remaining 1500 MT press mud stored in press mud storage area will be utilized in next compost cycle after rainy season.</p> <p>Details of Press mud procurement/Effluent utilization and ready compost have already been submitted with our reply dated 04.07.2019.</p> <p>1st composting cycle has completed on 4th June 2019. Ready compost / press mud has been stored at specified area under LDPE photographs of the same is as Annexure</p>





INDIA GLYCOLS LIMITED

Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No. +91 5947 275315, 269535
Website : www.indiaglycols.com

S. No	Points	Progress
2.	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when lagoon gets emptied.	Filling of lagoons in under progress with 47905 MT fly ash which has been dumped in lagoon till 31.07.2019. Photograph of ash filling status is as per Annexure - 2.
3.	The unit shall submit the documentary support for procurement of press mud, sell of compost, compost quality on monthly basis to CPCB.	Already submitted with earlier compliance letter dated 04.07.2019.
4.	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per the direction dated 7/12/2015 issued under Section 18 (1) (b) of Water (Prevention & Control of Pollution) Act, 1974.	ZLD is being achieved through Evaporation and Incineration.

We would like to emphasize that, M/s India Glycols Ltd. is an environmental conscious organization and always keen to adopt guidelines / direction for improvement of environment.

Thanking you

Yours faithfully
for India Glycols Ltd.


(Dr. Ashutosh Gautam)
Head - Environment

Enclosure: as above

CC:

- The Member Secretary, Uttarakhand Environment Protection Pollution Control Board, Geera Devi Bhawan, 46 B, IT Park, Sahasradhara Road, Dehradun -248001, Uttarakhand.
- Regional Officer, Uttarakhand Environment Protection Pollution Control Board, Regional Office, Kashipur- 244713



INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
 Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
 Website : www.indiaglycols.com

Reference: CPCB Reply / IGL – Distt. / 2019

Date: September 4th, 2019

To,
 The Chairman
 Central Pollution Control Board
 Parivesh Bahwan, East Arjun Nagar
Shahdra, Delhi

Reference: Your letter No: B – 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2018 – 19 dated March 12, 2019 received on March 26th, 2019 reg. directions issued under Section 5 of Environment Protection Act, 1986 to M/s India Glycols Ltd.

Dear Sir,

In reference to the above said direction, we are submitting Monthly Progress & point wise reply is as –

Sl. No.	Points	Progress
1.	The unit shall utilize the spent wash stored in isolated lagoons in bio-composting before June 30, 2021 as per Standards Operating Procedure and the action plan.	In 1st cycle which has completed in June, 2019 approximately 6000.0 MT Press Mud was used to consume approximately 12000 m3 of lagoon water from isolated lagoon from 1.4.2019 to 15.6.2019. Details were already submitted with our earlier progress reports. No bio-composting onwards 16-6-2019 to till Sept. 2019 due to rains.
2.	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when lagoon gets emptied.	Filling of lagoons in under progress & 54,300 MT fly ash has been dumped in lagoon till 31.08.2019.
3.	The unit shall submit the documentary support for procurement of press mud, sell of compost, compost quality on monthly basis to CPCB.	Already submitted with earlier compliances.
4.	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per the direction dated 7/12/2015 issued under Section 18 (1) (b) of Water (Prevention & Control of Pollution) Act, 1974.	ZLD is being achieved through Evaporation & Incineration.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
 परिवेश बहान, पूर्वी अर्जुन नगर, दिल्ली-32
 11 SEP 2019
 Central Pollution Control Board



INDIA GLYCOLS LIMITED

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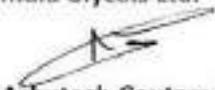


Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

We would like to emphasize that, M/s India Glycols Ltd. is an environmental conscious organization and always keen to adopt guidelines / direction for improvement of environment.

Thanking you

Yours faithfully
for India Glycols Ltd.


Dr. Ashutosh Gautam
HOD - Environment

CC:

- The Member Secretary, Uttarakhand Environment Protection & Pollution Control Board, Gaura Devi Paryavaran Bhawan, 46 B, IT Park, Sahastradhara Road, Dehradun - 248001, Uttarakhand
- Regional Officer, Uttarakhand Environment Protection & Pollution Control Board, Regional Office, Kashipur - 244713

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INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

Reference: CPCB Reply / IGL – Distt. / 2019

Date: October 09th, 2019

To,
The Chairman
Central Pollution Control Board
Parivesh Bahwan, East Arjun Nagar
Shahdra, Delhi

Reference: Your letter No: B – 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2018 – 19 dated March 12, 2019 received on March 26th, 2019 reg. directions issued under Section 5 of Environment Protection Act, 1986 to M/s India Glycols Ltd.

Dear Sir,

In reference to the above said direction, we are submitting Monthly Progress & point wise reply is as –

Sl. No.	Points	Progress
1.	The unit shall utilize the spent wash stored in isolated lagoons in bio-composting before June 30, 2021 as per Standards Operating Procedure and the action plan.	No composting in month of September, 2019 due to rains. As per plan 2nd cycle of composting will start from 1 st October, 2019.
2.	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when lagoon gets emptied.	Filling of lagoons is in under progress about 60,133 MT fly ash has been dumped in lagoon till 30.09.2019.
3.	The unit shall submit the documentary support for procurement of press mud, sell of compost, compost quality on monthly basis to CPCB.	Already submitted with earlier compliances.
4.	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per the direction dated 7/12/2015 issued under Section 18 (1) (b) of Water (Prevention & Control of Pollution) Act, 1974.	ZLD is being achieved through Evaporation & Incineration.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-32

19 OCT 2019

Central Pollution Control Board
Parivesh Bahwan, East Arjun Nagar, Delhi-110021



INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

We would like to emphasize that, M/s India Glycols Ltd. is an environmental conscious organization and always keen to adopt guidelines / direction for improvement of environment.

Thanking you

Yours faithfully
for India Glycols Ltd.

Dr. Ashutosh Gautam
HOD – Environment

CC:

- The Member Secretary, Uttarakhand Environment Protection & Pollution Control Board, Goura Devi Paryavaran Bhawan, 46 B, IT Park, Sahastradhara Road, Dehradun – 248001, Uttarakhand
- Regional Officer, Uttarakhand Environment Protection & Pollution Control Board, Regional Office, Kashipur - 244713



INDIA GLYCOLS LIMITED

O/C



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Dist. Udham Singh Nagar (Uttarakhand)
Tel. No : +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

Reference: CPCB Reply/ IGL-Disti./2019/

November 05, 2019

To,
The Chairman
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi

Reference: Your Letter No. B-190198/NGRBA(RG)/CPCB/Distillery/1/2018-19 of dated March 12, 2019 received on dated March 26th, 2019, reg. Directions issued under Section 5 of Environment Protection Act, 1986 to M/s India Glycols Ltd.

Sir,

In reference to the above said direction, we are submitting monthly progress & Point wise reply as given below –

S. No.	Points	Progress
1.	The unit shall utilize the spent wash stored in isolated lagoons in bio-composting before June 30, 2021 as per standard operating procedure and the action plan.	2 nd Cycle of composting has been started in the month of October, 2019. As per action plan, 20 No. windrows are formed with 6000 MT Press Mud by which 6000m ³ lagoon water has been utilized up to 31.10.2019. Photocopy of Logbook containing windrows details is annexed herewith as Annexure-1 . In total 18000m ³ of lagoon water was utilized through bio-composting as per the directions.
2.	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when the lagoon gets emptied.	Filling of lagoons is under progress with fly ash. Photograph showing the progress of lagoon filling is attached as Annexure-2
3.	The unit shall submit the documentary support for procurement of press mud, sell of compost, compost quality on monthly basis to CPCB.	Photocopy of logbook containing details of press-mud procurement/utilization, windrows and lagoon water utilization with compost sale are annexed as Annexure 1 & 3 .
4.	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per the direction dated 7/12/2015 issued under section 18 (1) (b) of Water (Prevention & Control of pollution) Act, 1974.	ZLD is being achieved through Evaporation & Incineration. The construction of MS Tank equivalent to 07 Days storage capacity i.e. 3920m ³ for Concentrated Spent Wash is under progress, expected Completion date by 15 th November, 2019.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-32
7 NOV 2019

Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi

257

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INDIA GLYCOLS LIMITED



Works

& Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
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Thanking you

Yours faithfully
for India Glycols Ltd.


Dr. Ashutosh Gautam
HOD - Environment



CC:

- The Member Secretary, Uttarakhand Environment Protection & Pollution Control Board, Gaura Devi Paryavaran Bhawan, 46 B, IT Park, Sahastradhara Road, Dehradun - 248001, Uttarakhand
- Regional Officer, Uttarakhand Environment Protection & Pollution Control Board, Regional Office, Kashipur - 244713

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INDIA GLYCOLS LIMITED

Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
 Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
 Website : www.indiaglycols.com

Reference: CPCB Reply / IGL – Distt. / 2019

Date: December 07, 2019

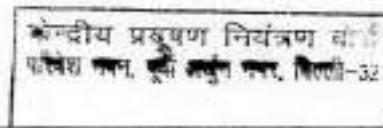
To,
 The Chairman
 Central Pollution Control Board
 Parivesh Bahwan, East Arjun Nagar
Shahdra, Delhi

Reference: Your letter No: B – 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2018 – 19 dated March 12, 2019 received on March 26th, 2019 reg. directions issued under Section 5 of Environment Protection Act, 1986 to M/s India Glycols Ltd.

Dear Sir,

In reference to the above said direction, we are submitting Monthly Progress & point wise reply is as –

Sl. No.	Points	Progress
1.	The unit shall utilize the spent wash stored in isolated lagoons in bio-composting before June 30, 2021 as per Standards Operating Procedure and the action plan.	2 nd cycle of composting has started in the month of October, 2019. As per action plan 20 No. windrows formed with 6000 MT Press Mud which consumed 12000 m3 lagoon water up to 30 - 11- 2019, Photocopy of logbook containing windrows details is annexed herewith as Annexure – 1.
2.	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when lagoon gets emptied.	Filling of lagoons is in under progress.
3.	The unit shall submit the documentary support for procurement of press mud, sell of compost, compost quality on monthly basis to CPCB.	Photocopy of logbook containing details of press mud, windrows & date wise lagoon water utilization is annexed as Annexure – 1. Compost quality report is as per Annexure -2.
4.	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per the direction dated 7/12/2015 issued under Section 18 (1) (b) of Water (Prevention & Control of Pollution) Act, 1974.	ZLD is being achieved through Evaporation & Incineration.


 भारतीय प्रदूषण नियंत्रण बोर्ड
 पारिवेश बहान, पूर्व अर्जुन नगर, दिल्ली-32
 10 DEC 2019



INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
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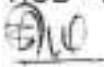
We would like to emphasize that, M/s India Glycols Ltd. is an environmental conscious organization and always keen to adopt guidelines / direction for improvement of environment.

Thanking you

Yours faithfully
for India Glycols Ltd.


Dr. Ashutosh Gautam

HOD - Environment



CC:

- The Member Secretary, Uttarakhand Environment Protection & Pollution Control Board,
Gaura Devi Paryavaran Bhawan, 46 B, IT Park, Sahastradhara Road, Dehradun -
248001, Uttarakhand
- Regional Officer, Uttarakhand Environment Protection & Pollution Control Board,
Regional Office, Kashipur - 244713

dc



INDIA GLYCOLS LIMITED

ISO 9001
ISO 14001
OHSAS 18001
ISO 22000
FSSAI 22000



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Website: www.indiaglycols.com

Reference: CPCB Reply / IGL – Distt. / 2020

Date: January 7th, 2020

To,
The Chairman
Central Pollution Control Board
Parivesh Bahwan, East Arjun Nagar
Shahdra, Delhi

Reference: Your letter No: B – 190198 / NGRBA (RG) / CPCB / Distillery / 1 / 2018 – 19 dated March 12, 2019 received on March 26th, 2019 reg. directions issued under Section 5 of Environment Protection Act, 1986 to M/s India Glycols Ltd.

Dear Sir,

In reference to the above said direction, we are submitting Monthly Progress & point wise reply is as –

Sl. No.	Points	Progress
1.	The unit shall utilize the spent wash stored in isolated lagoons in bio-composting before June 30, 2021 as per Standards Operating Procedure and the action plan.	3 rd cycle of composting has started in the month of December, 2019. As per action plan 20 No. windrows formed with 6000 MT Press Mud which consumed 6000 m3 lagoon water up to 31 - 12 - 2019, Photocopy of logbook containing windrows details is annexed herewith as Annexure – 1 .
2.	The unit shall dismantle the lagoon after utilization of accumulated spent wash and shall submit the documentary evidence when lagoon gets emptied.	Filling of lagoons is in under progress.
3.	The unit shall submit the documentary support for procurement of press mud, sell of compost, compost quality on monthly basis to CPCB.	Photocopy of logbook containing details of press mud, windrows & date wise lagoon water utilization is annexed as Annexure – 1 .
4.	The unit shall continue to achieve ZLD and shall restrict the impermeable storage of lagoon of spent wash to 07 days equivalent as per the direction dated 7/12/2015 issued under Section 18 (1) (b) of Water (Prevention & Control of Pollution) Act, 1974.	ZLD is being achieved through Evaporation & Incineration.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश सशुद्धि एवं संरक्षण विभाग, दिल्ली-110002

09 JAN 2020

Central Pollution Control Board
Parivesh Bahwan, East Arjun Nagar, Shahdara, Delhi-110002

1058



INDIA GLYCOLS LIMITED

ISO 9001
ISO 14001
OHSAS 18001
ISO 22000
FSSAI 20000



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Phone : +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax : +91 5947 275315, 269535
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Dr. Ashutosh Gautam
HOD – Environment

CC:

- The Member Secretary, Uttarakhand Environment Protection & Pollution Control Board,
Goura Devi Paryavaran Bhawan, 46 B, IT Park, Sahastradhara Road, Dehradun –
248001, Uttarakhand
- Regional Officer, Uttarakhand Environment Protection & Pollution Control Board,
Regional Office, Kashipur - 244713

4900005 Date of starting 3-10-2019

Pressure of water - 6.10.14kg
Total windrows - 20.11.19

DATE	WIND ROWS NUMBER	DATE OF WIND ROWS FORMATION	QUANTITY OF PRESSURE ON WINDROWS (kg/m ²)	FEED STRECK	(MT)	DATE OF LAST WIND ROW TRILING	DATE OF SP. WASH SPREADING	QUANTITY OF SP. WASH SPREADING	TEMPERATURE	DATE OF MAT DRYING	MATERIAL POSITION
3-12-19	WR1-WR20	WR1-WR3	1141.00	10RD	50	77.02	-	-	32°C	31-1-2020	46Y.
4-12-2019	WR1-WR20	WR4-WR8	1190.00	12RD	60	147.02	-	-	32.5°C	1-2-2020	45Y.
5-12-2019	WR1-WR20	WR9-WR14	1828.00	16RD	160	79.02	-	-	34.0°C	2-2-2020	44Y.
6-12-2019	WR1-WR20	WR15-WR20	1841.00	15RD	186	-	-	-	35.0°C	3-2-2020	45Y.
7-12-2019	WR1-WR20	-	-	-	-	-	-	-	35.5°C	-	46Y.
8-12-2019	WR1-WR20	-	-	-	-	-	-	-	36.0°C	-	46.5Y.
9-12-2019	WR1-WR20	-	-	-	-	-	-	-	39.5°C	-	50Y.
10-12-2019	WR1-WR20	-	-	-	-	-	-	-	40.0°C	-	48.5Y.
11-12-2019	WR1-WR20	-	-	-	-	-	-	-	42.0°C	-	50Y.
12-12-2019	WR1-WR20	-	-	-	-	-	-	-	42.5°C	-	50Y.
13-12-2019	WR1-WR20	-	-	-	-	-	-	-	44.5°C	-	51.5Y.
14-12-2019	WR1-WR20	-	-	-	-	-	-	-	44.5°C	-	50Y.
15-12-2019	WR1-WR20	-	-	-	-	-	-	-	45.0°C	-	51Y.
16-12-2019	WR1-WR20	-	-	-	-	-	-	-	45.0°C	-	50Y.
17-12-2019	WR1-WR20	-	-	-	-	-	-	-	46.0°C	-	50.5Y.
18-12-2019	WR1-WR20	-	-	-	-	-	-	-	48.0°C	-	52Y.
19-12-2019	WR1-WR20	-	-	-	-	-	-	-	47.5°C	-	51Y.
20-12-2019	WR1-WR20	-	-	-	-	-	-	-	48.5°C	-	50Y.
21-12-2019	WR1-WR20	-	-	-	-	-	-	-	47.5°C	-	50.5Y.
22-12-2019	WR1-WR20	-	-	-	-	-	-	-	46.5°C	-	52Y.
23-12-2019	WR1-WR20	-	-	-	-	-	-	-	45.5°C	-	54Y.
24-12-2019	WR1-WR20	-	-	-	-	-	-	-	46.5°C	-	51Y.
25-12-2019	WR1-WR20	-	-	-	-	-	-	-	46.0°C	-	52Y.
26-12-2019	WR1-WR20	-	-	-	-	-	-	-	46.0°C	-	52Y.
27-12-2019	WR1-WR20	-	-	-	-	-	-	-	45.5°C	-	53Y.
28-12-2019	WR1-WR20	-	-	-	-	-	-	-	46°C	-	54Y.
29-12-2019	WR1-WR20	-	-	-	-	-	-	-	45.5°C	-	55Y.
30-12-2019	WR1-WR20	-	-	-	-	-	-	-	45.5°C	-	55Y.
31-12-2019	WR1-WR20	-	-	-	-	-	-	-	45.5°C	-	55Y.
01-01-2020	WR1-WR20	-	-	-	-	-	-	-	45.5°C	-	55Y.

911

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ANNEXURE-9

**UPPCB letter dated 12.02.2000, 02.03.2000 and
Distillery consent dated 15.04.2000 regarding third
Lagoon**



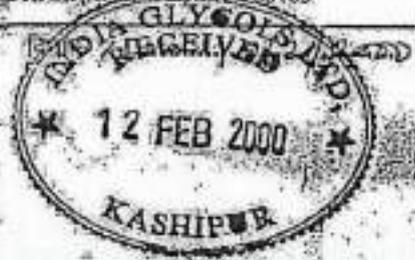
उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड

केन्द्रीय कार्यालय: आवास विकास परिसर, गौरम रोड के पीछे, इलाहाबाद (गोमती नगर) पिन-263139

UTTAR PRADESH POLLUTION CONTROL BOARD

REGIONAL OFFICE: AWAS VIKAS COLONY, BEHIND SAURABH HOTEL, HALDOWANI (NAINI TASHI) PIN-263139

पत्रक / Ref. No. 1099/आ.सं. 6/2000/95.



सेवा में,

श्री 0 इंडिया ग्लायकोल्स लि., [स्थानांतरण पत्रांतर]
[स्थानांतरण पत्रांतर]
विभाग - इलाहाबाद नगर।

विषय - अनुसूचित अल्पसंख्यक स्टील लेगून के निर्माण के सम्बन्ध में।

महोदय,

आपके प्रयोग द्वारा प्राप्त विद्यमान अनुसूचित अल्पसंख्यक स्टील लेगून का निरीक्षण इस संबंध में 12/01/2000 को किया गया, तथा यह पाया गया कि अभी तक आप द्वारा निर्धारित स्टील लेगून का निर्माण कार्य प्रारम्भ नहीं किया गया है। उक्त आपकी जवाबदारी कि आप, उक्त स्टील लेगून का निर्माण अधिनियम बोर्ड से प्राप्त आवश्यक कार्यक्रम के अनुसार प्रारम्भ करें, तथा पूर्ण-वृत्त तक उत्प्लावक क्षमता प्रौद्योगिकी में निस्तारित न करें। उक्त लेगून के निर्माण कार्य की प्रगति से इस कार्यालय तथा बोर्ड मुख्यालय को प्रति पखवारे अवगत कराया जाये। उपरोक्त निर्देशों का अनुपालन सुनिश्चित कर, कृपया कार्यवाही से बोर्ड मुख्यालय व इसे कार्यालय को अधिनियम अवगत कराये।

भारतीय
क्षेत्रीय अधिकारी

संपूर्ण एवं विनाश/अपरोक्षानुसार/

प्रतिनिधि: मुख्य पर्यावरण अभियन्ता (पुस्त-5/3) 1099 प्रदूषण नियंत्रण बोर्ड, लखनऊ
को मुख्यालय एवं आवासीय कार्यालयों हेतु प्रेषित।

क्षेत्रीय अधिकारी



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Rsy/1000

संदर्भ सं०
Ref. No.

GA/304/1 / सं. 5/3(जल)/40/00

दिनांक
Date

02/3/2000

विषय

CC President

इण्डिया ग्लाइसॉल्स लिमिटेड,
(इन्फान्ट फ़ाईट) फ़ारोपुर,
बनमोहन नगर।

विषय

शुद्धीकृत उत्स्रावित स्टोरेज लेगून के निर्माण के सम्बन्ध में।

संदर्भ

आपके संयोग का निरीक्षण क्षेत्रीय कार्यालय, लखनौ द्वारा दिनांक 04.12.2000 को किया गया। निरीक्षण के दौरान पता चला कि अभी तक आप द्वारा तृतीय स्टोरेज लेगून का निर्माण कार्य प्रारम्भ नहीं किया गया है।

जता आप को निर्दिष्ट किया जाता है कि तृतीय स्टोरेज लेगून का निर्माण बोर्ड में प्रस्तुत संशोधित कार्यक्रम के अनुसार प्रारम्भ करें, तथा वर्षभर तक उत्स्रावित का निस्तारण चोखे नदी में कदापि न करें तथा लेगून के निर्माण कार्य की प्रगति मुख्यालय प्रेषित करना सुनिश्चित करें।

CC PRESIDENT

for information Pl

[Signature]

भवदीय,

[Signature]
(सुनील कुमार सिंह)
मुख्य पर्यावरण अभियंता,
मृत्-4/3

पृ. सं. 526
पृ. सं. 254



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

पिकप भवन तृतीय तल बी-ब्लाक विभूति खण्ड,
गोमती नगर



संकेत संख्या: 1053-01/2000
दिनांक: 17/4/2000

पंजीकृत
दिनांक: 17/4/2000

श्री. अशोक कुमार शर्मा
(इसरोडा ब्लॉक) आरंभिक
सहमति नगर

विषय: जल [प्रदूषण नियंत्रण तथा नियंत्रण] अधिनियम, 1974 एवं संशोधित अधिनियम, 1978 की धारा 25/26 के अन्तर्गत जल/प्रदूषण प्रतिकार उल्लंघन निस्तारण हेतु सहमति।

सहायक
आपका अवेदन पत्र दिनांक 05.12.98 का अवलोकन कर जिसका हमें सहमति आवेदन पत्र प्रेषित किया गया है। आपके सहमति आवेदन पत्र का संशोधन किया गया और आपका ध्यान निम्न बिंदुओं सं० 1, 2, 3, 4, 5, 6 पर आवश्यक कार्यवाही करने हेतु दिलाया जा रहा है।

आपके उद्योग को नियंत्रण हमारे क्षेत्रीय कार्यालय इलाका के स्तर से दिनांक को किया गया। आपके उद्योग को प्रदूषित बताया गया है। दिनांक को एकत्रित समूह में विश्लेषण के बाद बोझ/ली० - मिथाण/ली० मिलान्वित जल मिथाण/ली० बोझ/ली० मिथाण/ली० तेल वा ग्रीस मिथाण/ली० मिथाण/ली० की मात्रा बोझ द्वारा निर्धारित मानकों से अधिक पायी गयी है।

बोझ द्वारा दिनांक को दिये गये निर्देशों का पुरातमा मालूम नहीं किया गया है। कृपया ध्यान दें कि बोझ को निर्देशों का अनुपालन नहीं करना जल अधिनियम के प्रावधानों के अन्तर्गत दण्डनीय है।

आपके पास उल्लंघन को सुध करने तथा बोझ द्वारा निर्धारित मानकों के अनुरूप निस्तारित करने की आवश्यक व्यवस्था नहीं है। आपने जल प्रदूषण नियंत्रण हेतु तथा उल्लंघन निस्तारण बोर्ड के मानकों को अनुसृत करने के लिए बोझ तत्परता प्रदर्शन भी प्रेषित नहीं किया है।

4. आपने निर्धारित शुल्क भी जमा नहीं किया है। आपके उद्योग को पूर्ण विनियोजित क्षेत्रीय कार्यालय/क्षेत्रीय बोर्ड/सहमति आवेदन पत्र के अनुसार रु० है। इसके लिए निर्धारित आरंभिक/प्रारंभिक शुल्क रु० है। कृपया सहमति आवेदन पत्र के अन्तिम पृष्ठ का संपर्क लें। आपके द्वारा दिये सहमति शुल्क रु० है जिसके समस्त जमा किया गया है। शेष शुल्क रु० तुरन्त जमा किया जाये।

5. आपने सहमति आवेदन पत्र के बिन्दु संख्या में उल्लिखित सूचनाएं नहीं दी हैं और आपकी सहमति आवेदन पत्र अनर्पण है।

6. आपने प्रतिज्ञा जल उपरीण में उल्लंघन निस्तारण को सम्पन्न नहीं किया है। उल्लंघन को

- 7. आपने विभिन्न श्रोतों से होने वाले प्रदूषित उत्सवाह जलमें स्थापित शुद्धीकरण व्यवस्था तथा अन्तिम निस्तारण बिन्दु को धारा प्रवाह चित्र (प्लानशीट) नहीं भेजा है।
- 8. आम सहमति शुल्क भी देयता सुनिश्चित करने हेतु न ही उद्योग की आवृत्ति की हुई इलेन्सरीट प्रेषित की है और न ही नार्टेड एकाउन्टेन्ट प्रमाण-पत्र प्रेषित किया है जिसमें उद्योग का पूर्ण वित्तियोजन (अचल पूंजी+वर्तमान पूंजी-वर्तमान जिम्मेदारी) वर्ष 199... तक का दिया है।
- 9. आम द्वारा जल अधिनियम के प्रावधानों का उल्लंघन करते हुए लगातार उत्सवाह निस्तारित किया जा रहा है इसलिए अगर जल अधिनियम के प्रावधानों का लगातार उल्लंघन किया गया तो राज्य हाइड्रो जल अधिनियम के अन्तर्गत बिना कोई अन्य भौतिक दिय हुए विधिसूचक कार्यवाही आपको जिम्मेदारी एवं खर्चे पर प्रारम्भ की जायेगी।
- 10. आपको उत्सवाह शुद्धीकरण संयंत्र की योजना (डिजाइन तथा विस्तृत विवरण) उत्सवाह शुद्धीकरण संयंत्र के निर्माण तथा स्थापना के समयावधि कार्यक्रम के साथ प्रेषित करने के निर्देश दिये जाते हैं। जिससे कि आपका यहां से निस्तारित उत्सवाह बोर्ड द्वारा निर्धारित मानकों के अनुरूप रह सके। आपको पूर्ण शुद्धीकरण संयंत्र दिनांक..... तक स्थापित कर लेने तथा प्रगति आख्या प्रत्येक माह प्रेषित करने के निर्देश भी दिये जाते हैं। अगर आपने उपरोक्त निर्देशों का पालन नहीं किया तो बोर्ड को जल अधिनियम 1974 तथा पर्यावरण संरक्षण अधिनियम 1986 के अन्तर्गत कार्यवाही करने के लिये बाध्य होना पड़ेगा।
- वर्तमान स्टोरज लेगून का निर्माण अधिलेख प्रारम्भ करें, तथा प्रगति से प्रत्येक 15 दिन में अवगत करावें।

यदि इन आदेशों पर उल्लंघन एवं नुकसान किया गया है या नुकसान कि मात्रा स्टोरज लेगून, उत्सवाह बोर्ड को सूचित कर लेना चाहिये।

उपरोक्त परिस्थितियों में आपको जल अधिनियम में प्रदूषित उत्सवाह के निस्तारण हेतु सहमति प्रदान नहीं की जा सकती है। अतः आपकी सहमति अस्वीकार की जाती है।

आपको यह भी निर्देश दिए जाते हैं कि आप जल अधिनियम के प्रावधानों का अनुपालन करें तथा यह सुनिश्चित करें कि किसी सरिता या कुएँ का जल प्रदूषण या अपरोक्ष रूप से प्रदूषित न हो।

सलमान उमरोक्तानुसार

समवेत
(आ. वि. प्र. का. म. सं.)
सहाय्य अधिकारी

पुं. सं. ता. दिनांक

प्रतिलिपि: बोर्ड का कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ... को
सूचना एवं कार्यवाही हेतु प्रेषित।

ANNEXURE-10

**IGL intimation letter of third lagoon to UPPCB
dated 10.09.2001**



INDIA GLYCOLS LIMITED

~~ALL INFORMATION CONTAINED HEREIN IS UNCLASSIFIED EXCEPT WHERE SHOWN OTHERWISE. DATE 05/01/2011 BY SP-1/11/2011/11/2011~~

IGL/ SKG/ 2001
Dated 10th September 2001/65/

The Member Secretary
U. P. Pollution Control Board
"PICUP Building, 3rd Floor, B-Block
Vibhuti Khand, Gomti Nagar,
Lucknow

Sub: Construction of third Storage Lagoon

Dear Sir,

This has reference to the above mentioned subject, we would like to inform you that construction of third-storage lagoon having connection with the storage lagoon at Dbhora has been completed.

We assure that now onwards the treated distillery effluent will be stored in storage lagoons during non-monsoon seasons and the same will be discharged to Kosi river during monsoon season only as per consent conditions.

For India Glycols Ltd.

S.K. Gupta
Jt. General Manager
(Distillery and Biogas)

CC: Regional Officer, U. P. Pollution Control Board, Avas Vikas, near Telephone Exchange, Bhotia Parao, Haldwani, Distt. Nainital (U.P.)

~~ALL INFORMATION CONTAINED HEREIN IS UNCLASSIFIED EXCEPT WHERE SHOWN OTHERWISE. DATE 05/01/2011 BY SP-1/11/2011/11/2011~~

ANNEXURE-11

**IGL intimation letter of third lagoon to UPPCB dated
22.10.2001**



INDIA GLYCOLS LIMITED

INDUSTRIAL AREA, BAZHUK ROAD, KASHIPUR-244713, DISTT. U. S. NAGAR (UTTARANCHAL) CABLE: GLYCOLS
PHONE: (05947) 75320 (HUNTING), 75311-314; FAX: (05947) 75315

IGL/SKG/2001

Dated 22nd October 2001

To,
The Regional Officer
U.P. Pollution Control Board
Adarsh Nagar, Kaladhungi Road
HALDWANI-263-139

Sub: Discharge of treated effluent in Kosi River

Dear Sir,

This has reference to your letter No. 6037 I-6/123/3001 dated 8/10/01 regarding the above stated subject. Please note that we have stopped the discharge of our treated effluent in to Kosi River w.e.f. 1st October 2001 and started its storage in our effluent storage lagoon.

We assure you that the treated effluent will be stored in the storage lagoons during non-monsoon season and the same will be discharged to Kosi River during monsoon season only.

This is for your information please.

Thanking you,

Yours Faithfully

For INDIA GLYCOLS LTD.

S. K. Gupta
Jr. General Manager
(Distillery and Biogas)

cc: Member Secretary, U.P. Pollution Control Board, "PICUP" Building, 3rd floor, B-Block,
Vishnu Khanda, Gomati Nagar, Lucknow

ANNEXURE-12

**IGL letter dated 03.01.2017 along with compliance
letter dated 19.09.2016.**



INDIA GLYCOLS LIMITED



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713 Distt. Udham Singh Nagar (Uttarakhand)
Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

Ref: IGL/DIST/ZLD/2017/

January 3, 2017

To

The Member Secretary
Uttarakhand Environment Protection & Pollution Control Board
29/20, Nemi Road, Dalanwala,
Dehradun-248001

Reference: CPCB Letter No. F.No. B-410/CPI-III/DIST/NGRBA/2K14-2K15-20729 Dated December 22, 2016.

Sir,

We have gone through above mentioned letter posted at CPCB site indicating the non-compliance as per the action plan submitted for ZLD. We would like to draw your kind attention on the subject matter that M/s India Glycols Limited is complying the conditions through MEE and Incineration for 240 KLPD distillery capacity and also mentioned in various compliances submitted to CPCB & UEPPCB. We are the pioneer in the installation of MEE & Incineration technology and operation of evaporator started in 2007.

In the month of September, 2016 vide our letter No. UEPPCB/Direction/Compliance/ZLD/2016/562 dated September 19, 2016 we have clearly mentioned that the operation of distillery will be restricted to 240 KLPD as per the MEE & Incineration facility and beyond this the distillery will be operated only after installation and commissioning of MEE before bio-composting.

Presently, distillery is being operated well below 240 KLPD, in support excise verified data are attached from April 2015 to December, 2016. We once again assure you that we will not operate our distillery above 240 KLPD. The operation above 240 KLPD will be done only after making the proper arrangement of MEE by modification in the existing MEE as we have 7 Calendrias, 5 working & 2 standby (the combination of 7 Calendrias makes MEE to take care of spent wash equivalent to 300 to 310 KLPD). The operation above 240 KLPD will be continued after taking due permission from UEPPCB.



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INDIA GLYCOLS LIMITED



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Tel. No.: +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax No.: +91 5947 275315, 269535
Website : www.indiaglycols.com

We once again assure you that the distillery capacity shall be kept at 240 KLPD maximum as per the guide lines of ZLD with MEE & Incineration.

In view of the above we emphasize that the ZLD guide lines through MEE & Incineration are complied and request your goodself to kindly grant us you consent to operate on the same.

Sincerely yours,

For India Glycols Limited

(Dr. Ashutosh Gautam)
General Manager (Environment & QC)

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INDIA GLYCOLS LIMITED

ISO 9001
ISO 14001
OHSAS 18001
ISO 22000
FSSC 22000
SA 8000
ISO 60001



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur – 244713, Distt. Udham Singh Nagar (Uttarakhand)
Phone : +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax : +91 5947 275315, 269535
Website: www.indiaglycols.com

Ref: UEPPCB/Direction/Compliance/ZLD/2016/ 56 2

September 19, 2016

To,
Regional Officer,
Uttarakhand Environment Protection & Pollution Control Board
Chamunda Complex, Ramnagar Road,
KASHIPUR (U.S. NAGAR)
PIN-244713

Subject: Compliance Status of Directions issued to achieve ZLD by M/s India Glycols Limited.

Sir,

This is in reference to above mentioned subject we had already submitted point-wise compliance of the directions given by the honorable board vide letter No. UEPPCB/ Direction/ Compliance/ZLD/2016/335, dated 05.04.2016.

We are once again sending point-wise compliance of the directions as Annexure-I.

We are complying with all the directions issued by UEPPCB.

Hope that the above clarification would meet your requirement.

With best regards,

Sincerely yours,
for M/s India Glycols Limited

(Dr. Ashutosh Gautam)
General Manager (Environment & QC)



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FORMAT

Annexure-I

Compliance Status of Directions issued to achieve ZLD by M/s India Glycols Limited

S.No.	Direction	Compliance Status
01.	Installation of RO + MEE or only MEE to reduce the volume of spent wash to 40% with solid concentration of 30% by 31.12.2015. <i>(applicable for those who opt for bio-composting)</i>	Order for MEE for biometanated effluent to reduce the volume for bio-composting has already been placed. As soon as we receive the equipment will install the same. Capacity of our evaporator and incineration boiler is equivalent to 240 KLD distillery load. At present distillery is being operated well below 240 KLD and in future will also be operated as per our evaporator and incineration capacity.
OR		
	Installation of MEE & incineration boiler for disposal of spent wash by 31.03.2016. <i>(applicable for those who opt for incineration system)</i>	Presently, we are following below mentioned routes for treatment of Spent wash & achieving zero liquid discharge. (i) Evaporation (MEE) and incineration boiler (equivalent to 240 KLPD distillery capacity) (ii) Biomethanation, Membrane filtration (RO) followed by bio composting equivalent to 98 KLPD
OR		
	Installing advance process technologies (continuous fermentation, multi pressure distillation, integrated evaporation etc.) for reduction of spent wash generation to 6-8 KL/KL of alcohol produced by 31.03.2016, followed by installation of MEE & incineration boiler by 30.09.2016. <i>(applicable for those who opt for conversion to advance process, and then evaporation concentration & incineration system)</i>	Recycling of Spent wash as a dilution source in Fermenters is being practiced which leads to reduction of water consumption eventually and spentwash generation. Presently we are achieving spentwash generation in the tune of 7.5 – 8.0 m ³ / KL of alcohol.
02.	Reutilization of the RO permeate and / MEE condensate in the process / utility (if required after treatment) by 31.03.2016.	We are utilizing in fermenters as molasses dilution water and cooling towers as make up water
03.	Treatment of the other effluent such as spent lees, plant washings, leakages, bottle washing, boiler blow down etc. in a separate ETP of mix with the feed for RO/MEE and reuse in the process/utilities by 31.03.2016.	Spent lees is being recycled in the fermenters in place of raw water for molasses dilution

04.	Installation of flow meters at raw water consumption, RO feed, RO permeate, RO reject, MEE feed, MEE concentrate, MEE condensate, water recycling point, concentrate utilized in the incineration point.	Flow meters installed at all the locations
05.	Installation of web camera at bio-compost yard/ incineration system, spent wash storage lagoon and share the images with CPCB & SPCB server.	We have installed web camera at Evaporator, SLOP Boiler and Bio-composting area, link has already been sent to SPCB/ CPCB
06.	<p>Reducing the capacity of lagoon to---- KL i.e. 7 days equivalent of MEE concentrate by 31.03.2016. <i>(applicable if incineration facility is/ will be available)</i></p> <p style="text-align: center;">OR</p> <p>Reducing the capacity of lagoon to---- KL i.e. 30 days equivalent of Raw Spent Wash by 31.03.2016. <i>(applicable if bio-composting facility is/ will be available)</i></p>	One lagoon is under cleaning and Appropriate marking will be done in two other lagoons as per the requirements of Bio-composting (30 days) and incineration (07 days)
07	Packing the bio-compost in properly sealed bag, bearing the name of distillery and composition of bio-compost. Further, no use of open tractor/ trolleys for the selling bio-compost (or even giving free of cost)	Bio-compost is being packed in sealed HDPE bags bearing the name of Distillery. No bio-compost is sold without packing.
08	Providing covered shed for bio-composting area by 31.03.2016.	Bio-composting will be done only during non-rainy season. Therefore, requesting to exempt from the covered shade. Presently it is being carried out from the stored effluent as average distillery production is well below 240.00 KLPD. The covered shed will be made, if composting will be done during rainy season.
09.	Obtaining valid registration / certification for the production and quality of bio-enriched organic manure (bio-compost) as per Gazette Notification S.O. 2776(E) dated 10.10.2015 under the Fertilizer (control) Fourth Amendment order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Deptt. of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture / concerned agency by 15.07.2016.	Applied for registration. Copy of the same is enclosed as Annexure-



INDIA GLYCOLS LIMITED

ISO 9001
ISO 14001
OHSAS 18001
ISO 22000
FSSAI 2009
SA 8000
ISO 50001



Works & Registered Office : A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Dist. Udham Singh Nagar (Uttarakhand)
Phone : +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax : +91 5947 275315, 269535
Website: www.indiaglycols.com

Reference: IGL / OM/2016/ 33A

Date: 20.05.2016

To,

The Registering Authority,
Directorate of Agriculture (Uttarakhand)
Krishi Bhawan, Dehradun - 248007
(Uttarakhand)

Subject: Certificate of Manufacture regarding Organic Manure by M/s India Glycols Ltd,
A - 1, Industrial Area, Bazpur Road, Kashipur - 244713, District - Udham
Singh Nagar, Uttarakhand.

Dear Sir,

Please find enclosed herewith Form D (in duplicate) duly filled along with relevant documents for the issue of **Certificate of Manufacture** regarding Organic Manure.

Therefore, you are requested please issue the **Certificate of manufacture** regarding Organic Manure at earliest.

Thanking you
Yours faithfully
For India Glycols Ltd.


Dr Ashutosh Gautam
General Manager (Environment & Quality Control)

Encl: As above

पत्र प्रेषण कक्ष
कृषि निदेशालय, उत्तराखण्ड
देहरादून


26/5/16

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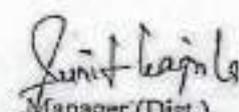
INDIA GLYCOLS LTD KASHIPUR

DETAILS OF ALCOHOL PRODUCTION FROM APRIL 15 TO SEPTEMBER 15

S.NO.	MONTH	PRODUCTION (KBL)
1.0	April 15	6207.6900
2.0	May 15	5910.0436
3.0	June 15	6852.0013
4.0	July 15	8518.8507
5.0	August 15	7735.8065
6.0	September 15	6247.3396


Prepared By


Checked By
(K.P. Upadhyay)
Jt. Manager (M/T)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. Nagar)


Manager (Dist.)
Sunil Kojila
Sr. Manager (Distiller)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer In-charge Excise
प्रभारी आबकारी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (सधम सिंह नगर)

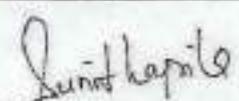
INDIA GLYCOLS LTD KASHIPUR

DETAILS OF ALCOHOL PRODUCTION FROM April-2015 To December-2016

S.NO.	MONTH	PRODUCTION (KBL)
1	Apr-2015	6207.6900
2	May-2015	5910.0436
3	June-2015	6852.0013
4	July-2015	8518.8507
5	Aug-2015	7735.8065
6	Sep-2015	6247.3396
7	Oct-2015	7427.5869
8	Nov-2015	7657.0432
9	Dec-2015	7584.2112
10	Jan-2016	4643.4107
11	Feb-2016	4445.4243
12	Mar-2016	4425.2001
13	Apr-2016	5452.3448
14	May-2016	6569.9728
15	June-2016	5954.3087
16	July-2016	5987.4421
17	Aug-2016	5192.8629
18	Sep-2016	4277.3718
19	Oct-2016	5084.1911
20	Nov-2016	5115.8762
21	Dec-2016	5014.3954

Prepared By 

Checked By
(K.P. Upadhyay)
Manager (W.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. Nagar)


Sr. Manager (Dist.)
Sunit Kapila
Sr. Manager (Distillery)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer In-charge Excise
प्रभारी आबकारी अधिकारी
इन्डिया ग्लाइकोल्स लिमिटेड
काशीपुर (उधम सिंह नगर)

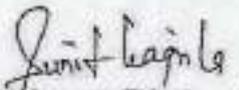
INDIA GLYCOLS LTD KASHIPUR

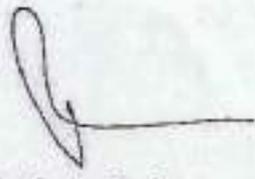
DETAILS OF ALCOHOL PRODUCTION FROM APRIL 15 TO SEPTEMBER 15

S.NO.	MONTH	PRODUCTION (KBL)
1.0	April 15	6207.6900
2.0	May 15	5910.0436
3.0	June 15	6852.0013
4.0	July 15	8518.8507
5.0	August 15	7735.8065
6.0	September 15	6247.3396


Prepared By


Checked By
(M. P. Upadhyay)
J. Manager (V.M.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. Nagar)


Manager (Dist.)
Sunil Kapita
Sr. Manager (Distillery)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer In-charge Excise
प्रभारी आन्वयरी अधिकारी
इन्डिया गलाइकोल लिमिटेड
काशीपुर (उधम सिंह नगर)

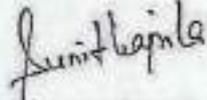
INDIA GLYCOLS LTD KASHIPUR

DETAILS OF ALCOHOL PRODUCTION FROM OCTOBER 15 TO MARCH 16

S.NO.	MONTH	PRODUCTION (KBL)
1.0	October 15	7427.5869
2.0	November 15	7657.0432
3.0	December 15	7584.2112
4.0	January 16	4643.4107
5.0	February 16	4445.4243
6.0	March 16	4425.2001


Prepared By


Checked By
(K.P. Upadhyay)
Manager (M.H.)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. Nagar)


Sr. Manager (Dist.)
Sunit Kapila
Sr. Manager (Distillery)
INDIA GLYCOLS LTD.
KASHIPUR (U.S. NAGAR)


Officer In-charge Excise
प्रभारी लाबकारी अधिकारी
इन्डिया गलाइकोल्स लिमिटेड
काशीपुर (उद्यम सिंह नगर)

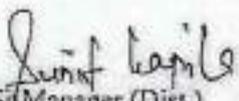
INDIA GLYCOLS LTD KASHIPUR

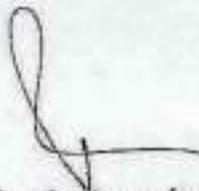
DETAILS OF ALCOHOL PRODUCTION FROM APRIL 16 TO SEPTEMBER 16

S.NO.	MONTH	PRODUCTION (KBL)
1.0	April 16	5452.3448
2.0	May 16	6569.9728
3.0	June 16	5954.3087
4.0	July 16	5987.4421
5.0	August 16	5192.8629
6.0	September 16	4277.3718

Prepared By


 Checked By
 (K.P. Upadhyay)
 Manager (W.H.)
 INDIA GLYCOLS LTD.
 KASHIPUR (U.S. NAGAR)


 Sr. Manager (Dist.)
 Sunit Kapila
 Sr. Manager (Distillery)
 INDIA GLYCOLS LTD.
 KASHIPUR (U.S. NAGAR)


 Officer In-charge (Excise)
 प्रशासक अधिकारी
 इन्डिया ग्लाइकोल्स लिमिटेड
 काशीपुर (उ.स. नगर)

INDIA GLYCOLS LTD KASHIPUR

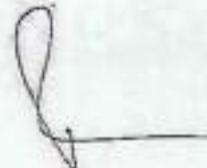
DETAILS OF ALCOHOL PRODUCTION FROM OCT. 16 TO DEC. 16(up to 15.12.2016)

S.NO.	MONTH	PRODUCTION (KBL)
1.0	Oct 16	5084.1911
2.0	Nov 16	5115.8762
3.0	Dec 16(up to 15.12.2016)	2296.0238


 Prepared By


 Checked By


 Manager (Dist.)
 (I.C.P. Lepoan/06)
 Manager (WH.)
 INDIA GLYCOLS LTD.
 KASHIPUR (U.S. Nagar)


 Officer In-charge Excise
 प्रभारी आबकारी अधिकारी
 इन्डिया ग्लाइकोल्स लिमिटेड
 काशीपुर (उधम सिंह नगर)

ANNEXURE-13

**UEPPCB permission for utilization of third lagoon
for rainwater harvesting/ wetland development/
Aqua culture**



INDIA GLYCOLS LIMITED

ISO 9001
ISO 14001
OHSAS 18001
ISO 22000
FSSAI 22000

A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. Udham Singh Nagar (Uttarakhand)
Phone : +91 5947 269000 / 269500 / 275320, +91 9411108202, Fax : +91 5947 275315, 269535
Website: www.indiaglycols.com

January 10, 2020

To
Central Pollution Control Board
Parivesh Bhavan
East Arjun Nagar
Delhi

Kind Attention: Mr. Ajeet Vidyarthi, Addl. Director

Dear Sir,

As per the advice of Mr Justice Tandon during site visit of our plant along with the joint committee on 15th November 2019, we have taken permission to utilize the 2nd part of our Lagoon at Dabhora for Rain Water harvesting/ Wetland development/ Aqua Culture from UEPPCB. The cleaning process has already been started and after cleaning it will made suitable to store the rain water before coming rainy season i.e. June -July 2020. the permission is attached as Annexure - I. We would like to assure you once again that the 1st part of the lagoon is under filling process and the filling will be completed by June 2021 as per CPCB directions.

Thanking you

Yours Faithfully
For INDIA GLYCOLS LTD.

Dr. Ashutosh Gautam
Head - Environment

Annexure - A/A

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-02
13 JAN 2020
Central Pollution Control Board
Parivesh Bhavan, East Arjun Nagar, Delhi-110022



मुख्यालय
उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड, देहरादून-248001

पत्रांक-यूईपीपीसीवी/एच.ओ./Corr-T-8-EO-Dir/1612

दिनांक/ 01.2020
03

सेवा में,

मै0 इन्डिया ग्लाईकोल्स लि0,
ए-1, इन्डस्ट्रीयल एरिया, बाजपुर रोड,
काशीपुर, ऊधमसिंह नगर।

विषय:- Permission for renovating and converting part-2 of old isolated Lagoons at Dabhora Site for Rain Water Storage/Aquaculture/Wetland के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्र दिनांक 18.11.2019 का संदर्भ ग्रहण करना चाहें, जिसमें आपके द्वारा दभोरा स्थित स्प्रेट वॉश लगून के एक हिस्से को (भाग-2) जिसमें वर्तमान में स्लज एकत्रित है, को Rain Water Storage/Aquaculture/Wetland में परिवर्तित करने हेतु सहमति चाही गयी है। जिसके क्रम में सदस्य सचिव महोदय के अनुमोदन के उपरान्त उद्योग को दभोरा लगून के उपरोक्त भाग-2 को खाली कर Rain Water Storage/Aquaculture/Wetland बनाने की अनुमति निम्न शर्तों के अधीन दी जाती है:-

1. उद्योग द्वारा Sludge को निकालकर लगून के भाग-1 में भण्डारित किया जाये।
2. लगून के भाग-2 को चारों दिवारों व फर्श से पक्का करते हुये इसको Rain Water Storage/Aquaculture/Wetland के लिये प्रयोग किया जाये।
3. समय-समय पर (प्रत्येक त्रेमास में) स्थल की भू-गर्भीय जल की जाँच करायी जाये।
4. इस प्रकार के सुरक्षात्मक उपाय किये जायें, जिससे कि स्लज भण्डारण से लगून के भाग-1 में भण्डारित तरल पदार्थ का over flow न होने पाये तथा remedial measures के तौर पर कार्यवाही हेतु plan तैयार किया जाये व on site emergency plan बनाया जाये।

बोर्ड को उपरोक्त शर्तों में किसी भी प्रकार का परिवर्तन करने का अधिकार होगा।

मन्दीय
(एसएसएच पाल)

मुख्य पर्यावरण अधिकारी

प्रतिलिपि- सदस्य सचिव महोदय को उनके अनुमोदन के क्रम में सूचनार्थ सादर प्रेषित।

मुख्य पर्यावरण अधिकारी